

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW**

**DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018

**IN THE MATTER OF:**

COMPLIANCE OF MUNICIPAL SOLID  
WASTE MANAGEMENT RULES, 2016

**AFFIDAVIT CUM STATUS REPORT ON BEHALF OF THE  
STATE OF ARUNACHAL PRADESH**

**PAPER BOOK**

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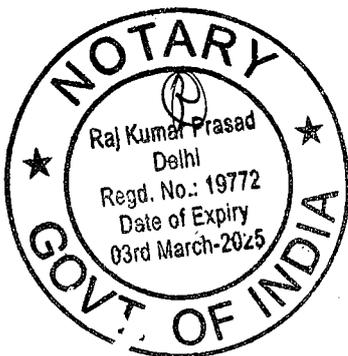
**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018

**IN THE MATTER OF:**COMPLIANCE OF MUNICIPAL SOLID  
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STATE OF ARUNACHAL PRADESH**

I, Sangeet Dubey S/o Dr. K.N. Dubey, Aged about 54 years, Working Deputy Resident Commissioner, Government of Arunachal Pradesh at Arunachal Bhawan, New Delhi, do hereby solemnly affirm and state as under:

1. That, I am the Deputy Resident Commissioner of the Government of Arunachal Pradesh and posted at the Arunachal Bhawan in New Delhi. I am conversant with the facts and circumstances of the instant case in my official capacity. I have been authorized to file this affidavit on behalf of the Government of Arunachal Pradesh. Hence, I am competent to swear this Affidavit.
2. That, I have read the contents and I submit that the facts stated in this affidavit are true to the best of my knowledge and are derived from the office records pertaining to Departments concerned. I believe them to be true. No part of the same is false and nothing material has been concealed therefrom.
3. That, this status report is being filed pursuant to the orders dated 02.05.2019, 28.02.2020 and 31.05.2022, whereby this Hon'ble Tribunal had directed to file status of compliance in



respect of Solid Waste Management Rules, 2016 and related directions.

4. It is submitted that the status report in respect of Arunachal Pradesh is as under:

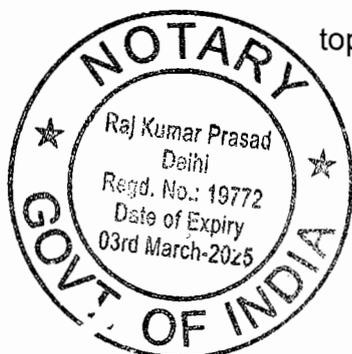
**I. REGARDING COMPLIANCE OF RULE 22 OF SOLID WASTE MANAGEMENT RULES, 2016.**

**a. *Compliance of Rule No. 22.1: Identification of suitable sites for setting up Solid Waste Processing Facilities.***

Identification of suitable sites for setting up Solid Waste Processing Facilities is completed for 10 model towns [Tawang, Seppa, Itanagar, Naharlagun, Ziro, Aalo, Pasighat, Yingkiong, Roing and Tezu]. Besides, suitable sites have been identified in 23 other towns. [Anini, Basar, Boleng, Bomdila, Changlang, Daporijo, Deomali, Dirang, Hawaii, Jairampur, Khonsa, Koloriang, Longding, Mariyang, Miao, Namsai, Palin, Sagalee, Doimukh, Dumporijo, Kimin, Pangin and Raga].

**b. *Compliance of Rule 22.2: Identification of Suitable Sites for Setting up Common Regional Sanitary Landfill Facilities (CRSLF) for suitable clusters of Local Authorities under 0.5 million Population and for Setting up Common Regional Sanitary Landfill Facilities or Stand Alone Sanitary Landfill Facilities by all Local Authorities having a population of 0.5 Million or more.***

Due to constraints in the State linked to hilly terrain, difficult topography, sparse habitations, low density of population, highest



category seismic zone and economic efficiency, the proposal for establishment of CRSLF is yet to be considered.

As regards the Stand Alone sanitary landfill facilities, it is to inform that the towns in Arunachal Pradesh are below the threshold level of 0.5 million or more population.

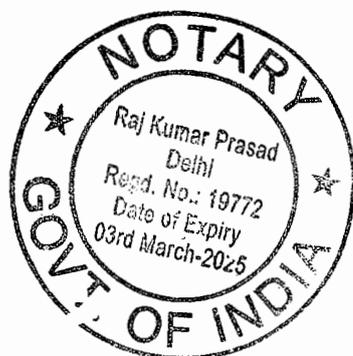
**c. Compliance of Rule 22.3: Procurement of Suitable Sites for setting up solid waste processing facility and sanitary landfill facilities.**

The Government of Arunachal Pradesh has approved the allocation of funds for construction of Material Recovery Facilities (MRFs) in thirteen towns. The construction of MRFs is at an advanced stage in the model towns of Seppa, Ziro, Pasighat and Tezu. The preparation of Detailed Project Reports for construction of MRF is underway for the model towns of Itanagar and Naharlagun. For the model towns of Yingkiang and Tawang, the proposals will be prepared under Swachh Bharat Mission (SBM) -II. For the model towns of Aalo and Roing, the budgetary allocation have already been made and work shall be implemented after completion of tender formalities.

In addition to the aforementioned model towns, MRFs are at various stages of construction in the towns of Namsai, Basar, Khonsa, Daporijo, Longding, Hawaii, Pangin, Koloriang and Anini.

Besides, two sites for Municipal Solid Waste treatment plants have been identified at Karsingsa and DapoYarlounder by the Itanagar Municipal Corporation.

It is pertinent to also mention that the State is rural and agrarian in nature. Accordingly, the notified towns have mostly rural



economy. The wet waste generated in these areas is by and large processed locally by the households, to feed cattle and other domestic animals. Hence, waste collected by the urban local bodies in the notified towns is mainly dry waste.

**d. Compliance of Rule 22.4: Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source.**

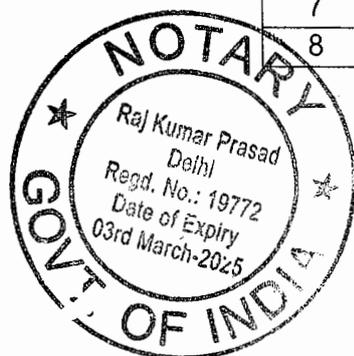
Notifications for segregation of waste at source have been issued by the State Government of Arunachal Pradesh vide No. DTP/MUN-85/2018-19/(Pt) dated 5th April, 2019 and further directives have been issued vide letter No. DTP/MUN-88/2018-19 dated 29th March, 2019.

**Annexure-I [Pg -24 ] &**

**Annexure -II [Pg-25]**

The waste segregation at source is currently being implemented in 28 urban towns. The percentage of waste segregation in the urban towns ranges from 1% to 100%. The current status of waste segregation at source is as given below:

| S.No. | ULB/ Town Name | Quantity of MSW generated (TPD) | Quantity of MSW segregated (TPD) | Percentage of Waste Segregated (%) |
|-------|----------------|---------------------------------|----------------------------------|------------------------------------|
| 1     | Basar          | 5                               | 5                                | 100                                |
| 2     | Dirang         | 3                               | 3                                | 100                                |
| 3     | Jairampur      | 4.81                            | 4.81                             | 100                                |
| 4     | Kimin          | 1.5                             | 1.5                              | 100                                |
| 5     | Koloriang      | 4                               | 4                                | 100                                |
| 6     | Tawang         | 9                               | 9                                | 100                                |
| 7     | Bomdila        | 7                               | 6                                | 85.71                              |
| 8     | Yingkiong      | 4.1                             | 3.4                              | 82.93                              |

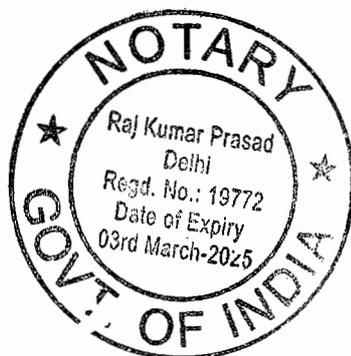


|              |           |               |               |              |
|--------------|-----------|---------------|---------------|--------------|
| 9            | Doimukh   | 2.5           | 2             | 80           |
| 10           | Pasighat  | 17            | 12            | 70.59        |
| 11           | Roing     | 5             | 3.5           | 70           |
| 12           | Aalo      | 8             | 3             | 37.5         |
| 13           | Miao      | 5             | 1.3           | 26           |
| 14           | Tezu      | 0.79          | 0.19          | 24.05        |
| 15           | Changlang | 6             | 1             | 16.67        |
| 16           | Daporijo  | 8             | 1             | 12.5         |
| 17           | Namsai    | 6.2           | 0.023         | 1            |
| 18           | Anini     | 0.6           | 0             | 0            |
| 19           | Boleng    | 2             | 0             | 0            |
| 20           | Deomali   | 2.5           | 0             | 0            |
| 21           | Dumporijo | 4             | 0             | 0            |
| 22           | Hawai     | 5             | 0             | 0            |
| 23           | Itanagar  | 85            | 0             | 0            |
| 24           | Longding  | 2             | 0             | 0            |
| 25           | Palin     | 0.52          | 0             | 0            |
| 26           | Pangin    | 1             | 0             | 0            |
| 27           | Seppa     | 5             | 0             | 0            |
| 28           | Ziro      | 9.5           | 0             | 0            |
| <b>Total</b> |           | <b>214.02</b> | <b>60.723</b> | <b>28.37</b> |

[Data Source: SPCB/State Urban Development Department as on 07/11/2022]

Further, the Itanagar Municipal Corporation (IMC) rigorously conducts Information Education and Communication (IEC) programmes in its jurisdiction through Radio, FM Channel and Public Announcement System from time to time. The IMC also organizes essay and painting competitions for school students for creating awareness on the importance of waste segregation at source.

***e. Compliance of Rule 22.5: Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.***

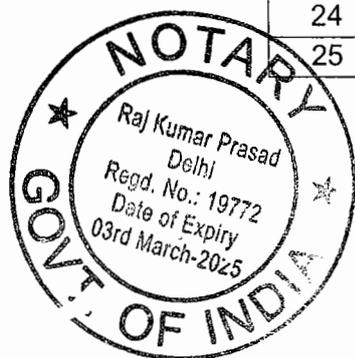


Currently, door to door collection of segregated waste is covered in 28 notified towns including Itanagar Municipal Corporation and Pasighat Municipal Council.

The door-to-door collection of solid waste in the State Capital is currently being done by the Itanagar Municipal Corporation in all the 20 wards by deploying dedicated vehicles and manpower.

The current status of door-to-door collection of segregated waste in various towns is given below:

| S.No. | ULB/ Town Name | Quantity of MSW generated (TPD) | Quantity of MSW collected (TPD) | Percentage of Collection (%) |
|-------|----------------|---------------------------------|---------------------------------|------------------------------|
| 1     | Aalo           | 8                               | 8                               | 100                          |
| 2     | Anini          | 0.6                             | 0.6                             | 100                          |
| 3     | Basar          | 5                               | 5                               | 100                          |
| 4     | Boleng         | 2                               | 2                               | 100                          |
| 5     | Dirang         | 3                               | 3                               | 100                          |
| 6     | Doimukh        | 2.5                             | 2.5                             | 100                          |
| 7     | Jairampur      | 4.81                            | 4.81                            | 100                          |
| 8     | Kimin          | 1.5                             | 1.5                             | 100                          |
| 9     | Koloriang      | 4                               | 4                               | 100                          |
| 10    | Longding       | 2                               | 2                               | 100                          |
| 11    | Namsai         | 6.2                             | 6.2                             | 100                          |
| 12    | Palin          | 0.52                            | 0.52                            | 100                          |
| 13    | Pangin         | 1                               | 1                               | 100                          |
| 14    | Seppa          | 5                               | 5                               | 100                          |
| 15    | Tawang         | 9                               | 9                               | 100                          |
| 16    | Tezu           | 0.79                            | 0.79                            | 100                          |
| 17    | Ziro           | 9.5                             | 9.5                             | 100                          |
| 18    | Roing          | 5                               | 5                               | 100                          |
| 19    | Itanagar       | 85                              | 75                              | 88.24                        |
| 20    | Bomdila        | 7                               | 6                               | 85.71                        |
| 21    | Yingkiong      | 4.1                             | 3.4                             | 82.93                        |
| 22    | Hawai          | 5                               | 4                               | 80                           |
| 23    | Pasighat       | 17                              | 13                              | 76.47                        |
| 24    | Daporijo       | 8                               | 6                               | 75                           |
| 25    | Dumporijo      | 4                               | 3                               | 75                           |



|              |           |               |               |              |
|--------------|-----------|---------------|---------------|--------------|
| 26           | Changlang | 6             | 3             | 50           |
| 27           | Deomali   | 2.5           | 1             | 40           |
| 28           | Miao      | 5             | 1.3           | 26           |
| <b>Total</b> |           | <b>214.02</b> | <b>186.12</b> | <b>86.96</b> |

[Data Source: SPCB/State Urban Development Department as on 07/11/2022]

**f. Compliance of Rule 22.6: Ensure separate storage, collection and transportation of construction and demolition wastes.**

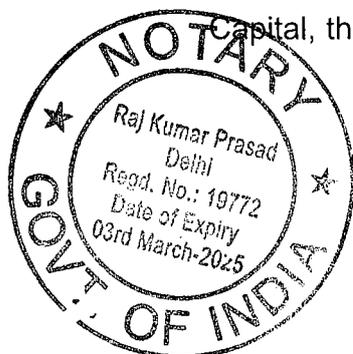
The Arunachal Pradesh Construction & Demolition Waste Management Bye-laws, 2021 have been framed under the provisions of Construction & Demolition Waste Management Rules, 2016. All the formalities have been completed and the bye-laws are under submission to the State Cabinet for approval. Zero construction and demolition waste generation has been reported from all the Urban Towns.

**g. Compliance of Rule 22.7: Setting up solid waste processing facilities by all local bodies having 100000 or more population.**

This is not applicable to Arunachal Pradesh as all towns in the State are below the threshold level of 1,00,000 or more population.

**h. Compliance of Rule 22.8: Setting up solid waste processing facilities by local bodies and census towns below 100000 population.**

In order to set up solid waste processing facilities in the State Capital, the Deputy Commissioner, Itanagar Capital Complex has



provisionally allotted land measuring 20,000 Sq.mt at Karsingsa for Naharlagun Township and 30,000 Sq. Mt at Chimpu for Itanagar Township in the year 2016.

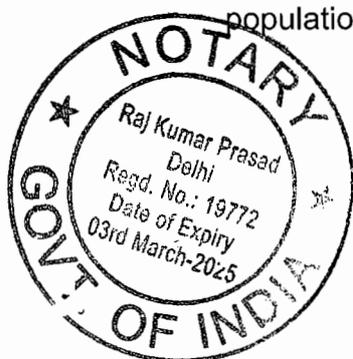
Besides an amount of Rs. 1438 Lakhs has been sanctioned for site development in respect of DapoYarlo in Chimpu, Itanagar and Rs. 2122.58 Lakhs has been allotted for site development of the Municipal Solid Waste Treatment plant at Karsingsa. The engineering works for construction of approach road and site development have already been initiated departmentally. In addition, tendering process for awarding the work for setting up Solid Waste Processing Facilities for Pasighat Municipal Council has been completed.

**Annexure -III [Pg 26-28]**

Further, exposure visits to Indore, Jaipur & Goa were conducted to gain first-hand idea about solid waste processing plants and sewerage treatment plants (STPs) operated and maintained by these cities.

***i. Compliance of Rule 22.9: Setting up common or standalone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules.***

This is not applicable to Arunachal Pradesh, since all the towns in the State are below the threshold level of 0.5 million or more population.



***j. Compliance of Rule 22.10: Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules.***

Setting up of a regional sanitary landfill is considered not very relevant or feasible in the context of Arunachal Pradesh due to sparse habitations, far flung and fragmented settlements, geological features, transportation difficulties and low cost-benefit effectiveness. Hence, efforts are being made to recycle waste through Material Recovery Facilities(MRFs) and composting of organic waste in identified towns.

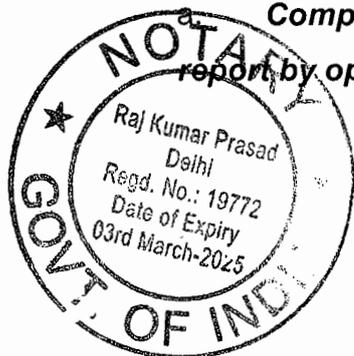
***k. Compliance of Rule 22.11: Bioremediation or capping of old and abandoned dump sites.***

The legacy waste sites at Karsingsa and Chimpu are identified for bioremediation. The tender process for implementation of the project through EPC mode is completed. The agreement with executing agency M/s. Gorantla Geosynthetic Pvt. Ltd, Chennai, Tamil Nadu was signed on 22nd September 2022. The completion target for the work is May, 2023.

**Annexure -IV [Pg 29-37]**

**II. REGARDING COMPLIANCE OF RULE 24 OF SWM RULES, 2016**

***Compliance of Rule No.24.1: Submission of annual report by operator of a facility to Local bodies.***



This is not applicable. There are no sanitary landfill operators working in the State.

**b. Compliance of Rule 24.2: Submission of annual Report by Local Bodies to SPCB.**

The Annual Report is submitted by Local Bodies in prescribed Form-IV to the State Pollution Control Board every year.

**c. Compliance of Rule 24.3: Submission of Consolidated annual Report to Central Pollution Control Board (CPCB) by SPCB.**

The consolidated Annual Report in the prescribed Form-V is submitted by the State Pollution Control Board to the Central Pollution Control Board regularly.

**Annexure -V [Pg 38-61]**

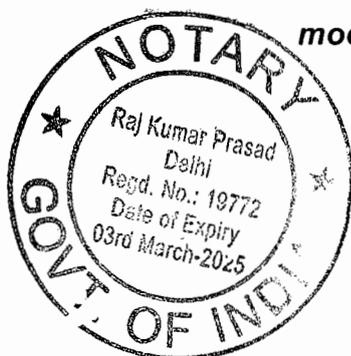
**d. Compliance of Rule 24.4: Submission of Report by CPCB to MoHUA and MoEFCC.**

This does not pertain to the State Government.

**e. Compliance of Rule 24.5: Review of Annual Reports by MoEFCC/Central Monitoring Committee.**

This does not pertain to the State Government.

**f. At least three major cities and three major towns in the State and at least three villages in every District may be notified on the website within two weeks from today as model cities /towns/ villages which will be made fully**



**compliant within the next six months. Remaining cities, towns and villages of the State may be made fully compliant in respect of environmental norms within one year.**

The Govt. of Arunachal Pradesh vide Notification No. DTP/MUN-85/2018-19/ (Pt)/3023-32 dated 16th August, 2019 has notified 10 model towns in the State. In addition, vide Notification no. PR-EW/206/2019 /2381 dated 14th August, 2019, three model villages in each District have also been notified. The State does not have any notified city.

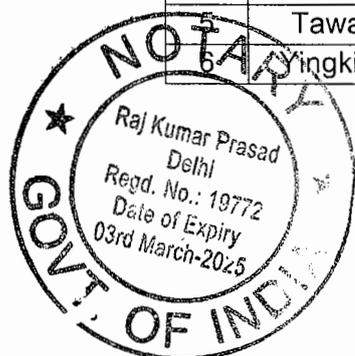
**Annexure -VI [Pg-62]**

**Annexure -VII [Pg 63-65]**

The model towns are currently at different stages of completing works related to compliance with given environmental norms. Special fund allocations are made for legacy waste management, setting up of Material Recovery Facilities(MRFs), Municipal Solid Waste(MSW) processing plants and incinerators.

The compliance status of solid waste management in the model towns is given below;

| STATUS OF 10 MODEL TOWNS |                |                                 |                                 |  |                                 |   |
|--------------------------|----------------|---------------------------------|---------------------------------|--|---------------------------------|---|
| S. No.                   | ULB/ Town Name | Quantity of MSW generated (TPD) | Quantity of MSW collected (TPD) | Quantity of MSW segregated and transported (TPD) | Quantity of MSW processed (TPD) | Quantity of MSW disposed in secured landfill site (TPD) |
| 1                        | 2              | 3                               | 4                               | 5  | 6                               | 7   |
| 1                        | Itanagar       | 85                              | 75                              | 0  | 15                              | 0   |
| 2                        | Naharlagun     |                                 |                                 |  |                                 |   |
| 3                        | Pasighat       | 17                              | 13                              | 12   | 8                               | 0   |
| 4                        | Aalo           | 8                               | 8                               | 3  | 3                               | 0   |
| 5                        | Tawang         | 9                               | 9                               | 9  | 1.08                            | 0   |
| 6                        | Yingkiong      | 4.1                             | 3.4                             | 3.4  | 0.8                             | 0   |



|              |       |               |               |              |              |          |
|--------------|-------|---------------|---------------|--------------|--------------|----------|
| 7            | Tezu  | 0.79          | 0.79          | 0.19         | 0.19         | 0        |
| 8            | Seppa | 5             | 5             | 0            | 0            | 0        |
| 9            | Ziro  | 9.5           | 9.5           | 0            | 0            | 0        |
| 10           | Roing | 5             | 5             | 3.5          | 0            | 0        |
| <b>Total</b> |       | <b>143.39</b> | <b>128.69</b> | <b>31.09</b> | <b>28.07</b> | <b>0</b> |

[Data Source: SPCB/State Urban Development Department as on 07/11/2022]

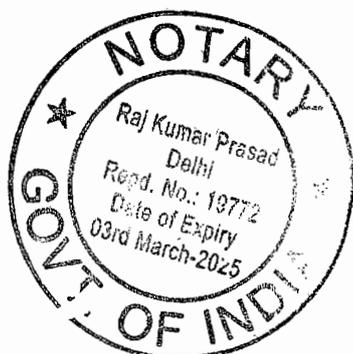
The construction of Material Recovery Facilities(MRFs) is at an advanced stage in the model towns of Seppa, Ziro, Pasighat and Tezu. The preparation of Detailed Project Reports (DPRs) for construction of MRFs are underway for the model towns of Itanagar and Naharlagun. For the model towns of Yingkong and Tawang, proposals will be prepared under Swachh Bharat Mission (SBM)-II. For the model towns of Aalo and Roing, the budgetary allocations have been made and work shall be implemented after completion of tender process.

In addition to the aforementioned model towns, MRFs are at various stages of construction in the towns of Namsai, Basar, Khonsa, Daporijo, Longding, Hawaii, Pangin, Koloriang and Anini.

**g. Submission of Quarterly Report by the Chief Secretary, Govt. of Arunachal Pradesh.**

The Quarterly Reports are generated based on reports submitted on the State portal [swm.udarunachal.gov.in] by the Department of Urban Local Bodies. Further, the compiled report is in-turn submitted by the State Pollution Control Board to the Central Pollution Control Board regularly.

**Annexure -VIII [Pg 66-88]**



- h. **Chief Secretary to personally monitor the progress of implementation, at least once in a month, with all District Magistrates.**

Matters including implementation of the works related to the waste management are monitored regularly in the review meetings taken by the Chief Secretary with the District Magistrates. These matters are also touched upon in e-Pragati meetings conducted at the highest levels for review of projects/issues concerning the State.

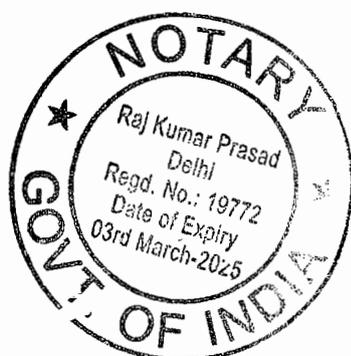
E Pragati meetings were held on 22/09/2022; 17/08/2022; 28/07/2022; 30/06/2022; 30/05/2022; 25/04/2022; 25/03/2022; 28/02/2022 and 17/01/2022 in this year.

- i. **District Magistrates to monitor the status of compliance of environmental norms, once in two weeks.**

The District Magistrate as the Chairperson of the District Urban Development Agency (DUDA) set up in all notified urban canters, has been monitoring the implementation of the Solid Waste Management Rules in the districts. The progress report is uploaded on the portal-[www.swm.udarunachal.gov.in](http://www.swm.udarunachal.gov.in).

- j. **DM and other officers to be given training.**

Training programmes have been organized at periodic intervals for capacity building at district and sub-district levels. The list of the training programmes conducted are as given below:



- An online training programme on leadership development for Engineers and Town Planners regarding city wide inclusive sanitation was held from 26.06.2021 to 28.08.2021. A total of 10 officers participated in the training.
- An online training programme for Engineers and Town Planners on Management of Urban Water Bodies & Decentralized Waste Water Treatment was held from 21.09.2021 to 04.10.2021. A total of 10 officers participated in the training.
- Capacity and exposure development programme for the elected representatives and senior functionaries of Municipalities was organised at the Indian Institute of Public Administration, New Delhi from 06.12.2021 to 11.12.2021. Thirty Two delegates participated in the programme.

**Annexure -IX [Pg 89-97]**

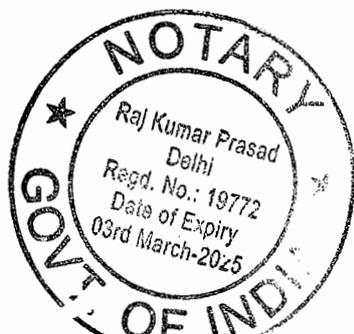
**Annexure -X [Pg 98-99]**

**Annexure -XI [Pg 100-101]**

**k. Estimation of Environmental Degradation**

Arunachal Pradesh State Pollution Control Board has adopted the mechanism prepared by the Central Pollution Control Board, New Delhi for levying Environmental Compensation Charges on polluting industries.

Accordingly, the value of environmental degradation, which occurred due to the violation of environmental norms during the construction of Roing-Hunli-Anini Highway by the National Highways and Infrastructure Development Corporation Limited, New Delhi, was estimated at Rs. 3,28,68,750/- (Rupees Three Crore Twenty-Eight Lakh SixtyEightThousand Seven Hundred



FiftyOnly). Accordingly, the polluting agency was asked to pay the said estimated cost of environmental degradation vide notice no. APSPCB-725/2021/NGT-EZ/3955-61 dated 19/10/2021. In response to the notice, the said polluter remitted the estimated cost vide correspondence no. NHIDCL/2022-23/RO-Itanagar/Project/510300605/F-380 dated 13/04/2022.

#### **Annexure -XII [Pg 102-103]**

In addition, the cost of environmental degradation caused by the industrial units such as hotels and automobile repair workshops was estimated and levied for failing to set up and operate Effluent Treatment Plants (ETPs). Accordingly, cost of environmental degradation totalling to Rs. 7,04,000/- (Rupees Seven Lakh and Four Thousand only) was recovered from the polluters.

#### **Annexure -XIII [Pg 104-124]**

##### **i. Performance auditing of the regulatory bodies in 6 months.**

A performance audit of the Arunachal Pradesh State Pollution Control Board was carried out by a team comprising of Dr. R.C. Saxena, Additional Director, CPCB, Delhi, Dr. Shantanu Dutta, Additional Director, CPCB, Regional Directorate, North-East, Shillong and Dr. V. Saio, Scientist-C, MoEF&CC, North-East Regional Office, Shillong on 7th June, 2019.

##### **m. Introduction of a policy of giving ranking giving of rewards or other incentives to individual areas, localities,**



***institutions or individuals, encouraging students or other citizens significantly contributing to the cause of environment, Scaling up of best practices***

Multiple events are organized every year to encourage students/institutions/stakeholders/citizens to contribute towards the cause of protection of environment.

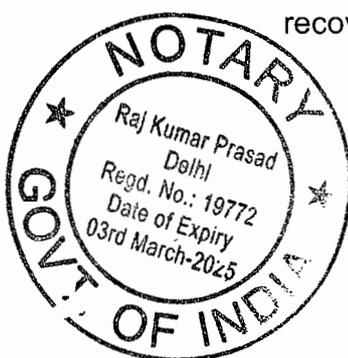
Best practices in waste management are encouraged for upscaling in the State. For example, plastic waste is utilized as a supplement in road construction in Arunachal Pradesh. The details are as given below;

| <b>Road Stretch</b>       | <b>Quantity of waste plastic recycled (in kg)</b> | <b>Length (in km)</b> |
|---------------------------|---|-----------------------|
| Pasihat- Bomjur           | 15000   | 8.30                  |
| Changlang                 | 1500  | 1.16                  |
| Akajan-Likabali-Bame road | 3600  | 0.63                  |

n. ***Recovery of Damages from the State***

The State Pollution Control Board has imposed environmental compensation charges on Itanagar Municipal Corporation for an amount of Rs. 28.00 Lakhs for failing to comply with the Solid Waste Management Rules, 2016 vide letter no. APSPCB-353/2021/HNGT-EB/7024-7030 dated 1st August, 2022.

Since the said Environmental Compensation is yet to be paid by the defaulter, a case has been filed before the concerned authority under Bengal Public Recovery Demands Act, 1913 for recovery of the amount from the polluter.



## Annexure -XIV [Pg 125]

- o. *Develop an institutional training mechanism involving technical, social and environmental issues for training of officers concerned with enforcement of environment norms at ground level. CPCB has been directed to prepare such a programme with the funds collected by way of environmental compensation.*

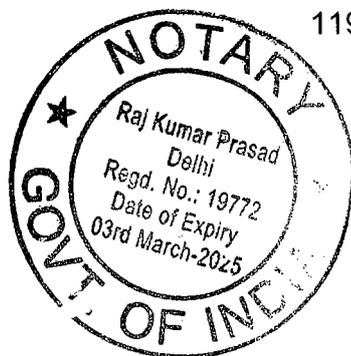
The matter of developing an institutional training mechanism involving technical, social and environmental issues for training of officers pertains to Central Pollution Control Board.

However, online training programmes have been made available for training of officers. Quarterly compliance report in this regard, is submitted by the State Pollution Control Board to the CPCB.

**III. ATR/PROGRESS REPORT IN RESPECT OF THE DIRECTIONS VIDE ORDER DATED 28 FEB 2020 IN OA 606/2018**

- a. *Payment of compensation by the Local Bodies for failing to comply with Solid Waste Management Rules, 2016 and recovery in 6 months by SPCB.*

Environmental Compensation has been imposed on Itanagar Municipal Corporation for an amount of Rs. 15.00 Lakhs and Rs. 28.00 Lakhs for failing to comply with the Solid Waste Management Rules, 2016 vide letters no. APSPCB-119/2020/NGT/OA606/PART2/4140-47 dated 30th July, 2021



and APSPCB-353/2021/HNGT-EB/7024-7030 dated 1<sup>st</sup> August, 2022.

**Annexure -XV [Pg 126-127]**

**Annexure -XVI [Pg 128]**

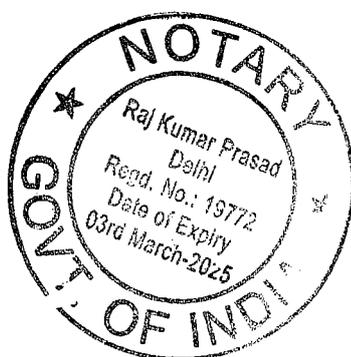
On the similar lines, an environmental compensation for an amount of Rs. 15.00 Lakhs has been imposed on Pasighat Municipal Council for failing to comply with the Solid Waste Management Rules, 2016 vide letter no. APSPCB-119/2020/NGT/OA606/PART2/4140-47, dated 30<sup>th</sup> July, 2021.

**Annexure -XVII [Pg 129-130]**

Since the Environmental Compensation amount is yet to be paid by the above-mentioned defaulters, cases have been filed before the concerned authority under Bengal Public Recovery Demands Act, 1913 for recovery of the amount.

**b. *Legacy waste remediation and penalty for failing thereof by the Local Bodies.***

Legacy waste sites at Karsingsa and Chimpuhave been identified for remediation. Tender process for work implementation on EPC mode with an estimated cost of Rs. 9.90 Crore has been completed. The agreement with the project executing agency i.e., M/s Gorantla Geosynthetic Private Limited, Chennai was signed on 22nd September, 2022. The work is expected to be completed by May 2023.



***Assessment and recovery of damage by the SPCB within four months.***

Environmental Compensation of Rs. 15.00 lakh each, has been imposed on both Itanagar Municipal Corporation and Pasighat Municipal Council for their failure to commence remediation of the legacy waste sites vide letter no. APSPCB-119/2020/NGT/OA606/PART2/4140-47 dated 30th July, 2021.

***c. Actions on e-waste, hazardous waste, polluted industrial clusters, water recycling, performance of ETPs, ground water restoration, water body restoration, noise pollution, sand mining***

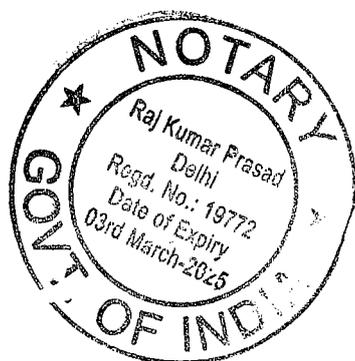
The Arunachal Pradesh E-Waste Management Policy, 2019 has been notified vide Notification No. DIT/246-2019/4062-65 dated 29th April, 2019.

**Annexure -XVIII [Pg 131-140]**

E-waste is collected and disposed through CPCB authorized e-waste collection centre operated by M/s. Karo Sambhav, Chimpu.

Hazardous waste is monitored under the Consent/authorization arrangements under the Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016.

As regards the Effluent Treatment Plants (ETPs), thirty five (35) industries have installed ETPs under the Water (Prevention and Control of Pollution) Act, 1974. All these ETPs are currently functional.



Further, a case has been filed before the concerned authority under Bengal Public Recovery Demands Act, 1913 for recovery of Environmental Compensation against 11 defaulting industries for failing to install ETP/STP in their respective industries.

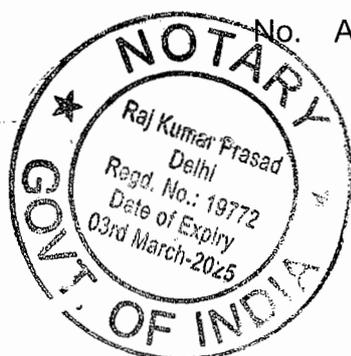
**Annexure -XIX [Pg 141-151]**

Regular water quality monitoring is carried out at 12 sanctioned water quality monitoring stations in the State under National Water Monitoring Programme. The water quality monitoring reports are sent regularly to the CPCB.

In order to protect and restore water bodies in the State, 2342 water bodies have been identified in Arunachal Pradesh under the ongoing Mission, Amrit Sarovar. Water body creation/restoration works have been completed at 503 sites. The work at remaining sites is scheduled to be completed by 15<sup>th</sup> August 2023.

As regards the phyto-remediation of the river stretches, it has been decided to carry out environmental and hydrographic study of the river stretch for the comprehensive rejuvenation of the rivers in the capital city and its tributaries. In this regard, the Department of Town Planning has already taken up the matter with the National Environmental Engineering Research Institute (NEERI), Nagpur to carry out the needed study.

For maintenance of Ambient Air Quality standards in respect of noise, the District Magistrates/Deputy Commissioners and Superintendents of Police are appointed and designated as the Prescribed Authority in their respective districts vide notification No. APSPCB-32/2005/NOISE/1367-408 dated 4th January,



2006. In addition to that, monitoring of ambient air and noise during Deepawali festival is conducted.

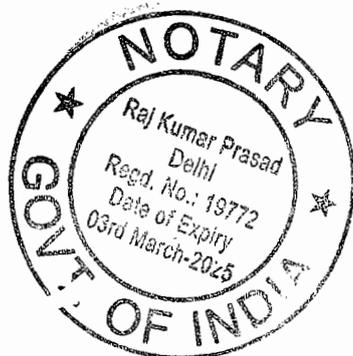
**Annexure -XX [Pg 152]**

In order to create awareness amongst the general public for mitigation of air and noise pollution, public notice in local dailies and also, executive orders are issued from time to time.

**d. Commissioning of STPs and penalty for failing thereof by the Local Bodies.**

In Arunachal Pradesh, the projects on Sewage Treatment Plants are implemented by the Government of Arunachal Pradesh under various schemes. The current implementation status of the projects is given below:

- Itanagar Septage Management Plant at Chimpu (0.10 MLD capacity) under Atal Mission for Rejuvenation and Urban Transformation (AMRUT-I). This project commenced in 2019 and 50% physical progress has been reported. The completion target is September 2023.
- Sewage Treatment Plant with sewerage network at Naharlagun Town (3.00 MLD capacity) under AMRUT-I. The project commenced in 2019 and 30% physical progress has been reported. The completion target is December, 2023.
- Pasighat Sewerage Scheme at Pasighat Town (4.00 MLD capacity) has been taken up under the Smart City Mission Pasighat. The work commenced in 2022.



- Septage Management with Treatment Plants in towns of Namsai / Chowkham, Tezu and Roing (5.00 MLD) have been taken up under State Budget 2021-22.

As regards the imposition of penalties for failing to commission STPs, an environmental compensation of Rs. 75.00 lakhs each has been imposed on Itanagar Municipal Corporation and Pasighat Municipal Councils respectively, vide letters no. APSPCB-119/2020/NGT/OA606/ PART2/4118-25 dated 30th July, 2021 and APSPCB-119/2020 / NGT / OA606 / PART2 / 4126-32 dated 30<sup>th</sup> July, 2021.

**Annexure -XXI [Pg 153-154]**

**Annexure -XXII [Pg 155-156]**

**e. *Deposition of compensation for failure thereof***

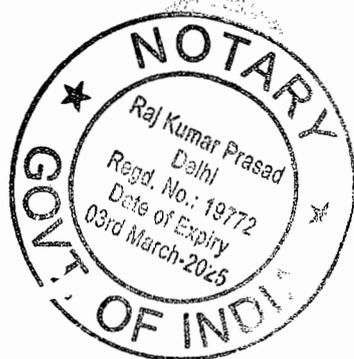
The Environmental Compensation is yet to be paid by the defaulters. Hence, a case has been filed before the concerned authority under Bengal Public Demand Recovery Act, 1913 to recover the compensation amount.

**Annexure -XXIII [Pg 157-158]**

**f. *Setting up of 'Environment Monitoring Cell' in the office of Chief Secretary for coordination and compliance of directions***

Environment Monitoring Cell has been constituted by the State Government of Arunachal Pradesh vide order dated 25<sup>th</sup> February, 2021.

**Annexure -XXIV [Pg 159]**



g. **Submission of Compliance Reports**

Quarterly Compliance reports are submitted to the Central Pollution Control Board regularly by the State Pollution Control Board.

**DEPONENT DUBEY**  
Deputy Resident Commissioner  
Govt. of Arunachal Pradesh  
New Delhi

**VERIFICATION**

I, the above-named deponent do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at on this the 14 day of November 2022.

14 NOV 2022

**DEPONENT DUBEY**  
Deputy Resident Commissioner  
Govt. of Arunachal Pradesh  
New Delhi

IDENTIFIED

**ATTESTED**

RAJ KUMAR PRASAD Ph. 9818057940  
NOTARY, DELHI-R 19772 8377971546  
GOVERNMENT OF INDIA  
SUPREME COURT OF INDIA  
COMPOUND, NEW DELHI  
Register Pg./Sl. No. ....

14 NOV 2022

CERTIFIED THAT THE DEPONENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECT TO UNDERSTAND & AFFIRMED DEPOSED BEFORE ME AT DELHI ON 14 NOV 2022 IDENTIFIED BY

IDENTIFY THE EXECUTANT / DEPONENT WHO HAS SIGNED IN MY PRESENCE

IDENTIFIED



नगर नियोजन और शहरी स्थानीय निकाय विभाग  
**Department of Town Planning & Urban Local Bodies**  
 अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh

ईटानगर/Itanagar

No. DTP/MUN-85/2018-19/ (Pt)

Dated Itanagar, the 5<sup>th</sup> April, 2019.

**NOTIFICATION**

WHEREAS, as per provision contained under Rule - 4 of Solid Waste Management Rules, 2016, it is duty of waste generator to segregate and store the waste generated by them in three separate streams namely bio-degradable, non bio degradable and domestic hazardous waste in suitable bins and handover segregated wastes to authorized waste pickers or waste collectors as per the direction or notification by the local authorities from time to time.

AND WHEREAS, the Hon'ble Court of National Green Tribunal, vide para 9 of order dated 7/3/19 passed in AO No. 606/2018 has directed to carry out the provisions of the Rule 4 of Solid Waste Management Rules, 2016.

NOW THEREFORE, the Governor of Arunachal Pradesh is pleased to order that, all Hotels, Restaurant owner shall in partnership with the local body ensure segregation of waste at source as prescribed in aforesaid Rules to facilitate collection of segregated waste in separate streams, handover recyclable material either the authorized waste pickers or the authorized recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible.

This notification shall come into force with immediate effect.

*S.K. Jain*

**( S.K. Jain ) IAS**

**Secretary** to Govt. of Arunachal Pradesh,  
 Department of Town Planning & ULB,  
 Itanagar

Memo No. No. DTP/MUN-85 /2018-19/(Pt) 53 - 63 Dated Itanagar, the 8<sup>th</sup> April, 2019.  
 Copy to:-

1. The Secretary to His Excellency, Governor of Arunachal Pradesh, Itanagar for information.
2. The Secretary to Hon'ble Chief Minister, Arunachal Pradesh, Itanagar for information please.
3. Under Secretary to the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information of the Chief Secretary, Arunachal Pradesh please.
4. All Hon'ble Minister, Arunachal Pradesh for information.
5. All Secretaries/Commissioner, Govt. of Arunachal Pradesh for information please.
6. The Member Secretary, State Pollution Control Board, Naharlagun, Arunachal Pradesh for information.
7. All Head of the Department, Govt. of Arunachal Pradesh for information.
8. The Director, IPR, Govt. of Arunachal Pradesh, Naharlagun with request to publish the same in next AP Gazette.
9. All Hotel, Restaurant Owner, Arunachal Pradesh for compliance.
10. Office copy/ Guard file.

*S.K. Jain*

**Secretary** to Govt. of Arunachal Pradesh,  
 Department of Town Planning & ULB,  
 Itanagar

23

**GOVERNMENT OF ARUNACHAL PRADESH**  
**DEPARTMENT OF TOWN PLANNING & URBAN LOCAL BODIES**  
**ITANAGAR**

F. No. DTP/MUN-88/2018-19/

Dated, Itanagar the 29th March' 2019

To,

**The Deputy Commissioner**

Tawang/East Kameng/West Kameng/Pakke Kesang/Kurung Kumey/Kra Daadi/  
 Lower Subansiri/Papumpare/ICC/Kamle/Upper Subansiri/Leparada/West Siang/  
 East Siang/Lower Siang/Siang/Upper Siang/Shiyomi/Dibang Valley/Lower Dibang  
 Valley/ Namsai/Lohit/ Anjaw/Changlang/Tirap/Longding.

**Sub:- Implementation of Solid Waste Management Rule' 2016.**

Sir,

As you are aware of the fact that, the Ministry of Environment Forest and Climate Change, Govt. of India, New Delhi, vide notification dated 08/04/2016 has notified Solid Waste Management Rule' 2016. A copy of the rule 2016 is enclosed for your ready reference.

As per provision contained under rule 23 (1) of the Solid Waste Management Rule' 2016. The State government has constituted State Level Advisory Board under the chairmanship of Secretary, Town Planning and Urban Local Bodies, Govt. of Arunachal Pradesh, vide gazette notification DTP/MUN-85/2015-16, dated 02/08/2018. A copy of the gazette notification is enclosed. The first meeting of the State Level Advisory Board was held 28/07/2018 and second meeting of the board was held on 28/09/2018.

As per recommendation of the State Level Advisory Board in its second meeting the State government has notified Scientific Policy for Collection and Transportation of Solid Waste including Management of Land fill site in Urban areas of Arunachal Pradesh. A copy of the gazette notification of the policy is enclosed.

Therefore, it is requested to initiate necessary steps for compliance of Solid Waste Management Rule' 2016. Further, immediate action may be initiate under rule 12, 22, 24 etc. and submit action taken report immediate along with a copy to the State Pollution Control Board and Chief Secretary at the earliest.

Yours sincerely

**( S.K. Jain )IAS**

Secretary, Town Planning & ULB  
 Govt. of Arunachal Pradesh  
 Itanagar

No. DTP/MUN-88/2018-19/ 13-15

Dated, Itanagar the 29th March' 2019

Copy to:

1. The Under Secretary to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information please.
2. The Member Secretary, State Pollution Control Board, Arunachal Pradesh for information please.
3. Office Copy.

*S.K. Jain*  
 28/3  
 Secretary, Town Planning & ULB  
 Govt. of Arunachal Pradesh  
 Itanagar

# ANNEXURE-III

PASIGHAT SMART CITY DEVELOPMENT CORPORATION LIMITED  
EAST SIANG DISTRICT, ARUNACHAL PRADESH-791102

## INVITATIONS FOR BIDS(IFB)

### Notice Inviting E-Tender

File No. PSCDCL/SWM-17/2021-22/01

Date: 08/11/2021

The Pasighat Smart City Development Corporation limited, Arunachal Pradesh for and on behalf of Governor of Arunachal Pradesh invites online e-tender on Engineering, Procurement and Construction(EPC) Contract Mode in two bid system from the eligible registered experience contractors and firms of repute fulfilling eligibility criteria (bidders) through <https://arunachaltenders.gov.in> for the work detailed below:

| Sl.No. | NIT No.                  | Name of Work   | Estimated Cost Put to Tender   | EMD (Rs.in Lakh)  | Time of Completion      |
|--------|--------------------------|--|--|---|-------------------------|
| 1.     | PSCDCL/NIT-05/2021-22/01 | Solid Waste Management on Engineering, Procurement and Construction (EPC) contract Mode at Pasighat on Design, Build, Operate & Transfer (DBOT) Basis with Operation and Maintenance (O&M) for three Year after one year Defect Liability. | Rs.2206.71 Lakhs (Rupees Twenty-Two Crore Six Lakhs Seventy-One Thousand). | 1% for APST:<br>Rs. 22.06 Lakhs<br><br>2% for Non-APST:<br>Rs.32.06 Lakhs | 24 (Twenty Four) Months |

The tender documents and other details can be obtained from the website <https://arunachaltenders.gov.in>

| Key Schedule |                             |   |
|--------------|-----------------------------|---|
| Sr. No.      | Event's Name                | Information   |
| 1.           | Probable Amount of Contract | Rs.2206.71 Lakhs (Rupees Twenty Two Crore Six Lakhs Seventy One Thousand) inclusive of Tax.   |
| 2.           | Tender document Fee         | Rs.25,000/-(Rupees Twenty Five Thousand ) only non-refundable. To be paid only through Online Payment Gateway like NEFT/RTGS/IMPS to Chief Executive Office, PSCDCL.<br>Name of Bank-SBI, Pasighat<br>Account No:- 38456913771<br>IFSC Code:SBIN0001395 |
| 3.           | Earnest Money Deposit (EMD) | 1% for APST: Rs. 22.06 Lakhs<br>2% for Non-APST: Rs. 32.06 Lakhs.<br>To Pay in favour of Chief Executive Officer, PSCDCL, as per clause 20.   |
| 4.           | Pre-Bid Conference          | 15/11/2021 (1130 Hrs), Venue-Office of the Chief Executive Officer, PSCDCL, Pasighat, AP.   |

|    |  |   |
|----|--|---|
| 5. | Date of Online Publication                   | 09/11/2021 (1000 Hrs)                                   |
| 6. | Period of availability of Bidding Documents. | From 09/11/2021(1000 Hrs.) to 22/11/2021 upto 1000 Hrs. |
| 7. | Document download Start date.                | 09/11/2021 (1130 Hrs)                                   |

|     |   |                            |
|-----|---|----------------------------|
| 8.  | Bid submission Start date                           | 16/11/2021 (1030 Hrs)      |
| 9.  | Last date for Online Purchase of Tender Document    | 22/11/2021 till 1000 hours |
| 10. | Last date of Online Submission of Bids              | 22/11/2021 till 1030 hours |
| 11. | Date & Time of Opening of online technical bid Bids | 22/11/2021 at 1130 hours   |
| 12. | Date and Time for Opening of Financial Proposals.   | Will be intimated later.   |

Exemption in Tender document fee & EMD by Micro, Small & Medium Enterprises registered with NSIC: NOT APPLICABLE

Note: The Bidders shall have to submit their bids online and upload the relevant documents as per key schedule.

1. The Selected Bidder shall be responsible for Engineering, Procurement and Construction of the Project under and in accordance with the provisions of an Engineering, Procurement and Construction agreement (the "EPC Agreement") to be entered into between the Selected Bidder and the Authority in the form provided by the Authority. The scope of work will broadly include [survey, investigations, design and construction of civil (Buildings)structures and installation of Machinery including testing and commissioning/Electrification etc.
2. Contractors who fulfill the following initial requirements shall only be eligible to apply.
  - i. Should be eligible specialized registered company/agencies in the field of Solid Waste Management on terms and conditions specified in the RFP.
  - ii. Should have experience in successfully completed at least one contract of same work or related work and same shall be certified by an officer not below the rank of Municipal Executive Engineer.
  - iii. Similar Works means: Development of Municipal Solid Waste Management System.
3. The Bidders intending to participate in this tender are required to get enrolled/ registered on the e- procurement web site <https://arunachaltenders.gov.in>. Enrolment/registration on the above portal is mandatory.
4. Tender documents can be purchased only online from <https://arunachaltenders.gov.in>. by making online payment as specified above in the key schedule. The Bidders shall have to submit their Bids online and upload the relevant documents as specified in the RFP.
5. At the time of submission of the Bid, the eligible Bidder shall be required to:
  - a. Pay the cost of Bid Document.
  - b. Deposit the Earnest Money, as per clause 20.
  - c. Submit a check list; (As required in Bid Data Sheet)
  - d. Submit an affidavit duly Notarized as per Annexure- B
6. Amendment to NIT, if any, would be published only on the website: <https://arunachaltenders.gov.in>.
7. PSCDCL reserves the right to accept or reject any or all tender without assigning any reasons thereof.

8. The intending tenderers should acquaint themselves with the prevailing conditions of the construction site before bidding for the work
9. The original copy receipt/counterfeit for the cost of documents and the Bid Security (EMD) along with site visited report should be submitted by 1030 Hours on 22/11/2021 in the Office of the Chief Executive Officer, PSCDCL Pasighat before opening of technical bids, failing of which the bidder shall be disqualified.
10. Since the Bidders are required to sign their online bids via Digital Certificates. The Bidders are advised to obtain the same at the earliest.
11. All details relating to the Bid Document(s) can be viewed and downloaded free of cost from the website mentioned in NIT.
12. Pre-qualification: Prequalification conditions, wherever applicable, are given in the Bid Data Sheet.

Sd/-  
Chief Executive Office  
Pasighat Smart City Development Corporation Limited,  
Pasighat.

# ANNEXURE-IV

29



**OFFICE OF THE CHIEF EXECUTIVE OFFICER  
ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED  
SENIOR OFFICER QTR FLAT NO. 25 & 26, ZOO ROAD  
ITANAGAR, ARUNACHAL PRADESH  
Email id: itanagarsmartcity@gmail.com**

\*\*\*\*\*

Name of Work: **BIO-REMEDIATION OF DUMPING SITES UNDER ITANAGAR CAPITAL REGION (LEGACY WASTE MANAGEMENT AT CHIMPU AND KARSINGSA ON EPC MODE**

Contract Amount: **Rs. 9,78,00,000/- (Rupees Nine Crore Seventy-Eight Lakhs Only)**

**Completion Time: 10 (Ten) Months**

Contract Agreement No:

Date of Agreement: **22<sup>nd</sup> Sept '2022**

**Certified that this Contract Agreement contains.....pages.**



  
(Dalley Sangno)  
Chief Executive Officer  
Chief Executive Officer  
Itanagar Smart City Dev. Corp. Ltd  
Itanagar



**OFFICE OF THE CHIEF EXECUTIVE OFFICER  
ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED  
SENIOR OFFICER QTR FLAT NO. 25 & 26, ZOO ROAD  
ITANAGAR, ARUNACHAL PRADESH  
Email id: itanagarsmartcity@gmail.com**

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 Chief Executive Officer  
 Itanagar Smart City Dev. Corp. Ltd  
 Itanagar



अरुणाचल प्रदेश ARUNACHAL PRADESH

527168

EPC CONTRACT AGREEMENT

THIS AGREEMENT is entered into on this the 22<sup>nd</sup> day of September 2022

Between

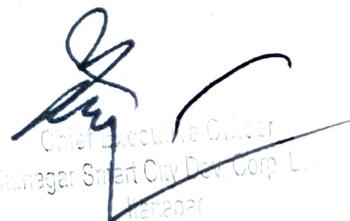
ITANAGAR SMART CITY DEVELOPMENT CORPORATION LTD. (ISCDCL) represented by Chief Executive Officer, SENIOR OFFICER QTR, TOWER NO.2, FLAT NO. 25 & 26, ZOO ROAD, ITANAGAR: ARUNACHAL PRADESH (hereinafter referred to as the "Authority" which expression shall, unless repugnant to the context or meaning thereof, include its administrators, successors and assigns) of One Part;

And

M/s Gorantla Geosynthetics Pvt. Ltd. (hereinafter called "the contractor") having its registered/ principal office at No. 3 First Floor, Saraswathi Street, Mahalingapuram, Chennai 600034 duly represented by its Authorized Representative and which expression shall mean and include unless repugnant to the context, its successor; and permitted assigns of the second part;

WHEREAS the expressions hereto above of the parties of the first and second parties shall unless it be repugnant to the subject or context, be deemed to include their respective heirs, successors, administrators, representatives, and assigns.



  
Chief Executive Officer  
Itanagar Smart City Dev. Corp. Ltd.  
Itanagar



WHEREAS ISCDCL has invited TENDER for "BIO-REMEDIATION OF DUMPING SITES UNDER ITANAGAR CAPITAL REGION (LEGACY WASTE MANAGEMENT AT CHIMPU AND KARSINGSA)" and M/s Gorantla Geosynthetics Pvt. Ltd has agreed to provide the services with the terms and conditions set forth here with in this contract at an agreed value of **Rs.9,78,00,000.00/- (Rupees Nine Crore Seventy-Eight Lakhs Only)** including all taxes hereinafter called "the Contract Price".

Now therefore, it is hereby agreed by and between the authority and the contractor as follows:

1. In this contract words and expression shall have the same meanings as are respectively assigned to them in the Conditions of Contract referred to. The following documents shall be deemed to form and be read and construed as part of this Contract. This Contract shall prevail over all other contract documents
  - i. Contract
  - ii. Letter of Award
  - iii. Letter of Bid (NIT)
  - iv. General conditions of contract
  - v. Special conditions of contract
  - vi. Performance Bank Guarantee
  - vii. Scope of work
  - viii. Appendix: Specifications, BOQ's, Drawings, Bill of quantities, Addendum, Corrigendum, Pre-bid queries & Replies, TENDER volume.
  - ix. Price schedule submitted by the Contractor
2. The Scope of Services under this Contract include all planning, survey, investigations, design, detailed engineering, supply, and construction of "BIO-REMEDIATION OF DUMPING SITES UNDER ITANAGAR CAPITAL REGION (LEGACY WASTE MANAGEMENT AT CHIMPU AND KARSINGSA)".
3. In the event of any ambiguity or conflict between the Contract Documents listed above, the order of precedence shall be the order in which the Contract Documents are listed above. However, within the Appendix, the order of precedence will be Addendum, corrigendum, Pre-bid queries & replies, BOQs, Specifications, Drawings and TENDER Volume.
4. All taxes, octroi, other contingency expenditure at site etc. are deemed to have covered in the rate quoted by the contractor. Nothing will be entertained from the contractor for the change in legislation and change in taxes during the currency of the contract.
5. The rate quoted by the Contractor, and as approved by the Authority, shall remain valid throughout the period of contract and the request to increase the rates for any or all items, during the period of contract, shall not be entertained



*[Signature]*  
 Chief Executive Officer  
 Itanagar Smart City Dev. Corp. Ltd.  
 Itanagar

at any stage.

6. In considerations of the payments to be made by the Authority to the Contractor as hereinafter mentioned, the Contractor hereby covenants with the Authority to provide the goods and services and to remedy defects there in conformity in all respects with the provisions of the contract.
7. The Authority hereby covenants to pay the Contractor in consideration of the provision of the goods and services and the remedying of defects therein, the contract price as may become payable under the provisions of the contract at the times and in the manner prescribed by the contract.
8. The Contractor hereby agrees to deliver the works/ services as mentioned above within the contract period of 10 (Ten) Months.
9. That in the event of any dispute arising between the parties; the same shall be referred to the Adjudicator for reaching to an amicable solution. In case of failure to reach an Agreement from Adjudicator shall be settled by arbitration.
10. **THIS CONTRACT** will take effect from **22<sup>nd</sup> day of September Two Thousand Twenty-Two** and shall be valid for contract period including Maintenance. This agreement shall automatically stand terminated upon expiry thereof unless extended by mutual agreement.

#### 11. FUNCTIONS, DUTIES AND RESPONSIBILITIES OF THE CONTRACTOR

i. The key obligations of the Contractor under the Contract are summarized as follows: -

- a) Topographical Survey of the Site area
- b) Geo-tech Investigation of the Site area.
- c) Demolition of existing structures
- d) Dismantling of existing structures, if any
- e) To undertake Design & Construction of **“BIO-REMEDIATION OF DUMPING SITES UNDER ITANAGAR CAPITAL REGION (LEGACY WASTE MANAGEMENT AT CHIMPU AND KARSINGSA)”**. The detailed designed, BOQ etc. shall be submitted by the contractor after get it vetted as stipulated in the clause 11(i)(k) of this EPC contract.
- f) Civil Works, Installation of waste screening, handling equipment, segregation and treatment of waste, legacy waste management, Bio-mining, bio-remediation, construction of sanitary land fill, compliances under Solid waste management rule & other waste management rule, Environmental clearance from APPCB, road works for accessing dumping ground and as per Employer's Requirement.
- g) Providing and constructing all the required Civil Works, Plumbing Works, Drainage & Sewage.



  
Chief Executive Officer  
Itanagar Smart City Dev. Corp. Ltd.  
Manager



- h) Supply & Installation of all the required equipment for handling waste and PPE Kits.
- i) Training Program, if any for ISCDCL/ IMC/ Authorized agency from ISCDCL staff during handing over of the project.
- j) Compliance Certification: After completion of project, contractor needs to obtain certification from Arunachal Pradesh Pollution Control Board.
- ii. The contractor shall have to pay royalty and monopoly fees for collection of forest products at the rate prescribed by the Department of forest, Govt of AP and all such charges shall be deemed to have covered in the rate quoted by the contractor. No extra claim on account of such payment shall be entertained during the contract duration. The rate of execution of various items of work is inclusive of forest royalty, monopoly & all other taxes. The necessary forest transit permits or royalty clearance certified from the forest Department has to be submitted along with every running bill. Otherwise, these will be deducted from running bills as per Govt. rates prevailing as on date.
- iii. The contractor shall and hereby agrees and confirms to comply with all the provisions of labour laws and industrial laws in respect of the labour employed thereof.
- iv. The contractor shall apply for and obtain license as provided for under Section 12 of the contract labour (regulation and abolition) Act, 1970 whenever it employs 20 or more workmen on any day in a year and also obtain renewal from time to time
- v. The contractor shall apply for and obtain license as provided under section 12 of contract labour (regulation and Abolition) Act, 1970 for each contract separately.
- vi. The contractor shall strictly comply with all the terms and conditions that the licensing authority may impose at the time grant of license and the Institute shall not be responsible for the same.
- vii. The contractor shall be solely responsible for the payment of wages, including overtime wages to the workmen and ensure its timely payment thereof.
- viii. The contract shall duly maintain a register giving particulars of the contract labour employed, nature of work, rate of wages, etc
- ix. The contractor shall also ensure the compliance of the following labour legislations:
- o Minimum Wages Act
  - o Employees Provident Fund
  - o Employees State insurance Act
  - o Workmen's compensation Act, if the ESI Act does not apply.
- x. The contractor shall obtain an independent code number under the Employees State insurance Act, and the Employee Provident Fund
- xi. The contractor shall ensure that the compliance with the provisions of the contract labour (regulation and abolition) Act, 1970 and other labour legislation is current and up to date at all times during the performance of the works specified in Annexure I / contract document/tender.
- xii. The contractor shall be solely responsible to adhere to all the rules and regulations relating to labour practices and service conditions of its workmen and at no time it shall be the responsibility of the ISCDCL.



*[Signature]*  
 Executive Director  
 Panagari Smart City Dev. Corp. Ltd.  
 Panagari



xiii. The contractor shall deploy adequate plant & equipment and Manpower to complete the work in time. In case, it is observed that sufficient machineries/equipment are not deployed, the ISCDCL may engage the same, if required and the cost will be charged from the contractor.

xiv. The ISCDCL shall pay the contractor, remuneration for services rendered under the provisions of this Agreement. Provided, however, that such remuneration shall be payable only if the contractor has duly performed all its obligations and covenants under this agreement and has discharged all its functions and responsibilities to the satisfaction of the ISCDCL.

xv. TDS and GST shall be deducted from the gross amount of the bill while making payment to the contractor as applicable under IT rules 1961 and Arunachal Pradesh GST Act 2017. All the standing relevant modifications of deduction of TDS will be applicable. No **payment** for escalation of price in the market shall be made.

xvi. If the contractor fails to discharge his duties or neglects to perform the work agreed to under the agreement, the ISCDCL is entitled to terminate this agreement as per clause and get the work done by/through others and claim reimbursement of actual expenses incurred and also damages for the loss incurred on account of failure on the part of the contractor to discharge the duties or to perform the work under the agreement

xvii. The contractor shall not assign, delegate, transfer, etc., any of their right/s and/or obligation/s under this agreement to any third person/s, concern/s, firm/s, company/ies or entity/ies.

xviii. The contractor shall at all times during the agreement and thereafter, indemnify and keep indemnified the ISCDCL, its officers, employees, and representatives, from all or any claims, losses, demands, damages, etc., which the ISCDCL, its officers, employees and representatives may or are likely to suffer by reason of acts, defaults, deeds, things, omissions and commissions committed by the contractor while performing the conditions of this agreement.

xix. The necessary Engineering materials, if any, for tests to be made at site shall be provided by the contractor and tests will be carried of his own cost. If the tests result so found does conform to any IS or NIS codes, the same shall stand rejected and to be removed from worksite by the contractor work site at his own costs. All materials are to be used as per specification. Any variation to this should be certified by the ISCDCL official and in this regard, it should be recorded in the site instruction book signed by ISCDCL officers.

xx. Any amendment and/or modifications to this agreement shall be valid and binding on either party, only if such amendment/modification is mutually agreed to in writing and executed by both parties.

xxi. Any damage done by the contractor due to his workmanship at any existing work shall be made good by him at their cost including disputes arising between the contractor or his workman and the local people at any issue

xxii. The contractor shall not take any advantage of any misinterpretation of condition due to the typing or any other error and any doubt shall be brought to the notice of the Engineer in charge without delay. In chase of any contradiction, only the printed rules and manuals shall be followed and no claim for misinterpretation shall be entertained.

xxiii. If the contractor, in the opinion of the ISCDCL, fails or neglects to fulfill any



  
Executive Officer  
Manager Smart City Dev. Corp.  
Manager



or all terms and conditions of the agreement, the ISCDCL shall be entitled to terminate this agreement, without assigning any reason, by a written notice of thirty (30) days to the contractor and the contractor shall not have any right to claim any damage / compensation from the Institute for the same

**xxiv.** All notices required to be given under this agreement shall be deemed to be sufficiently given if they are forwarded by registered post A.D./hand delivery with acknowledgment to:

**ISCDCL**

Chief Executive Officer, ISCDCL  
Address: Sr. Officer Qtr.  
Tower No.2, First Floor  
Flat No.25 & 26, Zoo Road Itanagar  
Contact No. 8132908618  
Email: itanagarsmartcity@gmail.com

**Contractor**

M/s Gorantla Geosynthetics Pvt. Ltd.  
No. 3 First Floor, Saraswathi Street,  
Mahalingapuram, Chennai 600034  
Contract No:7550033115/9003178858  
Email: projects@gorantlageos.com

12. This agreement shall be constructed and interpreted in accordance with the laws of India.
13. **Release of payment to the contractor shall be made as and when the fund is released by the Govt. of Arunachal Pradesh and the Govt. of India under the Smart City Mission. The Milestone based stage payment shall be released as per the payment schedule agreed upon. In the event of any ambiguity or conflict between the ISCDCL and the Contractor regarding physical milestone (Physical stage of completion), the decision of the ISCDCL shall be final and binding.**
14. **The original of this agreement shall be with the ISCDCL and the signed duplicate or photocopy copy of the agreement shall be handed over to the contractor**
15. The contractor must maintain a work/event register showing daily achievement, planning hindrance and all other points of importance. These registers must be counter signed by the officials of ISCDCL on daily/weekly basis.
16. That, the terms and conditions not specified herein shall be governed by the relevant rules, regulations of the state /central Government for the time being in force or as per the ISCDCL manual.
17. It is mandatory to submit monthly progress reports with digital photocopies by contractor to Engineer In-charge, failing which 2% of running bill amount shall be deducted.
18. In case of Joint Venture/Consortium, all members will be jointly and severally liable. No change in the composition of the Joint Venture/Consortium is affected without prior written consent of the ISCDCL Authority. Without



Chief Executive Officer  
Itanagar Smart City Dev. Corp.  
Manager



...ce to the joint and several liability of all members of the Joint  
...e/Consortium, the Lead Member shall represent all the members of the  
Joint Venture/Consortium.

**IN WITNESS WHEREOF**, both the parties ISCDCL and the Contractor have entered, their respective common seals to be here unto affixed/ (or have unto set their respective hands and seals) into this Contract as of 22<sup>nd</sup> day of September 2022 here at Itanagar

|   |  |
|---|--|
| <p><b>For and on behalf of the Authority<br/>"ISCDCL"</b></p> | <p><b>For and on behalf of the Contractor<br/>"M/s Gorantla Geosynthetics Pvt. Ltd."<br/>"</b></p> |
| <p>Signature of the CEO, ISCDCL</p>                           | <p>Signature of the Authorised Representative</p>  |
| <p>Name: <b>Dahey Sangno</b></p>                              | <p>Name: <b>PARTHAPRATIM ATA</b></p>   |
| <p>Place Itanagar</p>   | <p>Place Itanagar</p>  |
| <p>Date: 22<sup>nd</sup> September 2022</p>                   | <p>Date: 22<sup>nd</sup> September 2022</p>  |
| <p>In the presence of</p>                                     | <p>In the presence of</p>  |
| <p>Witness: <i>Sanket Saha</i></p>                            | <p>Witness: .....</p>  |
| <p>Signature: <i>Sanket Saha</i></p>                          | <p>Signature: <i>Nabam Das</i></p>   |
| <p>Name: <i>Sanket Saha</i></p>                               | <p>Name: <i>Nabam Das</i></p>  |
| <p>Address: <i>EE, ISCDCL</i></p>                             | <p>Address: <i>Lebleli Village P.O. P.O. P.O. (A.P.)</i></p>                                       |



*[Handwritten signature]*  
Manager Smart City Development Corporation  
Itanagar



**NATIONAL COMPETITIVE BIDDING THROUGH e-Procurement**  
**(SECOND CALL)**

Chief Executive Officer, Itanagar Smart City Development .Corp Ltd. Invites unconditional online Bids for: **Bio-remediation of dumping sites under Itanagar Capital region ( legacy waste management at karsingsa and chimpu)**, under Smart City Mission , Itanagar (herein after referred to as "ISCDCL" or "Employer" or "Procuring Entity") through e-procurement portal <https://arunachaltenders.gov.in> from eligible and interested parties (the "Bidder" or "Bidders").

| S.No. | Name of the Work   | Earnest Money Deposit<br>(In Lacs)          | Tender fee | Work completion<br>Period from the<br>Signing of<br>Agreement |
|-------|--|---|------------|---|
| 1.    | BIO-REMEDICATION OF DUMPING SITES UNDER ITANAGAR CAPITAL REGION (LEGACY WASTE MANAGEMENT AT KARSINGSA AND CHIMPU)<br>(SECOND CALL) | ₹ 9.90 for APST and<br>₹ 19.80 for non-APST | ₹ 15000.00 | 10 Months   |

| <b>Note:</b> |  |
|--------------|--|
| 1)           | The Bidding Documents can be downloaded from website: <a href="https://arunachaltenders.gov.in">https://arunachaltenders.gov.in</a> . The document downloaded from the aforesaid website should not be tempered, and if any such tempering is detected before or after the opening of Bids, the Bidder shall be debarred for a period of 6 (six) months.   |
| 2)           | Bidder (through its Authorized Representative) shall submit their offer (the "Bid" or "Proposal") online in electronic formats comprising of both Technical Bid and Financial Bid. Bid Document Fees, Tender Processing Fees and Bid Security should be deposited through ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED, "Payment Gateway Service on E-Procurement platform" or in the form of <b>Bank Guarantee or DD in favor of Chief Executive Officer, Itanagar Smart City Dev. Corp Ltd payable at Itanagar.</b> |
| 3)           | Bidder for additional details such as estimated cost, important date, detailed information, qualification and eligibility criteria, visit website: <a href="https://arunachaltenders.gov.in">https://arunachaltenders.gov.in</a> for downloading tender document.  |
| 4)           | Any subsequent addendum/ corrigendum shall be published/ uploaded only on the website <a href="http://eproc.Arunachal Pradesh.gov.in">http://eproc.Arunachal Pradesh.gov.in</a> and will not be published in the newspapers. In case there is a holiday on the day of opening of Bids, activities assigned on that date shall be carried out on the next working day.  |
| 5)           | While electronically submitting the Bids, it should be ensured that the Bid Documents including Conditions of Contract are digitally signed by the Bidder.   |
| 6)           | For participating in the above e-tender, the Bidders shall have to get themselves registered with <a href="https://arunachaltenders.gov.in">https://arunachaltenders.gov.in</a> and get User ID, password. Class 3 Digital Signatures Certificate (DSC) is mandatory to participate in the e-tendering process. For any clarification/ difficulty/ regarding e-tendering process Bidders can contact helpdesk on the phone numbers mentioned on the website.   |



Chief Executive Officer  
 Itanagar Smart City Dev. Corp. Ltd.  
 Itanagar



Government of Arunachal Pradesh  
**ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD**  
 Department of Environment, Forests & Climate Change  
 Naharlagun

APSPCB-114/2016/SWM/PART3/ 7366 - 7372

Date: ...../08/2022

To,

The Chairman  
 Central Pollution Control Board  
 Ministry of Environment, Forests & Climate Change  
 Parivesh Bhawan, Arjun Nagar  
 Delhi

**Sub: Submission of Annual Report in Form-V on implementation of Solid Waste Management Rules, 2016 for the period 2021-22.**

Sir,

Please find enclosed herewith the Annual Report of solid waste management Rules, 2016 in the prescribed format Form-V for the year 2021-22.

The report is compiled based on Annual Reports in Form-IV received from the Department of Urban Development & Housing, Government of Arunachal Pradesh, Itanagar.

This is submitted for favour of perusal and necessary further action.

*Encl:- as above.*

Yours faithfully,

(T. Riba), IFS

Member Secretary

**Member Secretary**  
**APSPCB**  
**Naharlagun**

Copy for information to:

- 1) The US to the CS, Govt. of Arunachal Pradesh, Itanagar
- 2) The Secretary, UD & H, Govt. of Arunachal Pradesh, Itanagar.
- 3) The PS to the PCCF & Prl. Secy., Deptt. of Env. & F, Itanagar.
- 4) The Member Secretary, CPCB, Delhi.
- 5) The Regional Director, CPCB, North East Zone, Shillong.
- 6) Office copy.

(T. Riba), IFS

Member Secretary

**Member Secretary**  
**APSPCB**  
**Naharlagun**

**Form – V**  
[see rule 24(3)]

**Format of annual report to be submitted by the State Pollution Control Board or Pollution Control Committees to the Central Pollution Control Board**

**PART A**

To,

The Chairman  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
DELHI- 110 0032

|  |   |   |  |
|--|---|---|--|
| 1.   | Name of the State/Union territory   | :   | Arunachal Pradesh  |
| 2.   | Name & address of the State Pollution Control Board   | :   | Arunachal Pradesh State Pollution Control Board.<br>Paryavaran Bhawan,<br>Papu Hills, Yupia road,<br>P.O. Naharlagun, PIN- 7911 10.<br>District Papumpare. |
| 3.   | Number of local bodies responsible for management of solid waste in the State/Union territory under these rules               | :   | 33<br>[31 Towns + 2 Municipalities]  |
| 4.   | No. of authorisation application Received   | :   | Nil.   |
| 5.   | A Summary Statement on progress made by local body in respect of solid waste management                                       | :   | Attached as Annexure-I   |
| 6.   | A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal | :   | Attached as Annexure-II  |
| 7.   | A summary statement on progress made by local bodies in respect of implementation of Schedule II                              | :   | Attached as Annexure-III   |
| Date: .... <u>30</u> ./08/2022.<br>Place: Papu Hills, Yupia road, Naharlagun, Arunachal Pradesh. |   | <br>Member Secretary<br>Arunachal Pradesh State Pollution Control Board |  |

**Member Secretary**  
**APSPCB**  
**Naharlagun**

**PART B****Towns/cities**

|  |   |                                    |
|--|---|------------------------------------|
| Total number of towns/cities               | : | 31 Towns/2 Municipalities          |
| Total number of ULBs                       | : | 33(31 Towns and 2 Municipalities). |
| Number of class I & class II cities/towns  | : | 0                                  |
| <b>Authorisation status (names/number)</b> |   |                                    |
| Number of applications received            | : | 0                                  |
| Number of authorisations granted           | : | 0                                  |
| Authorisations under scrutiny              | : | 0                                  |
| <b>SOLID WASTE Generation status</b>       |   |                                    |
| Solid waste generation in the state (TPD)  | : | 228.00                             |
| Collected                                  | : | 199.00                             |
| Treated                                    | : | 8.88                               |
| Landfilled                                 | : | 0.00                               |

**Compliance to Schedule I of SW Rules (Number/names of towns/capacity)**

| Sl. no. | Towns/Municipalities | House-to-house collection   | Segregation  | Storage  |
|---------|----------------------|---|--|--|
| 1.      | Aalo                 | <ul style="list-style-type: none"> <li>33 nos. of wards, 1243 nos. of households and 65 nos. of non-residential premises are covered under Door to Door (D2D) collection of waste.</li> <li>D2D collection done as:               <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul> | Segregation of solid waste is practiced in the Town.     | Secondary waste storage facilities installed in the Town as below: <ul style="list-style-type: none"> <li>✓ 37 nos. of 1.1 bins.</li> <li>✓ 50 nos. of 2 to 5 cum bins.</li> </ul> |
| 2.      | Anini                | D2D collection of waste not practiced in the Town.  | Segregation of solid waste is not practiced in the Town. | There are no Secondary waste storage facilities in the Town.   |
| 3.      | Basar                | <ul style="list-style-type: none"> <li>11 nos. of wards, 1064 nos. of households and 80 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>D2D collection done as:               <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>                | 80% of premises segregate the waste at source.           | There are no Secondary waste storage facilities in the Town.   |
| 4.      | Bomdila              | <ul style="list-style-type: none"> <li>5 nos. of wards, 2560 nos. of households and</li> </ul>  | 30% premises   | Secondary waste storage facilities installed in the Town   |

|     |           |  |   |   |
|-----|-----------|--|---|---|
|     |           | 75 nos. of non-residential premises covered under D2D collection of waste.<br><ul style="list-style-type: none"> <li>• D2D collection done as:<br/> <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>  | practice segregation of waste at source.                  | as below:<br><ul style="list-style-type: none"> <li>✓ 4 nos. of open waste storage sites of 1.60 cum capacity.</li> <li>✓ 24 nos. of covered metal/plastic containers of 2.16 cum capacity.</li> </ul>  |
| 5.  | Boleng    | D2D collection of waste not practised in the Town.   | Segregation of solid waste is done in the Town.           | There are no secondary waste storage facilities in the Town.  |
| 6.  | Changlang | <ul style="list-style-type: none"> <li>• 13 nos. of wards and 1498 nos. of households are covered under D2D collection of waste.</li> <li>• D2D collection done as:<br/> <ul style="list-style-type: none"> <li>✓ 80% through motorized vehicle.</li> <li>✓ 20% through other device.</li> </ul> </li> </ul>   | Segregation of waste at source not practiced in the Town. | Secondary waste storage facilities installed in the Town as below:<br><ul style="list-style-type: none"> <li>✓ 12 nos. of masonry bins.</li> <li>✓ 4 nos. of covered metal/plastic containers upto 2 to 5 cum bins.</li> </ul>  |
| 7.  | Deomali   | <ul style="list-style-type: none"> <li>• 15 nos. of wards, 1700 nos. of households and 100 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>• D2D collection done as:<br/> <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul> | Premises practise segregation of waste at source.         | Secondary waste storage facilities installed in the Town as below:<br><ul style="list-style-type: none"> <li>✓ 4 nos. of cement concrete cylinder bins of cumulative capacity of 13.50 cum.</li> <li>✓ 10 nos. of covered plastic containers of cumulative capacity of 0.80 cum.</li> </ul> |
| 8.  | Dirang    | <ul style="list-style-type: none"> <li>• 5 nos. of wards, 984 nos. of households and 274 nos. of non-residential premises covered under D2D collection of waste.</li> <li>• D2D collection done as:<br/> <ul style="list-style-type: none"> <li>✓ 70% through motorized vehicle.</li> </ul> </li> </ul>        | Segregation of solid waste is not practiced in the Town.  | Secondary waste storage facilities like 15 nos. (covered metal/plastic containers) upto 1.1 cum bins of cumulative capacity of 16.50 cum installed in the Town.   |
| 9.  | Daporijo  | D2D collection of waste not practiced in the Town.   | Segregation of solid waste is not practiced in the Town.  | Secondary waste storage facilities installed in the Town as below:<br><ul style="list-style-type: none"> <li>✓ 4 nos. of open waste storage sites.</li> <li>✓ 1 no. of masonry bin.</li> </ul>  |
| 10. | Dumporijo | D2D collection of waste not practised in the Town.   | Solid waste is not stored at source in a                  | There are no Secondary waste storage facilities installed in the Town.  |

|     |                                |   |  |   |
|-----|--------------------------------|---|--|---|
|     |                                |   | segregated form.   |   |
| 11. | Doimukh                        | <ul style="list-style-type: none"> <li>• 13 nos. of wards, 780 nos. of households and 220 nos. of non-residential premises covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 80% through motorized vehicle.</li> </ul> </li> </ul>   | Solid waste is not stored at source in a segregated form.        | There are no secondary waste storage facilities in the Town. It is a bin-less city.   |
| 12. | Hawai                          | <ul style="list-style-type: none"> <li>• 9 nos. of wards, 550 nos. of households and 60 nos. of non-residential premises covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>  | Segregation of the waste at source is not practiced in the Town. | Secondary waste storage facilities installed in the Town as below: <ul style="list-style-type: none"> <li>✓ 1 nos. of cement concrete cylinder bin.</li> <li>✓ 200 nos. of upto 1.1 cum bins.</li> </ul>  |
| 13. | Itanagar Municipal Corporation | <ul style="list-style-type: none"> <li>• 20 nos. of wards and 30646 nos. of households are covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>  | Solid waste is not stored at source in a segregated form.        | There are no secondary waste storage facilities in the Town.  |
| 14. | Jairampur                      | <ul style="list-style-type: none"> <li>• 13 nos. of wards, 2866 nos. of households and 100 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>                                   | Segregation of the waste at source is not practised in th Town.  | There are no secondary waste storage facilities in the Town.  |
| 15. | Khonsa                         | <ul style="list-style-type: none"> <li>• 15 nos. of ward, 1700 nos. of households and 90 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 50% through motorized vehicle.</li> <li>✓ 50% through containerized</li> </ul> </li> </ul> | Premises segregate the waste at source.                          | Secondary waste storage facilities installed in the Town as below: <ul style="list-style-type: none"> <li>✓ 10 nos. of cement concrete cylinder bins of cumulative capacity of 33.75 cum.</li> <li>✓ 20 nos. of covered plastic containers of cumulative capacity of 3.00 cum.</li> </ul> |

|     |           | tricycle/handcart.   |  |   |
|-----|-----------|--|--|---|
| 16. | Kimin     | <ul style="list-style-type: none"> <li>7 nos. of wards, 1200 nos. of households and 256 nos. of non-residential premises covered under D2D collection of waste.</li> <li>D2D collection done as:               <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>     | Solid waste is not stored at source in a segregated form.          | There are no secondary waste storage facilities in the Town.  |
| 17. | Koloriang | D2D collection of waste not practised in the Town.   | Solid waste is not stored at source in a segregated form.          | There are no secondary waste storage facilities in the Town.  |
| 18. | Longding  | D2D collection of waste is not practised in the Town.  | Solid waste is not stored at source in a segregated form.          | Secondary waste storage facilities installed in the Town as below: <ul style="list-style-type: none"> <li>✓ 20 nos. of upto 1.1 cum bins of cumulative capacity of 0.45 cum.</li> </ul> |
| 19. | Mariyang  | <ul style="list-style-type: none"> <li>9 nos. of wards, 399 nos. of households and 85 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>D2D collection done as:               <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul>   | 100% of premises store solid waste at source in a segregated form. | There are no secondary waste storage facilities in the Town. It is a bin-less city.   |
| 20. | Miao      | <ul style="list-style-type: none"> <li>10 nos. of wards, 1473 nos. of households and 40 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>D2D collection done as:               <ul style="list-style-type: none"> <li>✓ 100% through motorized vehicle.</li> </ul> </li> </ul> | Solid waste is not stored at source in a segregated form.          | Secondary waste storage facilities installed in the Town as below: <ul style="list-style-type: none"> <li>✓ 55 nos. Of covered metal/plastic containers of 5.5 cum capacity.</li> </ul> |
| 21. | Namsai    | <ul style="list-style-type: none"> <li>30 nos. of wards, 3899 nos. of households and 639 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>D2D collection done as:</li> </ul>   | 90% of premises segregate the waste at source.                     | There are no secondary waste storage facilities in the Town.  |



|     |                            |  |  |   |
|-----|----------------------------|--|--|---|
|     |                            | ✓ 100% through motorized vehicle.  |  |   |
| 22. | Palin                      | <ul style="list-style-type: none"> <li>• 8 nos. of wards are covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ through motorized vehicle.</li> </ul> </li> </ul>  | Solid waste is not stored at source in a segregated form.        | There are no secondary waste storage facilities in the Town. It is a bin-less city.   |
| 23. | Pangin                     | D2D collection of waste not practised in the Town.   | Solid waste is not stored at source in a segregated form.        | There are no secondary waste storage facilities in the Town.  |
| 24. | Pasighat Municipal Council | D2D collection of waste is not practised in the Town.  | Segregation of the waste at source is not practised in the Town. | There are no secondary waste storage facilities in the Town.  |
| 25. | Raga                       | <ul style="list-style-type: none"> <li>• 7 nos. of wards, 362 nos. of households and 85 nos. of non-residential premises are covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 90% through motorized vehicle.</li> </ul> </li> </ul>  | Solid waste is not stored at source in a segregated form.        | There are no secondary waste storage facilities in the Town.  |
| 26. | Roing                      | D2D collection of waste is not practised in the Town.  | Solid waste is not stored at source in a segregated form.        | There are no Secondary waste storage facilities in the Town. It is a bin-less Town.   |
| 27. | Sagalee                    | <ul style="list-style-type: none"> <li>• 12 nos. of wards and 700 nos. of households covered under D2D collection of waste.</li> <li>• D2D collection done as: <ul style="list-style-type: none"> <li>✓ 40% through motorized vehicle.</li> <li>✓ 50% through containerized tricycle/handcart.</li> <li>✓ 10% through other device.</li> </ul> </li> </ul> | Solid waste is not stored at source in a segregated form.        | <p>Secondary waste storage facilities installed in the Town as below:</p> <ul style="list-style-type: none"> <li>✓ 20 nos. of open waste storage sites of cumulative capacity of 1.50 cum.</li> <li>✓ 20 nos. of upto 1.1 cum bins of cumulative capacity of 1.10 cum.</li> <li>✓ 15 nos. of upto 2 to 5 cum bins of cumulative capacity of 2.50 cum.</li> <li>✓ 10 nos. of above 5 cum containers of cumulative capacity of</li> </ul> |

|     |           |  |   |  |
|-----|-----------|--|---|--|
|     |           |  |   | 5.50 cum.<br>✓ 45 nos. of covered metal/plastic containers of cumulative capacity of 1.10 cum.   |
| 28. | Seppa     | <ul style="list-style-type: none"> <li>• 42 nos. of wards and 1885 nos. of households covered under D2D collection.</li> <li>• D2D collection is done 100% through motorized vehicle.</li> </ul>   | Segregation of solid waste is not practised in the Town.  | Secondary waste storage facilities installed in the Town as below:<br>✓ 4 nos. of open waste storage sites of capacity 1 cum.<br>✓ 50 nos. of covered metal/plastic containers upto 1 cum capacity.                  |
| 29. | Tawang    | <ul style="list-style-type: none"> <li>• 28 wards, 2000 nos of households and 931 nos of non-residential premises covered under D2D collection.</li> <li>• D2D collection done as:<br/>✓ 100% through motorized vehicle.</li> </ul>            | 100% premises segregate the waste at source.              | There are no secondary waste storage facilities in the Town. It is a bin-less Town.  |
| 30. | Tezu      | D2D collection of waste not practised in the Town.   | Segregation of the waste at source is not done.           | There are no secondary waste storage facilities in the Town.   |
| 31. | Yupia     | D2D collection of waste not practised in the Town.   | Segregation of the waste at source is not done.           | There are no secondary waste storage facilities in the Town.   |
| 32. | Yingkiong | <ul style="list-style-type: none"> <li>• 16 nos. of wards, 1595 nos. of households and 450 non-residential premises covered under D2D collection of waste.</li> <li>• D2D collection done as:<br/>✓ 100% through motorized vehicle.</li> </ul> | 60% solid waste is stored at source in a segregated form. | Secondary waste storage facilities installed in the Town as below:<br>✓ 2 nos. of masonry bins of cumulative capacity of 5 cum.<br>✓ 200 nos. of covered metal/plastic containers of cumulative capacity of 0.5 cum. |
| 33. | Ziro      | <ul style="list-style-type: none"> <li>• 20 wards and 3004 nos. of households covered under D2D collection.</li> <li>• D2D collection done as:<br/>✓ 80% through motorized vehicle.</li> </ul>   | Solid waste is not stored at source in a segregated form. | There are no secondary waste storage facilities in the Town. It is a bin-less Town.  |

**Processing of SW (Number/names of towns/capacity)**

**Solid Waste processing facilities setup:**

| Sl. No. | Towns/Municipalities           | Composting  | Vermi-composting  | Biogas      | RDF/Pelletization | Others (MRF) |
|---------|--------------------------------|-------------|---|-------------|-------------------|--------------|
| 1.      | Aalo                           | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 2.      | Anini                          | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 3.      | Basar                          | Not set up. | Set up.<br>0.50 TPD processed.<br>0.50 T of final product produced.   | Not set up. | Not set up.       | Not set up.  |
| 4.      | Bomdila                        | Not set up. | Set up.<br>✓ 2.00 tons is processed.<br>✓ 0.03 tons of final product produced.<br>✓ The final product is distributed.<br>✓ 1.20 tons of residual waste is landfilled. | Not set up. | Not set up.       | Not set up.  |
| 5.      | Boleng                         | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 6.      | Changlang                      | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 7.      | Deomali                        | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 8.      | Dirang                         | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 9.      | Daporijo                       | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 10.     | Dumporijo                      | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 11.     | Doimukh                        | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 12.     | Hawai                          | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 13.     | Itanagar Municipal Corporation | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 14.     | Jairampur                      | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 15.     | Khonsa                         | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |
| 16.     | Kimin                          | Not set up. | Not set up.   | Not set up. | Not set up.       | Not set up.  |

|     |                            |   |             |             |             |             |
|-----|----------------------------|---|-------------|-------------|-------------|-------------|
| 17. | Koloriang                  | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 18. | Longding                   | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 19. | Mariyang                   | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 20. | Miao                       | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 21. | Namsai                     | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 22. | Palin                      | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 23. | Pangin                     | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 24. | Pasighat Municipal Council | Set up.<br>✓ 5 TPD processed<br>✓ 2 TPD residual waste landfilled | Not set up. | Not set up. | Not set up. | Not set up. |
| 25. | Raga                       | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 26. | Roing                      | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 27. | Sagalee                    | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 28. | Seppa                      | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 29. | Tawang                     | Set up.<br>0.72 TPD processed.                                    | Not set up. | Not set up. | Not set up. | Not set up. |
| 30. | Tezu                       | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 31. | Yupia                      | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |
| 32. | Yingkiong                  | Set up.<br>0.66 T processed.<br>0.66 T final product produced     | Not set up. | Not set up. | Not set up. | Not set up. |
| 33. | Ziro                       | Not set up.   | Not set up. | Not set up. | Not set up. | Not set up. |

**Processing facility operational:**

| Sl. No. | Towns/Municipalities           | Composting   | Vermi-composting | Bio gas | RDF/Pelletization |
|---------|--------------------------------|--------------|------------------|---------|-------------------|
| 1.      | Aalo                           | Nil          | Nil              | Nil     | Nil               |
| 2.      | Anini                          | Nil          | Nil              | Nil     | Nil               |
| 3.      | Basar                          | Nil          | Operational.     | Nil     | Nil               |
| 4.      | Bomdila                        | Nil          | Operational.     | Nil     | Nil               |
| 5.      | Boleng                         | Nil          | Nil              | Nil     | Nil               |
| 6.      | Changlang                      | Nil          | Nil              | Nil     | Nil               |
| 7.      | Deomali                        | Nil          | Nil              | Nil     | Nil               |
| 8.      | Dirang                         | Nil          | Nil              | Nil     | Nil               |
| 9.      | Daporijo                       | Nil          | Nil              | Nil     | Nil               |
| 10.     | Dumporijo                      | Nil          | Nil              | Nil     | Nil               |
| 11.     | Doimukh                        | Nil          | Nil              | Nil     | Nil               |
| 12.     | Hawai                          | Nil          | Nil              | Nil     | Nil               |
| 13.     | Itanagar Municipal Corporation | Nil          | Nil              | Nil     | Nil               |
| 14.     | Jairampur                      | Nil          | Nil              | Nil     | Nil               |
| 15.     | Khonsa                         | Nil          | Nil              | Nil     | Nil               |
| 16.     | Kimin                          | Nil          | Nil              | Nil     | Nil               |
| 17.     | Koloriang                      | Nil          | Nil              | Nil     | Nil               |
| 18.     | Longding                       | Nil          | Nil              | Nil     | Nil               |
| 19.     | Mariyang                       | Nil          | Nil              | Nil     | Nil               |
| 20.     | Miao                           | Nil          | Nil              | Nil     | Nil               |
| 21.     | Namsai                         | Nil          | Nil              | Nil     | Nil               |
| 22.     | Palin                          | Nil          | Nil              | Nil     | Nil               |
| 23.     | Pangin                         | Nil          | Nil              | Nil     | Nil               |
| 24.     | Pasighat Municipal Council     | Operational. | Nil              | Nil     | Nil               |
| 25.     | Raga                           | Nil          | Nil              | Nil     | Nil               |
| 26.     | Roing                          | Nil          | Nil              | Nil     | Nil               |
| 27.     | Sagalee                        | Nil          | Nil              | Nil     | Nil               |
| 28.     | Seppa                          | Nil          | Nil              | Nil     | Nil               |
| 29.     | Tawang                         | Operational  | Nil              | Nil     | Nil               |
| 30.     | Tezu                           | Nil          | Nil              | Nil     | Nil               |
| 31.     | Yupia                          | Nil          | Nil              | Nil     | Nil               |
| 32.     | Yingkiong                      | Operational  | Nil              | Nil     | Nil               |
| 33.     | Ziro                           | Nil          | Nil              | Nil     | Nil               |

**Processing facility under installation/planned:**

| Sl. No. | Towns/Municipalities | Composting | Vermi-composting | Bio gas | RDF/Pelletization | Others |
|---------|----------------------|------------|------------------|---------|-------------------|--------|
| 1.      | Aalo                 | Nil        | Nil              | Nil     | Nil               | Nil    |
| 2.      | Anini                | Nil        | Nil              | Nil     | Nil               | Nil    |
| 3.      | Basar                | Nil        | Nil              | Nil     | Nil               | Nil    |

|     |                                |     |     |     |     |     |
|-----|--------------------------------|-----|-----|-----|-----|-----|
| 4.  | Bomdila                        |     |     |     |     |     |
| 5.  | Boleng                         | Nil | Nil | Nil | Nil | Nil |
| 6.  | Changlang                      | Nil | Nil | Nil | Nil | Nil |
| 7.  | Deomali                        |     |     |     |     |     |
| 8.  | Dirang                         |     |     |     |     |     |
| 9.  | Daporijo                       |     |     |     |     |     |
| 10. | Dumporijo                      | Nil | Nil | Nil | Nil | Nil |
| 11. | Doimukh                        | Nil | Nil | Nil | Nil | Nil |
| 12. | Hawai                          | Nil | Nil | Nil | Nil | Nil |
| 13. | Itanagar Municipal Corporation | Nil | Nil | Nil | Nil | Nil |
| 14. | Jairampur                      | Nil | Nil | Nil | Nil | Nil |
| 15. | Khonsa                         | Nil | Nil | Nil | Nil | Nil |
| 16. | Kimin                          | Nil | Nil | Nil | Nil | Nil |
| 17. | Koloriang                      | Nil | Nil | Nil | Nil | Nil |
| 18. | Longding                       |     |     |     |     |     |
| 19. | Mariyang                       | Nil | Nil | Nil | Nil | Nil |
| 20. | Miao                           | Nil | Nil | Nil | Nil | Nil |
| 21. | Namsai                         | Nil | Nil | Nil | Nil | Nil |
| 22. | Palin                          | Nil | Nil | Nil | Nil | Nil |
| 23. | Pangin                         | Nil | Nil | Nil | Nil | Nil |
| 24. | Pasighat Municipal Council     |     |     |     |     |     |
| 25. | Raga                           |     |     |     |     |     |
| 26. | Roing                          | Nil | Nil | Nil | Nil | Nil |
| 27. | Sagalee                        | Nil | Nil | Nil | Nil | Nil |
| 28. | Seppa                          | Nil | No  | No  | No  | Nil |
| 29. | Tawang                         |     |     |     |     |     |
| 30. | Tezu                           | Nil | Nil | Nil | Nil | Nil |
| 31. | Yupia                          | Nil | Nil | Nil | Nil | Nil |
| 32. | Yingkiang                      | Nil | Nil | Nil | Nil | Nil |
| 33. | Ziro                           |     |     |     |     |     |

**Waste-to-Energy Plants: (Number/names of towns/capacity)**

| Sl. No. | Towns/Municipalities | Plant Location | Status of operation | Power generation (MW) | Remarks |
|---------|----------------------|----------------|---------------------|-----------------------|---------|
| 1.      | Aalo                 | Nil            | Nil                 | Nil                   | Nil     |
| 2.      | Anini                | Nil            | Nil                 | Nil                   | Nil     |
| 3.      | Basar                | Nil            | Nil                 | Nil                   | Nil     |
| 4.      | Bomdila              | Nil            | Nil                 | Nil                   | Nil     |
| 5.      | Boleng               | Nil            | Nil                 | Nil                   | Nil     |
| 6.      | Changlang            | Nil            | Nil                 | Nil                   | Nil     |
| 7.      | Deomali              | Nil            | Nil                 | Nil                   | Nil     |
| 8.      | Dirang               | Nil            | Nil                 | Nil                   | Nil     |

|     |                                |     |     |     |     |
|-----|--------------------------------|-----|-----|-----|-----|
| 9.  | Daporijo                       | Nil | Nil | Nil | Nil |
| 10. | Dumporijo                      | Nil | Nil | Nil | Nil |
| 11. | Doimukh                        | Nil | Nil | Nil | Nil |
| 12. | Hawai                          | Nil | Nil | Nil | Nil |
| 13. | Itanagar Municipal Corporation | Nil | Nil | Nil | Nil |
| 14. | Jairampur                      | Nil | Nil | Nil | Nil |
| 15. | Khonsa                         | Nil | Nil | Nil | Nil |
| 16. | Kimin                          | Nil | Nil | Nil | Nil |
| 17. | Koloriang                      | Nil | Nil | Nil | Nil |
| 18. | Longding                       |     |     |     |     |
| 19. | Mariyang                       | Nil | Nil | Nil | Nil |
| 20. | Miao                           | Nil | Nil | Nil | Nil |
| 21. | Namsai                         | Nil | Nil | Nil | Nil |
| 22. | Palin                          | Nil | Nil | Nil | Nil |
| 23. | Pangin                         | Nil | Nil | Nil | Nil |
| 24. | Pasighat Municipal Council     | Nil | Nil | Nil | Nil |
| 25. | Raga                           |     |     |     |     |
| 26. | Roing                          | Nil | Nil | Nil | Nil |
| 27. | Sagalee                        | Nil | Nil | Nil | Nil |
| 28. | Seppa                          | Nil | Nil | Nil | Nil |
| 29. | Tawang                         |     |     |     |     |
| 30. | Tezu                           | Nil | Nil | Nil | Nil |
| 31. | Yupia                          | Nil | Nil | Nil | Nil |
| 32. | Yingkiong                      | Nil | Nil | Nil | Nil |
| 33. | Ziro                           | Nil | Nil | Nil | Nil |

**Disposal of solid waste (number/names of towns/capacity):**

| Sl. No. | Towns/Municipalities | Landfill sites identified | Landfill constructed | Landfill under construction | Landfill in operation | Landfill exhausted | Landfilled capped |
|---------|----------------------|---------------------------|----------------------|-----------------------------|-----------------------|--------------------|-------------------|
| 1.      | Aalo                 | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 2.      | Anini                | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 3.      | Basar                | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 4.      | Bomdila              |                           |                      |                             |                       |                    |                   |
| 5.      | Boleng               | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 6.      | Changlang            | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 7.      | Deomali              |                           |                      |                             |                       |                    |                   |
| 8.      | Dirang               |                           |                      |                             |                       |                    |                   |
| 9.      | Daporijo             |                           |                      |                             |                       |                    |                   |
| 10.     | Dumporijo            | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 11.     | Doimukh              | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 12.     | Hawai                | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |
| 13.     | Itanagar             | Nil                       | Nil                  | Nil                         | Nil                   | Nil                | Nil               |

|     |                            |     |     |     |     |     |     |
|-----|----------------------------|-----|-----|-----|-----|-----|-----|
|     | Municipal Corporation      |     |     |     |     |     |     |
| 14. | Jairampur                  | Nil | Nil | Nil | Nil | Nil | Nil |
| 15. | Khonsa                     | Nil | Nil | Nil | Nil | Nil | Nil |
| 16. | Kimin                      | Nil | Nil | Nil | Nil | Nil | Nil |
| 17. | Koloriang                  | Nil | Nil | Nil | Nil | Nil | Nil |
| 18. | Longding                   |     |     |     |     |     |     |
| 19. | Mariyang                   | Nil | Nil | Nil | Nil | Nil | Nil |
| 20. | Miao                       | Nil | Nil | Nil | Nil | Nil | Nil |
| 21. | Namsai                     | Nil | Nil | Nil | Nil | Nil | Nil |
| 22. | Palin                      | Nil | Nil | Nil | Nil | Nil | Nil |
| 23. | Pangin                     | Nil | Nil | Nil | Nil | Nil | Nil |
| 24. | Pasighat Municipal Council |     |     |     |     |     |     |
| 25. | Raga                       |     |     |     |     |     |     |
| 26. | Roing                      | Nil | Nil | Nil | Nil | Nil | Nil |
| 27. | Sagalee                    | Nil | Nil | Nil | Nil | Nil | Nil |
| 28. | Seppa                      | Nil | Nil | Nil | Nil | Nil | Nil |
| 29. | Tawang                     |     |     |     |     |     |     |
| 30. | Tezu                       | Nil | Nil | Nil | Nil | Nil | Nil |
| 31. | Yupia                      | Nil | Nil | Nil | Nil | Nil | Nil |
| 32. | Yingkiong                  | Nil | Nil | Nil | Nil | Nil | Nil |
| 33. | Ziro                       |     |     |     |     |     |     |

**Solid Waste Dumpsites (number/names of towns/capacity):**

| Sl. no. | Towns/Municipalities           | Total number of existing dumpsites |
|---------|--------------------------------|------------------------------------|
| 1.      | Aalo                           | 1                                  |
| 2.      | Anini                          | 1                                  |
| 3.      | Basar                          | 1                                  |
| 4.      | Bomdila                        |                                    |
| 5.      | Boleng                         | 1                                  |
| 6.      | Changlang                      | 1                                  |
| 7.      | Deomali                        |                                    |
| 8.      | Dirang                         |                                    |
| 9.      | Daporijo                       |                                    |
| 10.     | Dumporijo                      | 1                                  |
| 11.     | Doimukh                        | 1                                  |
| 12.     | Hawai                          | 1                                  |
| 13.     | Itanagar Municipal Corporation | 1                                  |
| 14.     | Jairampur                      | 1                                  |
| 15.     | Khonsa                         | 1                                  |
| 16.     | Kimin                          | 1                                  |
| 17.     | Koloriang                      | 1                                  |

|     |                            |   |
|-----|----------------------------|---|
| 18. | Longding                   |   |
| 19. | Mariyang                   | 1 |
| 20. | Miao                       | 1 |
| 21. | Namsai                     | 1 |
| 22. | Palin                      | 1 |
| 23. | Pangin                     | 1 |
| 24. | Pasighat Municipal Council |   |
| 25. | Raga                       |   |
| 26. | Roing                      | 1 |
| 27. | Sagalee                    | 1 |
| 28. | Seppa                      | 1 |
| 29. | Tawang                     |   |
| 30. | Tezu                       | 1 |
| 31. | Yupia                      | 1 |
| 32. | Yingkiong                  | 1 |
| 33. | Ziro                       |   |

**Monitoring at Waste processing/Landfills sites:**

| Sl. No. | Towns/Municipalities           | Ambient air                              | Groundwater | Leachate quality | Compost quality | VOCs |
|---------|--------------------------------|--|-------------|------------------|-----------------|------|
| 1.      | Aalo                           | No landfills have been developed so far. |             |                  |                 |      |
| 2.      | Anini                          |  |             |                  |                 |      |
| 3.      | Basar                          |  |             |                  |                 |      |
| 4.      | Bomdila                        |  |             |                  |                 |      |
| 5.      | Boleng                         |  |             |                  |                 |      |
| 6.      | Changlang                      |  |             |                  |                 |      |
| 7.      | Deomali                        |  |             |                  |                 |      |
| 8.      | Dirang                         |  |             |                  |                 |      |
| 9.      | Daporijo                       |  |             |                  |                 |      |
| 10.     | Dumporijo                      |  |             |                  |                 |      |
| 11.     | Doimukh                        |  |             |                  |                 |      |
| 12.     | Hawai                          |  |             |                  |                 |      |
| 13.     | Itanagar Municipal Corporation |  |             |                  |                 |      |
| 14.     | Jairampur                      |  |             |                  |                 |      |
| 15.     | Khonsa                         |  |             |                  |                 |      |
| 16.     | Kimin                          |  |             |                  |                 |      |
| 17.     | Koloriang                      |  |             |                  |                 |      |
| 18.     | Longding                       |  |             |                  |                 |      |
| 19.     | Mariyang                       |  |             |                  |                 |      |
| 20.     | Miao                           |  |             |                  |                 |      |
| 21.     | Namsai                         |  |             |                  |                 |      |
| 22.     | Palin                          |  |             |                  |                 |      |
| 23.     | Pangin                         |  |             |                  |                 |      |

|     |                            |  |
|-----|----------------------------|--|
| 24. | Pasighat Municipal Council |  |
| 25. | Raga                       |  |
| 26. | Roing                      |  |
| 27. | Sagalee                    |  |
| 28. | Seppa                      |  |
| 29. | Tawang                     |  |
| 30. | Tezu                       |  |
| 31. | Yupia                      |  |
| 32. | Yingkiong                  |  |
| 33. | Ziro                       |  |

**Status of Action Plan prepared by Municipalities**

Total number of municipalities: 2 Municipalities.

Number of Action Plan submitted: Nil.



**A Summary Statement on progress made by local body in respect of solid waste management.**

The Annual Report in Form-V is compiled based on reports received in Form-IV from 31 (Thirty one) Towns and 2 (Two) Municipalities.

Status of solid waste management like parameters of segregation, Door to Door (D2D) collection, secondary waste storage facilities and transportation of waste are as below:

Segregation of wastes is practised in 10 local bodies. The status of segregation is as:

- 80% of premises in Basar Town.
- 30% of premises in Bomdila Town.
- 100% of premises in Mariyang Town.
- 90% of premises in Namsai Town.
- 100% of premises in Tawang Town.
- 60% of premises in Yingkiong Town.
- Premises in Aalo Town.
- Premises in Boleng Town.
- Premises in Deomali Town.
- Premises in Khonsa Town.
- 60% of premises segregate the waste at source in Yingkiong Town.

D2D collection of waste is done in 23 local bodies through motorized vehicle. Secondary waste storage facilities are used in 13 local bodies. The solid wastes collected are transported to the disposal site on daily basis. The disposal of waste is done in dumpsites.



**A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal.**

The Annual Report in Form-V is compiled based on reports received in Form-IV from 31 (Thirty one) Towns and 2 (Two) Municipalities.

The collection of waste is done on daily basis in the local bodies. The quantity of waste collected is 199.00 TPD. Segregation of waste is practised in 10 local bodies. The collected wastes are transported to the disposal site on daily basis. The disposal of waste is done in the identified dumpsites.



**A Summary statement on progress made by local bodies in respect of implementation of Schedule II.**

The Annual Report in Form-V is compiled based on reports received in Form-IV from 31 (Thirty one) Towns and 2 (Two) Municipalities.

The Schedule II is related to Standards of processing and treatment of solid waste. No landfill is developed so far by the local bodies.

Vermi-composting is done at Basar and Bomdila and Composting is done at Pasighat Municipal Council, Tawang and Yingkiong.



## Annexure-IV

Difficulties being experienced by the local body in complying with provisions of these rules:

| Sl. No. | Towns/Municipalities           | Difficulties experienced   |
|---------|--------------------------------|--|
| 1.      | Aalo                           | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 2.      | Anini                          | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 3.      | Basar                          | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 4.      | Bomdila                        |  |
| 5.      | Boleng                         | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 6.      | Changlang                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 7.      | Deomali                        |  |
| 8.      | Dirang                         |  |
| 9.      | Daporijo                       |  |
| 10.     | Dumporijo                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 11.     | Doimukh                        | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 12.     | Hawai                          | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 13.     | Itanagar Municipal Corporation | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 14.     | Jairampur                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |

|     |                            |  |
|-----|----------------------------|--|
| 15. | Khonsa                     | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 16. | Kimin                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 17. | Koloriang                  | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 18. | Longding                   |  |
| 19. | Mariyang                   | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 20. | Miao                       | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 21. | Namsai                     | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 22. | Palin                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 23. | Pangin                     | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 24. | Pasighat Municipal Council |  |
| 25. | Raga                       |  |
| 26. | Roing                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 27. | Sagalee                    | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 28. | Seppa                      | <ul style="list-style-type: none"> <li>• Lack of manpower.</li> <li>• Lack of waste processing plant.</li> <li>• Absence of proper storage facility for recyclable materials.</li> </ul> |
| 29. | Tawang                     |  |

|     |           |  |
|-----|-----------|--|
| 30. | Tezu      | <ul style="list-style-type: none"><li>• Lack of manpower.</li><li>• Lack of waste processing plant.</li><li>• Absence of proper storage facility for recyclable materials.</li></ul> |
| 31. | Yupia     | <ul style="list-style-type: none"><li>• Lack of manpower.</li><li>• Lack of waste processing plant.</li><li>• Absence of proper storage facility for recyclable materials.</li></ul> |
| 32. | Yingkiong | <ul style="list-style-type: none"><li>• Lack of manpower.</li><li>• Lack of waste processing plant.</li><li>• Absence of proper storage facility for recyclable materials.</li></ul> |
| 33. | Ziro      |  |

*[Handwritten signature]*

## Annexure-V

Innovative ideas if any is implemented to tackle problem related to solid waste, which could be replicated by other local bodies:

| Sl. No. | Towns/Municipalities              | Innovative ideas  |
|---------|-----------------------------------|---|
| 1.      | Aalo                              |   |
| 2.      | Anini                             |   |
| 3.      | Basar                             | Compost bins at household level for processing wet waste at individual level.   |
| 4.      | Bomdila                           |   |
| 5.      | Boleng                            |   |
| 6.      | Changlang                         |   |
| 7.      | Deomali                           |   |
| 8.      | Dirang                            |   |
| 9.      | Daporijo                          |   |
| 10.     | Dumporijo                         |   |
| 11.     | Doimukh                           |   |
| 12.     | Hawai                             |   |
| 13.     | Itanagar<br>Municipal Corporation | Itanagar Municipal Corporation has initiated C/o solid waste treatment plant in 2 (two) locations namely Karsingsa and Dapo Yarlo to be funded under 14 <sup>th</sup> and 15 <sup>th</sup> Finance Commission Grants. |
| 14.     | Jairampur                         |   |
| 15.     | Khonsa                            |   |
| 16.     | Kimin                             |   |
| 17.     | Koloriang                         |   |
| 18.     | Longding                          |   |
| 19.     | Mariyang                          |   |
| 20.     | Miao                              |   |
| 21.     | Namsai                            |   |
| 22.     | Palin                             |   |
| 23.     | Pangin                            |   |
| 24.     | Pasighat Municipal Council        |   |
| 25.     | Raga                              |   |
| 26.     | Roing                             |   |
| 27.     | Sagalee                           |   |
| 28.     | Seppa                             |   |
| 29.     | Tawang                            |   |
| 30.     | Tezu                              |   |
| 31.     | Yupia                             |   |
| 32.     | Yingkiong                         |   |
| 33.     | Ziro                              |   |

## ANNEXURE-VI



# The Arunachal Pradesh Gazette

PUBLISHED BY AUTHORITY

No. 19, Vol. XXX, Naharlagun, Tuesday, October 15, 2019 Asvina 23, 1941 (Saka)

*Separate paging is given to each part in order that it may be filed as a separate compilation.*

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GOVERNMENT OF ARUNACHAL PRADESH

PART - I

Appointments, promotions, powers and personal notices issued by the Governor.

NOTIFICATION

The 16th August, 2019

No. DTP/MUN-85/2018-19/(Pt)/3023-32.—In pursuance to order of the Hon'ble Court of National Green Tribunal, the Governor of Arunachal Pradesh is pleased to select following towns of Arunachal Pradesh as model towns for implementation of Solid Waste Management Rules, 2016, Plastic Waste Management (Amendment) Rule, 2018, Bio-Medical Waste Management Rule, 2016, the Construction and Demolition Waste Management Rules, 2016 and other relevant rule notified in this regard.

| Sl. No. | Name of Towns | District            |
|---------|---------------|---------------------|
| 1.      | Tawang        | Tawang              |
| 2.      | Seppa         | West Kameng         |
| 3.      | Itanagar      | Papum Pare          |
| 4.      | Naharlagun    | Papum Pare          |
| 5.      | Ziro          | Lower Subansiri     |
| 6.      | Aalo          | West Siang          |
| 7.      | Pasighat      | East Siang          |
| 8.      | Yingkiong     | Upper Siang         |
| 9.      | Roing         | Lower Dibang Valley |
| 10.     | Tezu          | Lohit               |

This notification shall come into force with immediate effect.

S. K. Jain, IAS  
Secretary to  
Government of Arunachal Pradesh,  
Department of Town Planning & ULB,  
Itanagar.

NOTIFICATION

The 16th August, 2019

No. DTP/MUN-85/2018-19/(Pt)/3033-42.—In partial modification of Government Notification No. DTP/MUN-85/2018-19(Pt)/41-52, dated 5th April, 2019 and in compliance with para 18 of the Hon'ble Court of National Green Tribunal, order No. 7th March, 2019 passed in OA No. 606/2018, the Governor of Arunachal Pradesh is pleased to constitute a District Level Special Task Force consisting of the following members, for creating awareness about the Solid Waste Management Rules, 2016, by involving educational, religious, social organization and NGO's etc.



GOVERNMENT OF ARUNACHAL PRADESH  
DEPARTMENT OF PANCHAYATI RAJ  
ITANAGAR

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No.PR-EW/206/2019/2381



Dated Itanagar the, 14th August, 2019

**NOTIFICATION**

The environment (protection) Act 1986 mandates effective measures by all

| Sl. No. | Name of Districts   | Name of Gram Panchayats | No. of Household |
|---------|---------------------|-------------------------|------------------|
| 1       | Tawang              | Namet & Bomdir Village  | 80               |
|         |                     | Changprong Village      | 51               |
|         |                     | Lemberdung Village      | 74               |
| 2       | West Kameng         | Sera Village            | 151              |
|         |                     | Nafra East village      | 225              |
|         |                     | Sangti village          | 1104             |
| 3       | East Kameng         | Lumdung                 | 183              |
|         |                     | Yangsey                 | 84               |
|         |                     | Pakke Camp              | 108              |
| 4       | Papum Pare          | Emchi                   | 109              |
|         |                     | Hollongi Chariali       | 39               |
|         |                     | Sangdupota              | 15               |
| 5       | Lower Subansiri     | Siitro                  | 36               |
|         |                     | Abulyang                | 47               |
|         |                     | Sibe                    | 81               |
| 6       | Kurung Kumey        | Nyapin                  | 1134             |
|         |                     | Sangram                 | 1718             |
|         |                     | Riangchi Porlang        | 166              |
| 7       | Kra-Daadi           | Yaglung                 | 117              |
|         |                     | Langdang Bojo           | 95               |
|         |                     | Tassar                  | 130              |
| 8       | Upper Subansiri     | Dulom                   | 70               |
|         |                     | Sikar-II                | 102              |
|         |                     | Nima                    | 45               |
| 9       | West Siang          | 1/5 - Deogo             | 49               |
|         |                     | Pakam                   | 147              |
|         |                     | Kabu                    | 147              |
| 10      | East Siang          | Boying Village          | 62               |
|         |                     | Ledum Village           | 113              |
|         |                     | Silluk Village          | 136              |
| 11      | Upper Siang         | Gette                   | 75               |
|         |                     | Simong                  | 179              |
|         |                     | Halleng                 | 19               |
| 12      | Siang               | Lileng village          | 60               |
|         |                     | Koreng village          | 60               |
|         |                     | Kaying                  | 150              |
| 13      | Dibang Valley       | Kongo-I                 | 70               |
|         |                     | Kongo-II                | 80               |
|         |                     | Kaji                    | 32               |
| 14      | Lower Dibang Valley | Chidu                   | 28               |
|         |                     | Kebali                  | 34               |
|         |                     | Abango                  | 126              |
| 15      | Lohit               | Telluliang Village      | 190              |
|         |                     | Mekailiang Village      | 74               |
|         |                     | Wakro Village           | 31               |
| 16      | Namsai              | Deobeel                 | 228              |
|         |                     | Chowkham 1              | 70               |
|         |                     | Mahadevpur 2            | 83               |
| 17      | Anjaw               | Walla                   | 41               |
|         |                     | Changung                | 28               |
|         |                     | Ngi                     | 31               |
| 18      | Changlang           | New Yumchum Village     | 58               |
|         |                     | Kovin Village           | 29               |
|         |                     | Laktong Village         | 104              |

|    |              |                              |     |
|----|--------------|------------------------------|-----|
| 19 | Tirap        | Lapnan Village               | 149 |
|    |              | Khonsa Village               | 103 |
|    |              | Kheti Village                | 167 |
| 20 | Longding     | Nginu                        | 385 |
|    |              | Senua                        | 246 |
|    |              | Chanu                        | 197 |
| 21 | Lower Siang  | Malini                       | 21  |
|    |              | Liru                         | 383 |
|    |              | Kangku                       | 50  |
| 22 | Kamle        | Godak                        | 241 |
|    |              | Kigam                        | 168 |
|    |              | Kicho                        | 241 |
| 23 | Pakke Kesang | Lower Seijosa                | 107 |
|    |              | Ngoleko                      | 48  |
|    |              | Upper Bazarline              | 161 |
| 24 | Lepa Rada    | Gori -I                      | 65  |
|    |              | Red-Putu                     | 20  |
|    |              | Chirne                       | 120 |
| 25 | Shi Yomi     | Tato                         | 50  |
|    |              | Tagur/Quyng /Heyo / Pabuying | 54  |
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*Sd/-*  
*(Dani Salu)*  
*Secretary (PR)*  
*Government of Arunachal Pradesh*  
*Itanagar.*

*Memo No.PR-EW/206/2019/2381*

*Dated Itanagar the, 22<sup>nd</sup> August, 2019*

Copy to:-

- 1 The Secretary to Governor, Arunachal Pradesh, Itanagar for kind information please.
- 2 The PPS to the Hon'ble Chief Minister, Arunachal Pradesh for kind information please.
- 3 The PS to Hon'ble Minister (Home, PR & RD), Arunachal Pradesh for kind information Please.
- 4 PS to Chief Secretary, Government of Arunachal Pradesh, Itanagar for kind information please.
- 5 PS to the Secretary (Fin., Invest. & Plng.), Government of Arunachal Pradesh, Itanagar for information please.
- 6 All the Commissioners/ Secretaries, Govt. of Arunachal Pradesh for information please.
- 7 All Directors / Chief Engineers, Govt. of Arunachal Pradesh for information please.
- 8 The Director (Printing), Govt. of Arunachal Pradesh, Naharlagun with a request to publish in the State Gazette.
- 9 All Deputy Commissioners/ Addl. Deputy Commissioners, Arunachal Pradesh for information please.
- 10 All Chairpersons of Zilla Parishad and Gram Panchayats / Interim Committees for information please.
- 11 The District Panchayat Development Officers (DPDO), Tawang, West Kameng, East Kameng, Papum Pare, Kurung kumey, Kra-Daadi, Lower Subansiri, Upper Subansiri, Kamle, West Saing, East Siang, Upper Siang, Siang, Lower Siang, Dibang Valley, Lower Dibang Valley, Changlang, Anjaw, Lohit, Namsai, Tirap & Longding, Arunachal Pradesh for information and necessary action please.
- 12 The Member Secretaries of Gram Panchayats / Interim Committees of Arunachal Pradesh for strict compliance.
- 13 Office copy.

  
*(Nyali Ete) IFS*  
*Special Secretary (PR)*  
*Government of Arunachal Pradesh*  
*Itanagar.*

| <b>ABSTRACT OF QUARTERLY REPORT</b> |                       |  |  |   |  |  |  |
|-------------------------------------|-----------------------|--|--|---|--|--|--|
| <b>S.No.</b>                        | <b>ULB/ Town Name</b> | <b>Quantity of MSW generated (TPD)</b> | <b>Quantity of MSW collected (TPD)</b> | <b>Quantity of MSW segregated and transported (TPD)</b> | <b>Quantity of MSW processed (TPD)</b> | <b>Quantity of MSW disposed in secured landfill site (TPD)</b> | <b>GAP in Solid Waste Management (TPD) (3-6+7)</b> |
| <b>1</b>                            | <b>2</b>              | <b>3</b>                               | <b>4</b>                               | <b>5</b>  | <b>6</b>                               | <b>7</b>   | <b>8</b>   |
| 1                                   | Palin                 | 0.52                                   | 0.52                                   | 0   | 0                                      | 0  | 0.52   |
| 2                                   | Anini                 | 0.6                                    | 0.6                                    | 0   | 0                                      | 0  | 0.6  |
| 3                                   | Tezu                  | 0.79                                   | 0.79                                   | 0.19  | 0.19                                   | 0  | 0.6  |
| 4                                   | Pangin                | 1                                      | 1                                      | 0   | 0                                      | 0  | 1  |
| 5                                   | Kimin                 | 1.5                                    | 1.5                                    | 1.5   | 0                                      | 0  | 1.5  |
| 6                                   | Longding              | 2                                      | 2                                      | 0   | 0.3                                    | 0  | 1.7  |
| 7                                   | Boleng                | 2                                      | 2                                      | 0   | 0                                      | 0  | 2  |
| 8                                   | Deomali               | 2.5                                    | 1                                      | 0   | 0                                      | 0  | 2.5  |
| 9                                   | Doimukh               | 2.5                                    | 2.5                                    | 2   | 0                                      | 0  | 2.5  |
| 10                                  | Dirang                | 3                                      | 3                                      | 3   | 0.3                                    | 0  | 2.7  |
| 11                                  | Yingkiong             | 4.1                                    | 3.4                                    | 3.4   | 0.8                                    | 0  | 3.3  |
| 12                                  | Basar                 | 5                                      | 5                                      | 5   | 1.5                                    | 0  | 3.5  |
| 13                                  | Dumporijo             | 4                                      | 3                                      | 0   | 0                                      | 0  | 4  |
| 14                                  | Koloriang             | 4                                      | 4                                      | 4   | 0                                      | 0  | 4  |
| 15                                  | Namsai                | 6.2                                    | 6.2                                    | 0.023   | 2                                      | 0  | 4.2  |
| 16                                  | Jairampur             | 4.81                                   | 4.81                                   | 4.81  | 0                                      | 0  | 4.81   |
| 17                                  | Aalo                  | 8                                      | 8                                      | 3   | 3                                      | 0  | 5  |
| 18                                  | Bomdila               | 7                                      | 6                                      | 6   | 2                                      | 0  | 5  |
| 19                                  | Changlang             | 6                                      | 3                                      | 1   | 1                                      | 0  | 5  |
| 20                                  | Hawai                 | 5                                      | 4                                      | 0   | 0                                      | 0  | 5  |
| 21                                  | Miao                  | 5                                      | 1.3                                    | 1.3   | 0                                      | 0  | 5  |
| 22                                  | Seppa                 | 5                                      | 5                                      | 0   | 0                                      | 0  | 5  |
| 23                                  | Daporijo              | 8                                      | 6                                      | 1   | 0.6                                    | 0  | 7.4  |
| 24                                  | Tawang                | 9                                      | 9                                      | 9   | 1.08                                   | 0  | 7.92   |
| 25                                  | Pasighat              | 17                                     | 13                                     | 12  | 8                                      | 0  | 9  |
| 26                                  | Ziro                  | 9.5                                    | 9.5                                    | 0   | 0                                      | 0  | 9.5  |
| 27                                  | Itanagar              | 85                                     | 75                                     | 0   | 15                                     | 0  | 70   |
| 28                                  | Roing                 | 5                                      | 5                                      | 3.5   | 0                                      | 0  | 5  |
| <b>Total</b>                        |                       | <b>214.02</b>                          | <b>186.12</b>                          | <b>60.723</b>   | <b>35.77</b>                           | <b>0</b>   | <b>178.25</b>                                      |

| <b>S.No.</b> | <b>ULB/ Town Name</b> | <b>Quantity of MSW generated (TPD)</b> | <b>Quantity of MSW collected (TPD)</b> | <b>Percentage of Collection (%)</b> |
|--------------|-----------------------|--|--|-------------------------------------|
|--------------|-----------------------|--|--|-------------------------------------|

|              |           |               |               |              |
|--------------|-----------|---------------|---------------|--------------|
| 1            | Miao      | 5             | 1.3           | 26           |
| 2            | Deomali   | 2.5           | 1             | 40           |
| 3            | Changlang | 6             | 3             | 50           |
| 4            | Daporijo  | 8             | 6             | 75           |
| 5            | Dumporijo | 4             | 3             | 75           |
| 6            | Pasighat  | 17            | 13            | 76.47        |
| 7            | Hawai     | 5             | 4             | 80           |
| 8            | Yingkiong | 4.1           | 3.4           | 82.93        |
| 9            | Bomdila   | 7             | 6             | 85.71        |
| 10           | Itanagar  | 85            | 75            | 88.24        |
| 11           | Aalo      | 8             | 8             | 100          |
| 12           | Anini     | 0.6           | 0.6           | 100          |
| 13           | Basar     | 5             | 5             | 100          |
| 14           | Boleng    | 2             | 2             | 100          |
| 15           | Dirang    | 3             | 3             | 100          |
| 16           | Doimukh   | 2.5           | 2.5           | 100          |
| 17           | Jairampur | 4.81          | 4.81          | 100          |
| 18           | Kimin     | 1.5           | 1.5           | 100          |
| 19           | Koloriang | 4             | 4             | 100          |
| 20           | Longding  | 2             | 2             | 100          |
| 21           | Namsai    | 6.2           | 6.2           | 100          |
| 22           | Palin     | 0.52          | 0.52          | 100          |
| 23           | Pangin    | 1             | 1             | 100          |
| 24           | Seppa     | 5             | 5             | 100          |
| 25           | Tawang    | 9             | 9             | 100          |
| 26           | Tezu      | 0.79          | 0.79          | 100          |
| 27           | Ziro      | 9.5           | 9.5           | 100          |
| 28           | Roing     | 5             | 5             | 100          |
| <b>Total</b> |           | <b>214.02</b> | <b>186.12</b> | <b>86.96</b> |

| S.No.        | ULB/ Town Name | Quantity of MSW generated (TPD) | Quantity of MSW segregated (TPD) | Percentage of Segregation (%) |
|--------------|----------------|---------------------------------|----------------------------------|-------------------------------|
| 1            | Anini          | 0.6                             | 0                                | 0                             |
| 2            | Boleng         | 2                               | 0                                | 0                             |
| 3            | Deomali        | 2.5                             | 0                                | 0                             |
| 4            | Dumporijo      | 4                               | 0                                | 0                             |
| 5            | Hawai          | 5                               | 0                                | 0                             |
| 6            | Itanagar       | 85                              | 0                                | 0.00                          |
| 7            | Longding       | 2                               | 0                                | 0                             |
| 8            | Palin          | 0.52                            | 0                                | 0                             |
| 9            | Pangin         | 1                               | 0                                | 0                             |
| 10           | Seppa          | 5                               | 0                                | 0                             |
| 11           | Ziro           | 9.5                             | 0                                | 0                             |
| 12           | Namsai         | 6.2                             | 0.023                            | 0.37                          |
| 13           | Daporijo       | 8                               | 1                                | 12.5                          |
| 14           | Changlang      | 6                               | 1                                | 16.67                         |
| 15           | Tezu           | 0.79                            | 0.19                             | 24.05                         |
| 16           | Miao           | 5                               | 1.3                              | 26                            |
| 17           | Aalo           | 8                               | 3                                | 37.5                          |
| 18           | Pasighat       | 17                              | 12                               | 70.59                         |
| 19           | Doimukh        | 2.5                             | 2                                | 80                            |
| 20           | Yingkiong      | 4.1                             | 3.4                              | 82.93                         |
| 21           | Bomdila        | 7                               | 6                                | 85.71                         |
| 22           | Basar          | 5                               | 5                                | 100                           |
| 23           | Dirang         | 3                               | 3                                | 100                           |
| 24           | Jairampur      | 4.81                            | 4.81                             | 100                           |
| 25           | Kimin          | 1.5                             | 1.5                              | 100                           |
| 26           | Koloriang      | 4                               | 4                                | 100                           |
| 27           | Tawang         | 9                               | 9                                | 100                           |
| 28           | Roing          | 5                               | 3.5                              | 70                            |
| <b>Total</b> |                | <b>214.02</b>                   | <b>60.723</b>                    | <b>28.37</b>                  |

| <b>STATUS OF 10 MODEL TOWNS</b> |                       |  |  |   |  |  |
|---------------------------------|-----------------------|--|--|---|--|--|
| <b>S.No.</b>                    | <b>ULB/ Town Name</b> | <b>Quantity of MSW generated (TPD)</b> | <b>Quantity of MSW collected (TPD)</b> | <b>Quantity of MSW segregated and transported (TPD)</b> | <b>Quantity of MSW processed (TPD)</b> | <b>Quantity of MSW disposed in secured landfill site (TPD)</b> |
| <b>1</b>                        | <b>2</b>              | <b>3</b>                               | <b>4</b>                               | <b>5</b>  | <b>6</b>                               | <b>7</b>   |
| 1                               | Tezu                  | 0.79                                   | 0.79                                   | 0.19  | 0.19                                   | 0  |
| 2                               | Yingkiong             | 4.1                                    | 3.4                                    | 3.4   | 0.8                                    | 0  |
| 3                               | Aalo                  | 8                                      | 8                                      | 3   | 3                                      | 0  |
| 4                               | Seppa                 | 5                                      | 5                                      | 0   | 0                                      | 0  |
| 5                               | Tawang                | 9                                      | 9                                      | 9   | 1.08                                   | 0  |
| 6                               | Pasighat              | 17                                     | 13                                     | 12  | 8                                      | 0  |
| 7                               | Ziro                  | 9.5                                    | 9.5                                    | 0   | 0                                      | 0  |
| 8                               | Itanagar              | 85                                     | 75                                     | 0   | 15                                     | 0  |
| 9                               | Naharlagun            |  |  |   |  |  |
| 10                              | Roing                 | 5                                      | 5                                      | 3.5   | 0                                      | 0  |
| <b>Total</b>                    |                       | <b>143.39</b>                          | <b>128.69</b>                          | <b>31.09</b>  | <b>28.07</b>                           | <b>0</b>   |

| <b>Consolidate Reports of SWM Quarterly Report (Annexure - B)</b> |   |                       |
|---|---|-----------------------|
| <b>S.N.</b>   | <b>Questions</b>                                      | <b>Remarks</b>        |
| <b>1</b>  | <b>Numbers of ULBs/ Towns</b>                         | <b>28</b>             |
| <b>2</b>  | <b>Over all waste management Status in states/UTs</b> |                       |
| <b>a</b>  | <b>Quantity of MSW generated (TPD)</b>                | <b>Total = 214.02</b> |
|   | yingkiong   | 4.1                   |
|   | hawai   | 5                     |
|   | boleng  | 2                     |
|   | pmcpasighat   | 17                    |
|   | longding  | 2                     |
|   | anini   | 0.6                   |
|   | deomali   | 2.5                   |
|   | koloriang   | 4                     |
|   | doimukh   | 2.5                   |
|   | kimin   | 1.5                   |
|   | tawang  | 9                     |
|   | namsai  | 6.20                  |
|   | dirang  | 3                     |
|   | bomdila   | 7                     |
|   | jairampur   | 4.81                  |
|   | imcitanagar   | 85                    |
|   | changlang   | 6                     |
|   | seppa   | 5                     |
|   | basar   | 5                     |
|   | ziro  | 9.5                   |
|   | pangin  | 1                     |
|   | dumporijo   | 4                     |
|   | palin   | 0.52                  |
|   | daporijo  | 8                     |
|   | aalo  | 8                     |
|   | tezu  | 0.79                  |
|   | miao  | 5                     |
|   | roing   | 5                     |
| <b>b</b>  | <b>Quantity of MSW collected (TPD)</b>                | <b>Total = 186.12</b> |
|   | yingkiong   | 3.4                   |
|   | hawai   | 4                     |
|   | boleng  | 2                     |
|   | pmcpasighat   | 13                    |
|   | longding  | 2                     |
|   | anini   | 0.6                   |
|   | deomali   | 1                     |
|   | koloriang   | 4                     |
|   | doimukh   | 2.5                   |
|   | kimin   | 1.5                   |
|   | tawang  | 9                     |
|   | namsai  | 6.20                  |
|   | dirang  | 3                     |
|   | bomdila   | 6                     |
|   | jairampur   | 4.81                  |
|   | imcitanagar   | 75                    |
|   | changlang   | 3                     |

|          |   |                      |
|----------|---|----------------------|
|          | seppa   | 5                    |
|          | basar   | 5                    |
|          | ziro  | 9.5                  |
|          | pangin  | 1                    |
|          | dumporijo   | 3                    |
|          | palin   | 0.52                 |
|          | daporijo  | 6                    |
|          | aalo  | 8                    |
|          | tezu  | 0.79                 |
|          | miao  | 1.3                  |
|          | roing   | 5.0                  |
| <b>c</b> | <b>Quantity of MSW segregated &amp; transported (TPD)</b> | <b>Total = 60.72</b> |
|          | yingkiong   | 3.4                  |
|          | hawai   | 0                    |
|          | boleng  | 0                    |
|          | pmcpasighat   | 12                   |
|          | longding  | 0                    |
|          | anini   | 0                    |
|          | deomali   | 0                    |
|          | koloriang   | 4                    |
|          | doimukh   | 2                    |
|          | kimin   | 1.5                  |
|          | tawang  | 9                    |
|          | namsai  | 0.023                |
|          | dirang  | 3                    |
|          | bomdila   | 6                    |
|          | jairampur   | 4.81                 |
|          | imcitanagar   | 0                    |
|          | changlang   | 1                    |
|          | seppa   | 0                    |
|          | basar   | 5                    |
|          | ziro  | 0                    |
|          | pangin  | 0                    |
|          | dumporijo   | 0                    |
|          | palin   | 0                    |
|          | daporijo  | 1                    |
|          | aalo  | 3                    |
|          | tezu  | 0.19                 |
|          | miao  | 1.3                  |
|          | roing   | 3.5                  |
| <b>d</b> | <b>Quantity of MSW processed (TPD)</b>                    | <b>Total = 35.77</b> |
|          | yingkiong   | 0.8                  |
|          | hawai   | 0                    |
|          | boleng  | 0                    |
|          | pmcpasighat   | 8                    |
|          | longding  | 0                    |
|          | anini   | 0                    |
|          | deomali   | 0                    |
|          | koloriang   | 0                    |
|          | doimukh   | 0                    |

|          |   |  |
|----------|---|--|
|          | kimin   | 0                                      |
|          | tawang  | 1.08                                   |
|          | namsai  | 2                                      |
|          | dirang  | 0.13                                   |
|          | bomdila   | 2                                      |
|          | jairampur   | 0                                      |
|          | imcitanagar   | 15                                     |
|          | changlang   | 1                                      |
|          | seppa   | 0                                      |
|          | basar   | 1.5                                    |
|          | ziro  | 0                                      |
|          | pangin  | 0                                      |
|          | dumporijo   | 0                                      |
|          | palin   | 0                                      |
|          | daporijo  | 0.6                                    |
|          | aalo  | 3                                      |
|          | tezu  | 0.19                                   |
|          | miao  | 0.3                                    |
|          | roing   | 0                                      |
| <b>e</b> | <b>Quantity of MSW disposed in</b>                                    | <b>Total = 0</b>                       |
|          | yingkiong   | 0                                      |
|          | hawai   | 0                                      |
|          | boleng  | 0                                      |
|          | pmcpasighat   | 0                                      |
|          | longding  | 0                                      |
|          | anini   | 0                                      |
|          | deomali   | 0                                      |
|          | koloriang   | 0                                      |
|          | doimukh   | 0                                      |
|          | kimin   | 0                                      |
|          | tawang  | 0                                      |
|          | namsai  | 0                                      |
|          | dirang  | 0                                      |
|          | bomdila   | 0                                      |
|          | jairampur   | 0                                      |
|          | imcitanagar   | 0                                      |
|          | changlang   | 0                                      |
|          | seppa   | 0                                      |
|          | basar   | 0                                      |
|          | ziro  | 0                                      |
|          | pangin  | 0                                      |
|          | dumporijo   | 0                                      |
|          | palin   | 0                                      |
|          | daporijo  | 0                                      |
|          | aalo  | 0                                      |
|          | tezu  | 0                                      |
|          | miao  | 0                                      |
|          | roing   | 0                                      |
| <b>f</b> | <b>Gap in Solid Waste Management<br/>UTs (TPD) [ 1(a)- 1(d)-1(e)]</b> | <b>Total = 178.25 (214.02-35.77-0)</b> |

## Quarterly Report, September, 2022

| <b>FORMAT FOR SEWAGE MANAGEMENT</b> |   |                        |                           |                |                 |
|-------------------------------------|---|------------------------|---------------------------|----------------|-----------------|
| <b>S. No.</b>                       | <b>Action point</b>                         | <b>A</b>               | <b>B</b>                  | <b>C = A-B</b> | <b>D</b>        |
|                                     |   | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>     | <b>Timeline</b> |
| <b>1</b>                            | <b>Estimated sewage generation (in MLD)</b> | <b>236.48</b>          | <b>NA</b>                 | <b>NA</b>      | <b>NA</b>       |
| 1                                   | Doimukh                                     | 0.00                   | NA                        | NA             | NA              |
| 2                                   | Roing                                       | 0.00                   | NA                        | NA             | NA              |
| 3                                   | PMCPasighat                                 | 18.60                  | NA                        | NA             | NA              |
| 4                                   | Anini                                       | 0.5                    | NA                        | NA             | NA              |
| 5                                   | Khonsa                                      | 1.84                   | NA                        | NA             | NA              |
| 6                                   | Deomali                                     | 0.54                   | NA                        | NA             | NA              |
| 7                                   | Kimin                                       | 0.00                   | NA                        | NA             | NA              |
| 8                                   | Sagalee                                     | 0.00                   | NA                        | NA             | NA              |
| 9                                   | Dumporijo                                   | 1.08                   | NA                        | NA             | NA              |
| 10                                  | Tawang                                      | 1.285                  | NA                        | NA             | NA              |
| 11                                  | Namsai                                      | 0.00                   | NA                        | NA             | NA              |
| 12                                  | Dirang                                      | 0.00                   | NA                        | NA             | NA              |
| 13                                  | Bomdila                                     | 0.00                   | NA                        | NA             | NA              |
| 14                                  | Jairampur                                   | 0.00                   | NA                        | NA             | NA              |
| 15                                  | Imcitanagar                                 | 7.20                   | NA                        | NA             | NA              |
| 16                                  | Changlang                                   | 0.00                   | NA                        | NA             | NA              |
| 17                                  | Seppa                                       | 5.00                   | NA                        | NA             | NA              |
| 18                                  | Longding                                    | 0.00                   | NA                        | NA             | NA              |

|           |   |                        |                           |                |                             |
|-----------|---|------------------------|---------------------------|----------------|-----------------------------|
| 19        | Basar   | 0.00                   | NA                        | NA             | NA                          |
| 20        | Pangin  | 0.00                   | NA                        | NA             | NA                          |
| 21        | Palin   | 0.00                   | NA                        | NA             | NA                          |
| 22        | Aalo  | 0.00                   | NA                        | NA             | NA                          |
| 23        | Miao  | 0.432                  | NA                        | NA             | NA                          |
| 24        | Yingkiong   | 0.00                   | NA                        | NA             | NA                          |
| 25        | Koloriang   | 0.00                   | NA                        | NA             | NA                          |
| 26        | Yupia   | 0.00                   | NA                        | NA             | NA                          |
| 27        | Raga  | 200.00                 | NA                        | NA             | NA                          |
| <b>2.</b> | <b>Treatment capacity (Projection for 05 years to be taken into consideration) (in MLD)</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>     | <b>Timeline (in months)</b> |
|           |   | <b>0.00</b>            | <b>317.327</b>            | <b>317.327</b> | <b>2023</b>                 |
| 1         | Doimukh   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 2         | Roing   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 3         | PMCPasighat   | 0.00                   | 4.00                      | 4.00           | NA                          |
| 4         | Anini   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 5         | Khonsa  | 0.00                   | 5.00                      | 5.00           | 2023                        |
| 6         | Deomali   | 0.00                   | 3.00                      | 3.00           | 2023                        |
| 7         | Kimin   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 8         | Sagalee   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 9         | Dumporijo   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 10        | Tawang  | 0.00                   | 2.227                     | 2.227          | 2023                        |
| 11        | Namsai  | 0.00                   | 0.00                      | 0.00           | NA                          |
| 12        | Dirang  | 0.00                   | 0.00                      | 0.00           | NA                          |
| 13        | Bomdila   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 14        | Jairampur   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 15        | Imcitanagar   | 0.00                   | 3.10                      | 3.10           | 2023                        |
| 16        | Changlang   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 17        | Seppa   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 18        | Longding  | 0.00                   | 0.00                      | 0.00           | NA                          |
| 19        | Basar   | 0.00                   | 0.00                      | 0.00           | NA                          |
| 20        | Pangin  | 0.00                   | 0.00                      | 0.00           | NA                          |
| 21        | Palin   | 0.00                   | 0.00                      | 0.00           | NA                          |

|          |  |                        |                           |              |                             |
|----------|--|------------------------|---------------------------|--------------|-----------------------------|
| 22       | Aalo                                     | 0.00                   | 0.00                      | 0.00         | NA                          |
| 23       | Miao                                     | 0.00                   | 0.00                      | 0.00         | NA                          |
| 24       | Yingkiong                                | 0.00                   | 0.00                      | 0.00         | NA                          |
| 25       | Koloriang                                | 0.00                   | 0.00                      | 0.00         | NA                          |
| 26       | Yupia                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 27       | Raga                                     | 0.00                   | 300.00                    | 300.00       | 2023                        |
| <b>3</b> | <b>Status of sewerage system (in km)</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>   | <b>Timeline (in months)</b> |
|          |  | <b>0.00</b>            | <b>19.73</b>              | <b>19.73</b> | <b>2023</b>                 |
| 1        | Doimukh                                  | 0.00                   | 0.00                      | 0.00         | NA                          |
| 2        | Roing                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 3        | PMCPasighat                              | 0.00                   | 0.00                      | 0.00         | NA                          |
| 4        | Anini                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 5        | Khonsa                                   | 0.00                   | 0.00                      | 0.00         | NA                          |
| 6        | Deomali                                  | 0.00                   | 0.00                      | 0.00         | NA                          |
| 7        | Kimin                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 8        | Sagalee                                  | 0.00                   | 0.00                      | 0.00         | NA                          |
| 9        | Dumporijo                                | 0.00                   | 0.00                      | 0.00         | NA                          |
| 10       | Tawang                                   | 0.00                   | 0.00                      | 0.00         | NA                          |
| 11       | Namsai                                   | 0.00                   | 0.00                      | 0.00         | NA                          |
| 12       | Dirang                                   | 0.00                   | 0.00                      | 0.00         | NA                          |
| 13       | Bomdila                                  | 0.00                   | 0.00                      | 0.00         | NA                          |
| 14       | Jairampur                                | 0.00                   | 0.00                      | 0.00         | NA                          |
| 15       | Imcitanagar                              | 0.00                   | 19.73                     | 19.73        | 2023                        |
| 16       | Changlang                                | 0.00                   | 0.00                      | 0.00         | NA                          |
| 17       | Seppa                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 18       | Longding                                 | 0.00                   | 0.00                      | 0.00         | NA                          |
| 19       | Basar                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 20       | Pangin                                   | 0.00                   | 0.00                      | 0.00         | NA                          |
| 21       | Palin                                    | 0.00                   | 0.00                      | 0.00         | NA                          |
| 22       | Aalo                                     | 0.00                   | 0.00                      | 0.00         | NA                          |

|          |  |                        |                           |            |                             |
|----------|--|------------------------|---------------------------|------------|-----------------------------|
| 23       | Miao   | 0.00                   | 0.00                      | 0.00       | NA                          |
| 24       | Yingkiong  | 0.00                   | 0.00                      | 0.00       | NA                          |
| 25       | Koloriang  | 0.00                   | 0.00                      | 0.00       | NA                          |
| 26       | Yupia  | 0.00                   | 0.00                      | 0.00       | NA                          |
| 27       | Raga   | 0.00                   | 0.00                      | 0.00       | NA                          |
| <b>4</b> | <b>No. of STP (Details to be provided as per Annexure)</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b> | <b>Timeline (in months)</b> |
|          |  | <b>0</b>               | <b>3</b>                  | <b>3</b>   | <b>2023</b>                 |
| 1        | Doimukh  | 0                      | 0                         | 0          | NA                          |
| 2        | Roing  | 0                      | 0                         | 0          | NA                          |
| 3        | PMCPasighat  | 0                      | 1                         | 1          | NA                          |
| 4        | Anini  | 0                      | 0                         | 0          | NA                          |
| 5        | Khonsa   | 0                      | 0                         | 0          | NA                          |
| 6        | Deomali  | 0                      | 0                         | 0          | NA                          |
| 7        | Kimin  | 0                      | 0                         | 0          | NA                          |
| 8        | Sagalee  | 0                      | 0                         | 0          | NA                          |
| 9        | Dumporijo  | 0                      | 0                         | 0          | NA                          |
| 10       | Tawang   | 0                      | 0                         | 0          | NA                          |
| 11       | Namsai   | 0                      | 0                         | 0          | NA                          |
| 12       | Dirang   | 0                      | 0                         | 0          | NA                          |
| 13       | Bomdila  | 0                      | 0                         | 0          | NA                          |
| 14       | Jairampur  | 0                      | 0                         | 0          | NA                          |
| 15       | Imcitanagar  | 0                      | 2                         | 2          | 2023                        |
| 16       | Changlang  | 0                      | 0                         | 0          | NA                          |
| 17       | Seppa  | 0                      | 0                         | 0          | NA                          |
| 18       | Longding   | 0                      | 0                         | 0          | NA                          |
| 19       | Basar  | 0                      | 0                         | 0          | NA                          |
| 20       | Pangin   | 0                      | 0                         | 0          | NA                          |
| 21       | Palin  | 0                      | 0                         | 0          | NA                          |
| 22       | Aalo   | 0                      | 0                         | 0          | NA                          |
| 23       | Miao   | 0                      | 0                         | 0          | NA                          |

|          |  |                        |                           |            |                             |
|----------|--|------------------------|---------------------------|------------|-----------------------------|
| 24       | Yingkiong  | 0                      | 0                         | 0          | NA                          |
| 25       | Koloriang  | 0                      | 0                         | 0          | NA                          |
| 26       | Yupia  | 0                      | 0                         | 0          | NA                          |
| 27       | Raga   | 0                      | 0                         | 0          | NA                          |
| <b>5</b> | <b>Has bulk users identified for reuse of treated water such as industrial clusters, metro rail, Indian railways, infrastructure projects, agriculture, bus depots and PWD? (Yes/No)</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b> | <b>Timeline (in months)</b> |
|          |  | <b>No</b>              | <b>No</b>                 | <b>No</b>  | <b>NA</b>                   |
| 1        | Doimukh  | No                     | No                        | No         | NA                          |
| 2        | Roing  | No                     | No                        | No         | NA                          |
| 3        | PMCPasighat  | No                     | No                        | No         | NA                          |
| 4        | Anini  | No                     | No                        | No         | NA                          |
| 5        | Khonsa   | No                     | No                        | No         | NA                          |
| 6        | Deomali  | No                     | No                        | No         | NA                          |
| 7        | Kimin  | No                     | No                        | No         | NA                          |
| 8        | Sagalee  | No                     | No                        | No         | NA                          |
| 9        | Dumporijo  | No                     | No                        | No         | NA                          |
| 10       | Tawang   | No                     | No                        | No         | NA                          |
| 11       | Namsai   | No                     | No                        | No         | NA                          |
| 12       | Dirang   | No                     | No                        | No         | NA                          |
| 13       | Bomdila  | No                     | No                        | No         | NA                          |
| 14       | Jairampur  | No                     | No                        | No         | NA                          |
| 15       | Imcitanagar  | No                     | No                        | No         | NA                          |
| 16       | Changlang  | No                     | No                        | No         | NA                          |
| 17       | Seppa  | No                     | No                        | No         | NA                          |
| 18       | Longding   | No                     | No                        | No         | NA                          |
| 19       | Basar  | No                     | No                        | No         | NA                          |
| 20       | Pangin   | No                     | No                        | No         | NA                          |

|          |   |                        |                           |             |                             |
|----------|---|------------------------|---------------------------|-------------|-----------------------------|
| 21       | Palin   | No                     | No                        | No          | NA                          |
| 22       | Aalo  | No                     | No                        | No          | NA                          |
| 23       | Miao  | No                     | No                        | No          | NA                          |
| 24       | Yingkiong   | No                     | No                        | No          | NA                          |
| 25       | Koloriang   | No                     | No                        | No          | NA                          |
| 26       | Yupia   | No                     | No                        | No          | NA                          |
| 27       | Raga  | No                     | No                        | No          | NA                          |
| <b>6</b> | <b>Quantity of treated waste water being used by bulk user (in MLD)</b> |                        |                           |             |                             |
|          | <b>Industrial clusters</b>  | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|          |   | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1        | Doimukh   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2        | Roing   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3        | PMCPasighat   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4        | Anini   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5        | Khonsa  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6        | Deomali   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7        | Kimin   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8        | Sagalee   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9        | Dumporijo   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10       | Tawang  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11       | Namsai  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12       | Dirang  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13       | Bomdila   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14       | Jairampur   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15       | Imcitanagar   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16       | Changlang   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17       | Seppa   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18       | Longding  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19       | Basar   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20       | Pangin  | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |                   |                        |                           |             |                             |
|----|-------------------|------------------------|---------------------------|-------------|-----------------------------|
| 21 | Palin             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 22 | Aalo              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 23 | Miao              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 24 | Yingkiong         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 25 | Koloriang         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 26 | Yupia             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 27 | Raga              | 0.00                   | 0.00                      | 0.00        | NA                          |
|    | <b>Metro rail</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|    |                   | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1  | Doimukh           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2  | Roing             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3  | PMCPasighat       | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4  | Anini             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5  | Khonsa            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6  | Deomali           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7  | Kimin             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8  | Sagalee           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9  | Dumporijo         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10 | Tawang            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11 | Namsai            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12 | Dirang            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13 | Bomdila           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14 | Jairampur         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15 | Imcitanagar       | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16 | Changlang         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17 | Seppa             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18 | Longding          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19 | Basar             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20 | Pangin            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 21 | Palin             | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |                        |                        |                               |             |                                 |
|----|------------------------|------------------------|-------------------------------|-------------|---------------------------------|
| 22 | Aalo                   | 0.00                   | 0.00                          | 0.00        | NA                              |
| 23 | Miao                   | 0.00                   | 0.00                          | 0.00        | NA                              |
| 24 | Yingkiong              | 0.00                   | 0.00                          | 0.00        | NA                              |
| 25 | Koloriang              | 0.00                   | 0.00                          | 0.00        | NA                              |
| 26 | Yupia                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 27 | Raga                   | 0.00                   | 0.00                          | 0.00        | NA                              |
|    | <b>Indian railways</b> | <b>Existing status</b> | <b>Desired/<br/>projected</b> | <b>Gap</b>  | <b>Timeline<br/>(in months)</b> |
|    |                        | <b>0.00</b>            | <b>0.00</b>                   | <b>0.00</b> | <b>NA</b>                       |
| 1  | Doimukh                | 0.00                   | 0.00                          | 0.00        | NA                              |
| 2  | Roing                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 3  | PMCPasighat            | 0.00                   | 0.00                          | 0.00        | NA                              |
| 4  | Anini                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 5  | Khonsa                 | 0.00                   | 0.00                          | 0.00        | NA                              |
| 6  | Deomali                | 0.00                   | 0.00                          | 0.00        | NA                              |
| 7  | Kimin                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 8  | Sagalee                | 0.00                   | 0.00                          | 0.00        | NA                              |
| 9  | Dumporijo              | 0.00                   | 0.00                          | 0.00        | NA                              |
| 10 | Tawang                 | 0.00                   | 0.00                          | 0.00        | NA                              |
| 11 | Namsai                 | 0.00                   | 0.00                          | 0.00        | NA                              |
| 12 | Dirang                 | 0.00                   | 0.00                          | 0.00        | NA                              |
| 13 | Bomdila                | 0.00                   | 0.00                          | 0.00        | NA                              |
| 14 | Jairampur              | 0.00                   | 0.00                          | 0.00        | NA                              |
| 15 | Imcitanagar            | 0.00                   | 0.00                          | 0.00        | NA                              |
| 16 | Changlang              | 0.00                   | 0.00                          | 0.00        | NA                              |
| 17 | Seppa                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 18 | Longding               | 0.00                   | 0.00                          | 0.00        | NA                              |
| 19 | Basar                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 20 | Pangin                 | 0.00                   | 0.00                          | 0.00        | NA                              |
| 21 | Palin                  | 0.00                   | 0.00                          | 0.00        | NA                              |
| 22 | Aalo                   | 0.00                   | 0.00                          | 0.00        | NA                              |

|    |                                |                        |                           |             |                             |
|----|--------------------------------|------------------------|---------------------------|-------------|-----------------------------|
| 23 | Miao                           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 24 | Yingkiong                      | 0.00                   | 0.00                      | 0.00        | NA                          |
| 25 | Koloriang                      | 0.00                   | 0.00                      | 0.00        | NA                          |
| 26 | Yupia                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 27 | Raga                           | 0.00                   | 0.00                      | 0.00        | NA                          |
|    | <b>Infrastructure projects</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|    |                                | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1  | Doimukh                        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2  | Roing                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3  | PMCPasighat                    | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4  | Anini                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5  | Khonsa                         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6  | Deomali                        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7  | Kimin                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8  | Sagalee                        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9  | Dumporijo                      | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10 | Tawang                         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11 | Namsai                         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12 | Dirang                         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13 | Bomdila                        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14 | Jairampur                      | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15 | Imcitanagar                    | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16 | Changlang                      | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17 | Seppa                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18 | Longding                       | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19 | Basar                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20 | Pangin                         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 21 | Palin                          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 22 | Aalo                           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 23 | Miao                           | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |                    |                        |                           |             |                             |
|----|--------------------|------------------------|---------------------------|-------------|-----------------------------|
| 24 | Yingkiong          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 25 | Koloriang          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 26 | Yupia              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 27 | Raga               | 0.00                   | 0.00                      | 0.00        | NA                          |
|    | <b>Agriculture</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|    |                    | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1  | Doimukh            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2  | Roing              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3  | PMCPasighat        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4  | Anini              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5  | Khonsa             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6  | Deomali            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7  | Kimin              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8  | Sagalee            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9  | Dumporijo          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10 | Tawang             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11 | Namsai             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12 | Dirang             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13 | Bomdila            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14 | Jairampur          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15 | Imcitanagar        | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16 | Changlang          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17 | Seppa              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18 | Longding           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19 | Basar              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20 | Pangin             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 21 | Palin              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 22 | Aalo               | 0.00                   | 0.00                      | 0.00        | NA                          |
| 23 | Miao               | 0.00                   | 0.00                      | 0.00        | NA                          |
| 24 | Yingkiong          | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |                   |                        |                           |             |                             |
|----|-------------------|------------------------|---------------------------|-------------|-----------------------------|
| 25 | Koloriang         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 26 | Yupia             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 27 | Raga              | 0.00                   | 0.00                      | 0.00        | NA                          |
|    | <b>Bus depots</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|    |                   | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1  | Doimukh           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2  | Roing             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3  | PMCPasighat       | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4  | Anini             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5  | Khonsa            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6  | Deomali           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7  | Kimin             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8  | Sagalee           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9  | Dumporijo         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10 | Tawang            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11 | Namsai            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12 | Dirang            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13 | Bomdila           | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14 | Jairampur         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15 | Imcitanagar       | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16 | Changlang         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17 | Seppa             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18 | Longding          | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19 | Basar             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20 | Pangin            | 0.00                   | 0.00                      | 0.00        | NA                          |
| 21 | Palin             | 0.00                   | 0.00                      | 0.00        | NA                          |
| 22 | Aalo              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 23 | Miao              | 0.00                   | 0.00                      | 0.00        | NA                          |
| 24 | Yingkiong         | 0.00                   | 0.00                      | 0.00        | NA                          |
| 25 | Koloriang         | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |             |                            |                               |             |                                     |
|----|-------------|----------------------------|-------------------------------|-------------|-------------------------------------|
| 26 | Yupia       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 27 | Raga        | 0.00                       | 0.00                          | 0.00        | NA                                  |
|    | <b>PWD</b>  | <b>Existing<br/>status</b> | <b>Desired/<br/>projected</b> | <b>Gap</b>  | <b>Timeline<br/>(in<br/>months)</b> |
|    |             | <b>0.00</b>                | <b>0.00</b>                   | <b>0.00</b> | <b>NA</b>                           |
| 1  | Doimukh     | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 2  | Roing       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 3  | PMCPasighat | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 4  | Anini       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 5  | Khonsa      | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 6  | Deomali     | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 7  | Kimin       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 8  | Sagalee     | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 9  | Dumporijo   | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 10 | Tawang      | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 11 | Namsai      | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 12 | Dirang      | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 13 | Bomdila     | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 14 | Jairampur   | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 15 | Imcitanagar | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 16 | Changlang   | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 17 | Seppa       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 18 | Longding    | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 19 | Basar       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 20 | Pangin      | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 21 | Palin       | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 22 | Aalo        | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 23 | Miao        | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 24 | Yingkiong   | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 25 | Koloriang   | 0.00                       | 0.00                          | 0.00        | NA                                  |
| 26 | Yupia       | 0.00                       | 0.00                          | 0.00        | NA                                  |

|          |  |                        |                           |             |                             |
|----------|--|------------------------|---------------------------|-------------|-----------------------------|
| 27       | Raga   | 0.00                   | 0.00                      | 0.00        | NA                          |
|          |  |                        |                           |             |                             |
| <b>7</b> | <b>No of water aquatic sources (lakes, ponds, etc) being developed through treated waste water</b> | <b>Existing status</b> | <b>Desired/ projected</b> | <b>Gap</b>  | <b>Timeline (in months)</b> |
|          |  | <b>0.00</b>            | <b>0.00</b>               | <b>0.00</b> | <b>NA</b>                   |
| 1        | Doimukh  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 2        | Roing  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 3        | PMCPasighat  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 4        | Anini  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 5        | Khonsa   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 6        | Deomali  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 7        | Kimin  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 8        | Sagalee  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 9        | Dumporijo  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 10       | Tawang   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 11       | Namsai   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 12       | Dirang   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 13       | Bomdila  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 14       | Jairampur  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 15       | Imcitanagar  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 16       | Changlang  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 17       | Seppa  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 18       | Longding   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 19       | Basar  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 20       | Pangin   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 21       | Palin  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 22       | Aalo   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 23       | Miao   | 0.00                   | 0.00                      | 0.00        | NA                          |
| 24       | Yingkiong  | 0.00                   | 0.00                      | 0.00        | NA                          |
| 25       | Koloriang  | 0.00                   | 0.00                      | 0.00        | NA                          |

|    |       |      |      |      |    |
|----|-------|------|------|------|----|
| 26 | Yupia | 0.00 | 0.00 | 0.00 | NA |
| 27 | Raga  | 0.00 | 0.00 | 0.00 | NA |







## OFFICE MEMORANDUM

Date: 10<sup>th</sup> September, 2021

**Sub: Online training programs on 'Urban Water Bodies Management & Decentralized Wastewater Treatment' - request for nomination of State / Municipal functionaries.**

National Mission for Clean Ganga (NMCG) has partnered with the Centre for Science and Environment (CSE) for a - '**Capacity building programme for making cities water sensitive to improve river/health / flows.** The Centre is a designated Centre of Excellence of the Ministry of Housing and Urban Affairs (MoHUA), Government of India in the sustainable water management area and an empaneled training institution of the ministry for capacity building of state and municipal functionaries involved in implementing various urban missions – namely AMRUT, Smart Cities, *Swachh Bharat Mission*. Under this new initiative NMCG with CSE aims to ensuring convergence of *Namami Gange Mission* with national urban missions at state /city level across Ganga basin cities and across Indian cities. The next two online trainings

| S.L. No | Training Details  | Last date for sending nomination |
|---------|---|----------------------------------|
| 1.      | <b>Urban Waterbodies Management - Issues, Challenges &amp; Potential</b><br>Dates of training: 21 <sup>st</sup> September – 4 <sup>th</sup> October 2021            | 20 <sup>th</sup> September, 2021 |
| 2.      | <b>Decentralised Wastewater Treatment and Local Reuse - Issues Challenges &amp; Potential</b><br>Dates of Training: 7 <sup>th</sup> – 22 <sup>nd</sup> October 2021 | 5 <sup>th</sup> October, 2021    |

**Total duration of this online training is 16 hours - to be delivered in hybrid format: 8 hours (self-paced) on Moodle online platform and 8 hours (virtual interactive sessions: 2 hours each x 4 no's) spread over two weeks.**

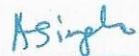
The target participants for the training are state / municipal functionaries (decision makers / managers and regulators), planners, architects / landscape architects, engineers working in State Town & Country Planning / Municipal Administration Department / Urban Development Authorities, engineers working with Water Supply and Sewerage Boards / Jal Nigam or Jal Sansthan or any other functionaries involved with - AMRUT, Smart Cities Mission, Jal Jeevan Mission (Urban), Swachh Bharat Mission (U).

**There are no fees to be paid for attending the training. A certificate will be provided on successful completion of training. Each state is requested to nominate at least 8-10 no's officials for this training.**

All Principal Secretaries as well as Head of Local Bodies /Development Authorities are requested to encourage nomination of state/municipal functionaries. CSE training coordinator will be contacting you for follow up.

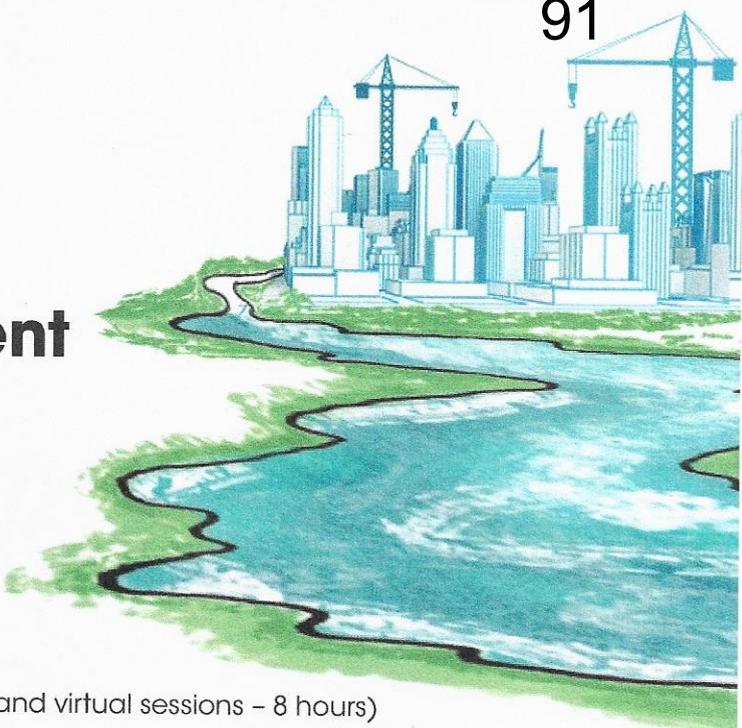
-2-

You are requested to kindly send list of nominated officials (with name, designation, email and mobile number) may kindly be sent to CSE (Suresh Kumar Rohilla, Senior Director email: [sww-aaeti@seindia.org](mailto:sww-aaeti@seindia.org), [srohilla@cseindia.org](mailto:srohilla@cseindia.org)) under intimation to this office addressed to Shri Madhav Kumar R, Economic & Financial Advisor (email: [madhavakumar@nmcg.nic.in](mailto:madhavakumar@nmcg.nic.in)).

  
(Ashok Kumar Singh)  
Executive Director (Projects)

To,

1. Principal Secretary, Urban Development Directorate, 31/62 Rajpur Road, Dehradun, 248001, Uttarakhand
2. Principal Secretary, Housing and Urban Planning, Room no. 101, Sachivalya, Lucknow, Uttar Pradesh
3. Principal Secretary, Urban Development Department, Room No. 101, 1st Floor, Vikash Bhawan, Bailey Road, Patna, 800014, Bihar
4. Principal Secretary, (UD&HD), Project Building, 4th Floor, Dhurwa, Ranchi, 834004, Jharkhand
5. Principal Secretary, Urban development & Municipal Affairs Department, Nagarayan, DF – 8, Sector I, Kolkata, 700064, West Bengal
6. Principal Secretary, Urban Development & Housing Department, Food Building, Secretariat, Jaipur -302005, Rajasthan
7. Principal Secretary, Urban Local Bodies Department, Room No. 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh, Haryana
8. Principal Secretary, Urban Administration and Development, Mahanadhi Bhawan, 3rd Floor, Room No. S3-23, Mantralaya, New Raipur – 492001, Chhattisgarh
9. Principal Secretary, Urban Development Department, 9th & 10th Level, Delhi Secretariat, I.P. Estate, 110 002, New Delhi
10. Principal Secretary, Directorate of Urban Development, 101-Armsdale Building, Himachal Pradesh Government Secretariat, Shimla – 171002, Himanchal Pradesh
11. Principal Secretary, Urban Development & Environment Department, Room No. 327, MP Mantralaya, Bhopal – 462001, Madhya Pradesh



**ONLINE TRAINING**

# Decentralised Wastewater Treatment and Local Reuse - Issues, Challenges & Potential

Dates: **October 07 - 22, 2021**

Last Date to Apply: **October 05, 2021**

Training Duration: **16 hours** (self-paced - 8 hours and virtual sessions - 8 hours)

Learning Platforms: **Moodle and Zoom**

Training Type: **Online**

**PARTICIPATION BY INVITATION ONLY**

Small scale sewage treatment systems and local reuse in urban areas is key to achieving citywide water and sanitation. Water sensitive urban design and planning devolves level of the application so that wastewater can be treated at different scale at affordable costs, cutting the cost of pumping long distances and promoting local reuse of treated wastewater - a major step forward towards making cities water sensitive and contributing to improved river health/flows.

This online training is a part of series of activities envisaged under newly launched 3-year duration CSE programme - 'Capacity building initiative focusing on 'Making Ganga basin cities water sensitive'. Under this initiative series of - webinars, workshops trainings (both online and residential), field exposure visits, knowledge conclaves aimed at engaging 1,300+ number state / municipal functionaries and other sector players.

**ABOUT THE TRAINING**

The training will focus on cost effective decentralised wastewater treatment and local reuse - a key area of intervention for mainstreaming water-sensitive urban design and planning (WSUDP) at different scales in a city.

**AIM**

To build the knowledge about concepts and potential of decentralized wastewater treatment including local reuse of treated wastewater

**EXTERNAL EXPERTS**



**ELI COHEN**  
 Founder & CEO,  
 Ayala Water & Ecology,  
 Israel



**NADEEM KHALIL**  
 Professor  
 (Department of Civil Engineering),  
 Aligarh Muslim University



**RAVINDER KAUR**  
 Principal Scientist, Water Technology Center,  
 Indian Agricultural Research Institute (IARI),  
 PUSA, New Delhi



**STANLEY SAMUEL**  
 Founder & CEO,  
 ECOSOFTT Pte. Ltd, Singapore

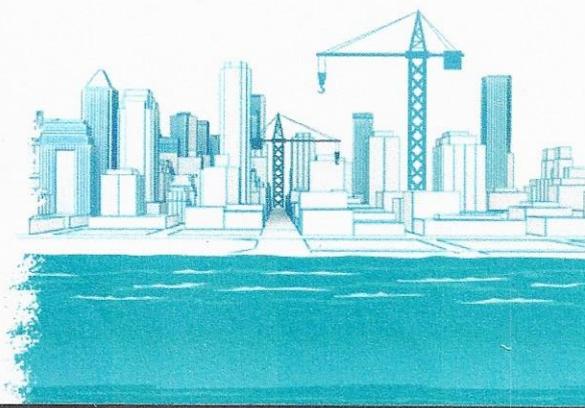
**FOR MORE INFORMATION, PLEASE CONTACT**

**TRAINING COORDINATOR**  
**Sumita Singhal**  
 Programme Manager, Water Programme  
 Mobile: +91 8884646146  
 Email: sumita.singhal@cseindia.org

**TRAINING DIRECTOR**  
**Suresh Kumar Rohilla**  
 Senior Director, CSE, Academic Director,  
 School of Water & Waste, AAETI  
 Email: srohilla@cseindia.org

**ONLINE TRAINING**

# URBAN WATERBODIES MANAGEMENT – Issues, Challenges & Potential of Making Water Sensitive Cities



**DATES:** September 21 – October 4, 2021

**LAST DATE TO APPLY :** September 20, 2021

**COURSE DURATION:** 16 hours (self-paced – 8 hours and virtual sessions – 8 hours)

**LEARNING PLATFORMS:** Moodle and Zoom

**COURSE TYPE:** Online

**PARTICIPATION BY INVITATION ONLY**

Increasing water demand - supply gap, flooding, depleting groundwater is common phenomenon in Ganga basin cities. This has been attributed to rapid urbanisation and loss of waterbodies – ponds, lakes, floodplain and the catchment area. Need is to restore, rejuvenate and protect water bodies (including catchment). This requires sensitisation of agencies and functionaries involved in urban planning and land development on issues, challenges as well as potential of water sensitive urban design and development (WSUDP) – in particular urban waterbodies

management to improve liveability and enhance resilience in cities as well as improved river health/flow.

This second online training is a part of series of activities envisaged under **3-year duration CSE programme – ‘Capacity building initiative focusing on ‘Making Ganga basin cities water sensitive’**. Under this initiative series of – webinars, workshops trainings (both online and residential), field exposure visits, knowledge conclaves aimed at engaging 1,300+ number state / municipal functionaries and other sector players.

**ABOUT THE TRAINING**

The training will focus on urban water-bodies management covering various aspects on the role of urban water bodies in the urban hydrology, potential in making water-sensitive cities and issues and challenges in management of urban water bodies.

**AIM**

Capacity building of the State/Municipal functionaries and other sector experts on issues, challenges and potential of urban water bodies management and mainstreaming water sensitive urban design and planning.

**EXTERNAL TRAINING EXPERTS**



**MANU BHATNAGAR**  
Principal Director, Natural Heritage Division, INTACH, New Delhi



**MOHIT RAY**  
Environmental Consultant and activist



**RITESH KUMAR**  
Head, Wetlands International, South Asia



**VEENA SRINIVASAN**  
Director, Centre for Social and Environmental Innovation, ATREE



**K.S. JAYACHANDRAN**  
Special Secretary (Environment & Forests) Government of NCT Delhi

**TRAINING COORDINATOR**

**AMRITA ANAND**, Programme Coordinator, Water Programme  
 +91-11-40616000 (Ext: 312)  
 Email: amrita.anand@cseindia.org

**TRAINING DIRECTOR**

**SURESH KUMAR ROHILLA**, Senior Director, CSE  
 Academic Director, School of Water & Waste, AAETI  
 Email: srohilla@cseindia.org



नगर नियोजन एवं शहरी स्थानीय निकाय विभाग  
Department of Town Planning & Urban Local Bodies  
अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh  
ईटानगर/Itanagar

File No. DTP/Estt-53/2020-21/

Dated Itanagar, the 6th May' 2021.

**ORDER**

The following officers of Itanagar Municipal Corporation and Pasighat Municipal Council are hereby nominated and directed to attend the full course of the **Online Certification Course on Leadership Development for City Wide Inclusive Sanitation** scheduled from 26<sup>th</sup> June' 2021 to 28<sup>th</sup> August' 2021 organised by **Administrative Staff College of India, Hyderabad.**

1. Er. Tadar Tarang, Executive Engineer, Itanagar Municipal Corporation
2. Er. Kipa Gagung, Executive Engineer, Pasighat Municipal Council
3. Shri Yo Talum, Environment Specialist, Deptt. of Town Planning & ULB's
4. Shri Senni Riram, PPP Specilist, Deptt. of Town Planning & ULB's
5. Er. Nabum Sony, Assistant Engineer, Itanagar Municipal Corporation
6. Er. Yumlam Tach, Assistant Engineer, Itanagar Municipal Corporation
7. Er. Techi Juna, Assistant Engineer, Itanagar Municipal Corporation
8. Er. Techi Yami, Assistant, Itanagar Municipal Corporation
9. Er. Bamang Sanjay, Assistant Engineer, Itanagar Municipal Corporation.
10. Er. Nangram Mire, Assistant Engineer, Pasighat Municipal Council

The Scheduled online course will be delivered over 8 weeks with 90 minutes of online contact session on Wednesday and Saturday of the week and the Graduation shall complete on 28<sup>th</sup> August 2021.

This issues with the approval of competent authority.

(Likha Suraj)

Director

Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar

Memo No: DTP/Estt-53/2020-21/ 5504-516

Dated Itanagar, the 6th May' 2021.

Copy to:-

1. SPA to Secretary, Department of Town Planning & ULB's, Govt. of Arunachal Pradesh, Itanagar for information.
2. The Deputy Commissioner, East Siang District, Pasighat for information.
3. The Commissioner, Itanagar Municipal Corporation, Itanagar for information.
4. All Concerned above for information and compliance.
5. Office copy.

Director

Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar

**V. Srinivas Chary**

Director  
Centre for Environment,  
Urban Governance & Infrastructure Devpt

26<sup>th</sup> April, 2021

**Ms Mitali Namchoom, IAS**  
**Secretary (UD, ULBs, TP, Housing)**  
**Government of Arunachal Pradesh,**  
**Itanagar.**

Dear Madam,

**Subject: ASCI-ADBI Online Certification Course (International)- “Leadership Development for City Wide Inclusive Sanitation- 26<sup>th</sup> June 2021 to 28<sup>th</sup> August 2021”- Request for nomination**

Administrative Staff College of India (ASCI) and Asian Development Bank Institute (ADBI) are delighted to announce the second batch of the **online certification** course on **Leadership Development for City Wide Inclusive Sanitation** scheduled from **26<sup>th</sup> June 2021 to 28<sup>th</sup> August 2021**.

This programme is designed for **practitioners** to enhance their practical knowledge and skills in planning and implementing innovative **sanitation, wastewater and FSSM solutions**. Several national and international good practices will be shared during this course. This course will be immensely beneficial for officials in the context of **SBM 2.0 and Jal Jeevan Mission**.

Recognizing the busy schedule and competing commitments of working professionals /officers at the city and state level, this online course will be delivered over 8 weeks with 90 minutes of online contact session on Wednesdays and Saturdays.

The programme includes self-study material, case studies, videos-based learning, discussion forum etc. During this course, participants will work on institutional development report (IDR) to translate knowledge into a practical plan for their respective town.

National and international experts will extend mentorship support to each participant in developing IDR. The course fee for this course is Rs.35,400 + taxes.

Considering commitment of the state government to promote urban sanitation and FSSM, **we would like to extend full scholarship (full fee waiver) to a maximum of 10 participants.**

However, participants are expected to complete the full course as per the schedule given below:

- a) Launch: 26 June 2021
- b) Course work: 27 June 2021 to 25 August 2021
- c) Graduation: 28 August 2021



**asci**  
Leadership through Learning

95

**ADMINISTRATIVE STAFF COLLEGE OF INDIA**

Bella Vista, Hyderabad - 500 082, T.S. (India)

Phones: 0091-040-66534221, Fax: 0091-040- 23316211

E-mail: [schary@asci.org.in](mailto:schary@asci.org.in)

**V. Srinivas Chary**

Director

Centre for Environment,

Urban Governance & Infrastructure Devpt

I kindly request you to nominate 10-15 committed officers at the level of Commissioners/Environmental Engineers/officers associated with sanitation for this course.

ASCI will hold an interview with the nominated participants to ensure their commitment and suitability prior to their selection. ADBI-ASCI will issue a certificate upon successful completion of the course.

As a gender intentional policy of ASCI-ADBI, women's participation is encouraged.

Thanking you and with regards,

**V. Srinivas Chary**

9000944923



नगर नियोजन एवं शहरी स्थानीय निकाय विभाग  
**Department of Town Planning & Urban Local Bodies**  
 अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh  
 ईटानगर/Itanagar

File No. DTP/Estt-53/2020-21/ 8503

Dated Itanagar, the 6<sup>th</sup> May' 2021.

To,

**Shri V.Srinivas Chary**  
 Director  
 Centre for Environment  
 Urban Governance & Infrastructure Department

**Sub:- Nomination of participants for attending ASCI-ADB Online Certification Course (International- "Leadership Development for City wide inclusive sanitation-26<sup>th</sup> June 2021 to 28<sup>th</sup> August 2021 organised by Administrative Staff College of India , Hyderabad.**

*Ref:- your letter of dated 26<sup>th</sup> April' 2021.*

Sir,

In reference to your letter of even No. dated 26<sup>th</sup> April' 2021 and in reference to above subject, I am directed to forward herewith the list of the participants nominated for attending the second batch of the **online certification course on Leadership Development for City wide inclusive sanitation scheduled from -26<sup>th</sup> June 2021 to 28<sup>th</sup> August 2021** organised by Administrative Staff College of India , Hyderabad. The details of the nomination from Itanagar Municipal Corporation under Popum Pare District and Pasighat Municipal Council under East Siang District of Arunachal Pradesh is enclosed as Annexure-I.

This is for your kind information and necessary action please.

Your faithfully

06/05/21

**(Likha Suraj)**

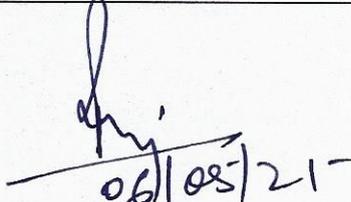
Director

Department of Town Planning & ULB's  
 Govt. of Arunachal Pradesh  
 Itanagar



**List of Officers nominated for attending ASCI-ADBI Online Certification Course International- "Leadership Development for City wide inclusive sanitation-26<sup>th</sup> June 2021 to 28<sup>th</sup> August 2021 organized by Administrative Staff College of India , Hyderabad.**

| Sl. No. | Name              | Designation        | Contact No. | E-mail id                     |
|---------|-------------------|--------------------|-------------|-------------------------------|
| 1.      | Er. Tadar Tarang  | Executive Engineer | 7982144378  | meeimc2016@gmail.com          |
| 2.      | Er. Kipa Gagung   | Executive Engineer | 9436041967  | gagungkipa63@gmail.com        |
| 3.      | Shri Yo Talum     | Environmental Spc. | 7005218035  | dpt.environmentcell@gmail.com |
| 4.      | Shri Senni Reram  | PPP Specialist     | 9862686835  | dpt.environmentcell@gmail.com |
| 5.      | Er. Nabum Sony    | Assistant Engineer | 8132801449  | nabumsony3345@gmail.com       |
| 6.      | Er. Yumlam Tach   | Assistant Engineer | 7085673055  | Yumlamtach2018@gmail.com      |
| 7.      | Er. Techy Juna    | Assistant Engineer | 9436242094  | Juwang1984@gmail.com          |
| 8.      | Er. Techy Yami    | Assistant Engineer | 9436680403  | Yamitechy007@gmail.com        |
| 9.      | Er. Bamang Sanjay | Assistant Engineer | 7005237845  | bamangsanjay@gmail.com        |
| 10.     | Er. Nangram Mire  | Assistant Engineer | 9436046115  | mirenangram@gmail.com         |

  
06/05/21  
**(Likha Suraj)**  
Director  
Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar



नगर नियोजन एवं शहरी स्थानीय निकाय विभाग

Department of Town Planning & Urban Local Bodies

अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh

ईटानगर/Itanagar

File No. DTP/MP-87/2016-17(Pt)/ 665 - 78

Dated Itanagar, the 20<sup>th</sup> September'2021.

To,

**Suresh Kumar Rohilla**

Senior Director, NMCG,

Ministry of Jal Shakti,

Department of Water Resource, River Development & Ganga Rejuvenation,

Govt. of India,

First Floor, Major Dhyan Chand National Stadium, India Gate

New Delhi-110002

**Sub: - Nomination of State/Municipal functionaries' participants for attending online training program on "Urban Water Bodies Management & Decentralized Wastewater Treatment"**

Ref:- your letter of dated 10<sup>th</sup> September' 2021.

Sir,

In reference to your letter of even No. dated 10<sup>th</sup> September' 2021, it is to inform you that, following officers of Department of Town Planning and Urban Local Bodies, Govt. of Arunachal Pradesh are hereby nominated to attend the online training program on Urban Waterbodies Management- Issues, Challenges & Potential w.e.f 21<sup>st</sup> September' 2021 – 4<sup>th</sup> October' 2021 and Decentralized Wastewater Treatment and Local Reuse- Issue Challenges & Potential w.e.f. 7<sup>th</sup> to 22<sup>nd</sup> October' 2021 organised by National Mission for Clean Ganga(NMCG) in partnership with the Centre for Science and Environment(CSE):-

| Sl. No. | Name of Officer  | Designation                                    | Contact No.    | Mail ID                       |
|---------|------------------|--|----------------|-------------------------------|
| 1.      | Er. Tadar Tarang | Executive Engineer, IMC                        | +91-7982144378 | meeimc2016@gmail.com          |
| 2.      | Er. Kame Bengia  | Executive Engineer, IMC                        | +91-9436040772 | kamebengiyapak@gmail.com      |
| 3.      | Er. Kipa Gagung  | Executive Engineer, Pasighat Municipal Council | +91-9436041967 | gagungkipa63@gmail.com        |
| 4.      | Shri Tani Taloh  | Assistant Town Planner                         | +91-9436096222 | tani.taloh@gmail.com          |
| 5.      | Miss Aido Pertin | Assistant Town Planner                         | +91-9862632536 | ailindana@gmail.com           |
| 6.      | Shri Yo Tolum    | Environmental Specialist                       | +91-9402938600 | dtp.environmentcell@gmail.com |
| 7.      | Shri Michi Tare  | Municipal Finance Specialist                   | +91-9402213774 | michitare04@gmail.com         |
| 8.      | Shri Gyati Nibo  | Urban Infrastructure Specialist                | +91-8625092799 | gyatinibo@gmail.com           |
| 9.      | Shri Senni Riram | PPP Specialist                                 | +91-9862686835 | senniriram.spa@gmail.com      |
| 10.     | Shri Domo Ninu   | IT Specialist                                  | +91-9366835651 | domoninu123@gmail.com         |

This is for your kind information and necessary action please.

Your faithfully

(Likha Suraj)

Director

Department of Town Planning & ULB's

Govt. of Arunachal Pradesh

Itanagar

**Memo No. DTP/MP-87/2016-17(Pt)/**

**Dated Itanagar, the 20<sup>th</sup> September'2021.**

**Copy to.**

1. SPA to Secretary, Department of Town Planning & ULB's, Govt. of Arunachal Pradesh, Itanagar for information please.
2. Shri Ashok Kumar Singh, Executive Director (Project), NMCG, Ministry of Jal Shakti Department of Water Resource, River Development & Ganga Rejuvenation Govt. of India, First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002 for information please.
3. All concerned for information and compliance.
4. Office copy.

**Director**

Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar



नगर नियोजन और शहरी स्थानीय निकाय विभाग

Department of Town Planning & Urban Local Bodies  
अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh

ईटानगर/Itanagar

File No. DTP/MUN(C)-24 /2013-14(Pt-I)/ Dated Itanagar, the 28th October' 2021

/ORDER/

In continuation of earlier order No. DTP/MUN(C) -24/2013-14(Pt-I)/4804-11, dated 8<sup>th</sup> March 2021, approval is hereby accorded for conducting two (2) days training programme at Indian Institute of Public Administration, (IIPA) New Delhi followed with three(3) days exposure visit including two days outstation visit to Jaipur Nagar Nigam and Indore Municipal Corporation, w.e.f. from 6<sup>th</sup> to 11<sup>th</sup> December 2021 for elected Councillors and Corporators of Pasighat Municipal Council (PMC) and Itanagar Municipal Corporation (IMC).

The elected representatives shall be accompanied with one Senior officer each from Pasighat Municipal Council (PMC), Itanagar Municipal Corporation (IMC) and Directorate of Town Planning and ULB's for their convenience.

Further they are allowed for to and fro Air Journey from Itanagar to New Delhi during the tour programme. They shall report to their respective headquarters immediately after completion of training programme.

This issues with the approval of Chief Secretary, Govt. of Arunachal Pradesh vide U.O No. 1015, dated 19/02/2021,

Sd/-

(Mitali Namchoom) IAS

Secretary to Govt. of Arunachal Pradesh  
Department of Town Planning & ULB's  
Itanagar

Memo No. DTP/MUN(c)-24 /2013-14(Pt-I)/1260-67 Dated Itanagar, the 9<sup>th</sup> October'2021

Copy to:-

1. The under Secretary to Chief Secretary for information of Chief Secretary, Arunachal Pradesh for information please.
2. The SPA to Secretary, TP & ULB's, Govt, of Arunachal Pradesh, Itanagar for information please.
3. The Director General, IIPA, Indraprastha Estate, Ring Road, New Delhi for information with the request to arrange accommodation & fooding etc. and submit bill for payment to Directorate of Town Planning & ULB's, Mowb-II, Govt, of Arunachal Pradesh, Itanagar.
4. The SPA to Director of Town Planning & ULB's Govt, of Arunachal Pradesh, Itanagar for Information Please.
5. The Commissioner, Itanagar Municipal Corporation with a request to submit the confirmation list of the Corporators and officer for attending the scheduled training programme please.
6. The Municipal Executive Officer, Pasighat Municipal Council, East Siang District, Pasighat with a request to submit the confirmation list of the Councillor and the officer attending the scheduled training programme please.
7. The Treasury Officer, Govt, of Arunachal Pradesh, Itanagar for information please.
8. The Sr. FA&O, Directorate of Town Planning & ULB's, Govt, of Arunachal Pradesh for information please.
9. Office Copy

  
(Likha Suraj) 09/11/21

Director

Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar



**Details of Elected Representatives and Officers nominated for attending the Training Programme at IIPA, New Delhi, w.e.f 6<sup>th</sup> to 11<sup>th</sup> December 2021.**

| SI. No.  | Name                      | Designation                                       |
|--|---------------------------|---|
| <b>A. Deptt. of Town Planning &amp; Urban Local Bodies (ULB's)</b> |                           |   |
| 1.   | Ms. Mitali Namchoom, IAS  | Secretary, Town Planning & ULB's, Govt, of A.P    |
| 2.   | Shri Likha Suraj          | Director, Town Planning & ULB's, Govt, of A.P     |
| 3.   | Shri Likha Tejji, APCS    | Commissioner, Itanagar Municipal Corporation, IMC |
| 4.   | Shri Kipa Gagung          | Executive Engineer, PMC                           |
| 5.   | Shri Michi Tare           | Municipal Finance Specialist, DTP & ULB's         |
| <b>B. Itanagar Municipal Corporation (IMC)-</b>                    |                           |   |
| 6.   | Shri Tame Phassang        | Mayor   |
| 7.   | Shri Biri Basang          | Deputy Mayor                                      |
| 8.   | Shri Lokam Anand          | Corporator  |
| 9.   | Smti. Yagam Jomoh         | Corporator  |
| 10.  | Shri Gora Talang          | Corporator  |
| 11.  | Smti. Techu Mema          | Corporator  |
| 12.  | Shri Bamang Taji          | Corporator  |
| 13.  | Shri Taz Gyamar           | Corporator  |
| 14.  | Shri Ruhi Tagung          | Corporator  |
| 15.  | Smti Pakyum Yana          | Corporator  |
| 16.  | Smti. Yukar Yaro          | Corporator  |
| 17.  | Smti. Gida Kaniar         | Corporator  |
| 18.  | Smti. Tai Yakia           | Corporator  |
| 19.  | Shri Tamuk Tagiang        | Corporator  |
| 20.  | Shri Gyamar Tuvun         | Corporator  |
| 21.  | Smti. Tadar Hanghi        | Corporator  |
| 22.  | Shri Tarh Achak           | Corporator  |
| 23.  | Shri Kipa Takum           | Corporator  |
| 24.  | Shri Tarh Nachung         | Corporator  |
| 25.  | Shri Arun Kipa Loram      | Corporator  |
| <b>C. Pasighat Municipal Council</b>                               |                           |   |
| 26.  | Smti Okiam Moyong Borang  | Chief Councillor                                  |
| 27.  | Smti Rebeka Panyang Megu  | Deputy Chief Councillor                           |
| 28.  | Smti Yalop Yomso          | Councillor  |
| 29.  | Smti Ponung Radeng Saring | Councillor  |
| 30.  | Shri Oyin Gao             | Councillor  |
| 31.  | Smti.Mumsi Dupak Lollen   | Councillor  |
| 32.  | Shri Oken Tayeng          | Councillor  |

(Likha Suraj)

Director

Department of Town Planning & ULB's  
Govt. of Arunachal Pradesh  
Itanagar

National Highways and Infrastructure Development Corporation LTD. India  
(Ministry of Road Transport & Highways, Govt. of India)  
Neeli Vihar, VIP Road, Itanagar, Itanagar, 791111  
Tel. , Fax: Web: www.nhidcl.com



Reference No: NHIDCL/2022-23/RO-Itanagar-Project/510300605 / F-3801

Date: Apr 13, 2022

To  
The Branch Manager,  
Canara Bank,  
ITANAGAR  
ITANAGAR

Subject: Remittance by RTGS/NEFT

Sir,

This is an advice for remitting Rs 32,868,750.00/- ( THREE CRORE TWENTY EIGHT LAKH SIXTY EIGHT THOUSAND SEVEN HUNDRED FIFTY INDIAN RUPEE ONLY ) to the following beneficiaries as per the details given below.

The amount may be debited from our bank A/c: 79401010003226 maintained in your branch:-

| S.NO         | NHIDCL REF.NO | ACCOUNT HOLDER NAME                             | BANK ACCOUNT NO | IFSC        | AMOUNT               |
|--------------|---------------|---|-----------------|-------------|----------------------|
| 1            | 25000882      | Arunachal Pradesh State Pollution Control Board | 389195-10543    | SBIN0003232 | 32,868,750.00        |
| <b>TOTAL</b> |               |   |                 |             | <b>32,868,750.00</b> |

Amount in words THREE CRORE TWENTY EIGHT LAKH SIXTY EIGHT THOUSAND SEVEN HUNDRED FIFTY INDIAN RUPEE ONLY

Cheque No. 007219

Authorized Signatory  
(NHIDCL)



Authorized Signatory  
(NHIDCL)

Corporate Office, NHIDCL, 3rd Floor, PTI Building, 4-Parlambet Street, New Delhi - 110001, Tel: 011-23711101  
Email: info@nhidcl.com



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**Imposition of Environmental Compensation Charge for Violation of Environmental Norms**

1 message

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**RO- ITANAGAR** <roitanagarnhidcl@gmail.com>  
To: Arunachal Pradesh SPCB <arunachalspcb@gmail.com>  
Cc: PMU NHIDCL Anini <gmpanini.nhidcl@gmail.com>

17 April 2022 at 22:59

Dear Sir/Ma'am

1. Pl refer your letters APSPCB-725/2021/NGT-EZ/4318 dt 26.11.21 and APSPCB-725/2021/NGT-EZ/ 3955-61 dt 19.10.21.
2. We would like to intimate that payment of Rs. 3,28,68,750/- towards Environmental compensation charges imposed on NHIDCL has been made by NHIDCL Regional Office Itanagar in favour of Arunachal Pradesh State Pollution Control Board vide UTR CNRBR52022041380728380 as on 13.04.22.
3. Kindly note for further necessary action at your end.

Warm Regards,  
Regional Office - Itanagar  
National Highways &  
Infrastructure Development  
Corporation Limited (**NHIDCL**)  
राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड

# ANNEXURE-XIII

104

List of Environmental compensation (EC) paid by Hotels and automobile workshop or Service Centre.

| Sl. No | Name & Address of the Unit/Hotel                      | Type of the Unit    | EC Charge amount | EC charge paid in the form of DD vide No. |
|--------|---|---------------------|------------------|---|
| 1.     | M/s Hotel PYBSS Itanagar                              | Hotel<br>30 Room    | Rs. 43750/-      | No. "456840" dtd.<br>14/07/2021           |
| 2.     | M/s Hotel Downland Ganga Itanagar                     | Hotel<br>25 Room    | Rs. 43750/-      | No. "084827" dtd.<br>14/07/2021           |
| 3.     | M/s Hotel Pine Ridge, Ganga, Itanagar                 | Hotel<br>15 Rooms   | Rs. 26250/-      | No. "501414" dtd.<br>04/04/2022           |
| 4.     | M/s Hotel Blue Pine Ganga Itanagar                    | Hotel<br>32 Room    | Rs. 43750/-      | No. "020610" dtd.<br>28/10/2021           |
| 5.     | M/s Hotel Arun Subansiri, Itanagar                    | Hotel<br>20 Rooms   | Rs. 26250/-      | No. "020515" dtd.<br>13/07/2021           |
| 6.     | M/s Hotel Todo Itanagar                               | Hotel<br>21 Room    | Rs. 43750/-      | No. "002262" dtd.<br>15/07/2021           |
| 7.     | M/s Hotel Tosum Naharlagun                            | Hotel<br>12 Rooms   | Rs. 26250/-      | No. "533526" dtd.<br>19/07/2021           |
| 8.     | M/s Hotel River View Inn, Naharlagun                  | Hotel<br>18 Room    | Rs. 26250/-      | No. "673484" dtd.<br>28/10/2021           |
| 9.     | M/s Hotel Rising Sun Barapani, Naharlagun             | Hotel<br>65 Rooms   | Rs. 47,750/-     | No. "000860" dtd.<br>13/07/2021           |
| 10.    | M/s Hotel Nemko Naharlagun                            | Hotel<br>30 Rooms   | Rs. 43750/-      | No. "018189" dtd.<br>11/04/2022           |
| 11.    | M/s 3D Hotel Chandranagar                             | Hotel<br>(19 Room)  | Rs. 26250/-      | No. "137727" dtd.<br>18/04/2022           |
| 12.    | M/s Hotel Toya Naharlagun                             | Hotel<br>14 Room    | Rs.26250/-       | No. "137709" dtd.<br>15/04/2022           |
| 13.    | M/s Tsangpo Hotel Itanagar                            | Hotel<br>32 Room    | Rs. 43750/-      | No. "666611" dtd.<br>20/04/2022           |
| 14.    | M/s Hotel Greenland Ganga Itanagar                    | Hotel<br>14 Room    | Rs. 26250/-      | No. "501436" dtd.<br>21/04/2022           |
| 15.    | M/s Ato Ayo Hotel Ganga Itanagar                      | Hotel<br>14 Room    | Rs. 26250/-      | No. "501435" dtd.<br>20/04/2022           |
| 16.    | M/s Hotel Achi Ama Naharlagun                         | Hotel<br>16 Room    | Rs. 26250/-      | No. "351355" dtd.<br>22/04/2022           |
| 17.    | M/s Neni Hyundai Chandranagar, Itg.                   | Automobile workshop | Rs. 43750/-      | No. "190605" dtd.<br>11/08/2021           |
| 18.    | M/s Hotel Barapani Naharlagun                         | Hotel<br>18 Room    | Rs. 26,250/-     | No. "870347" dtd.<br>25/05/2022           |
| 19.    | M/s Hotel Rajhans Naharlagun                          | Hotel<br>20 Room    | Rs. 43750/-      | No. '666637" dtd.<br>25.07.2022           |
| 20.    | M/s Hotel Trendz (Cygnett Inn), Vivek Vihar, Itanagar | Hotel<br>32 Room    | Rs. 43750/-      | No. "547147" dtd.<br>18.08.2022           |

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

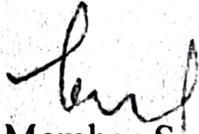
## MONEY RECEIPT

No. 51752

Date. 14/07/21

Received from M/s. Hotel PY BSS  
Itanagar a sum of  
Rs. 43750 (Rupees forty-three thousand  
seven hundred fifty) only by Cash/Cheque/DD/  
Pay Order vide No. 496840  
Dtd. 14/07/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount |
|---------|---------------------------------|--------|----|--------|
|         |                                 | From   | To |        |
| 1.      | Consent fees (Red/Green/Orange) |        |    | 43750  |
| 2.      | Authorization Fees              |        |    |        |
| 3.      | NOC                             |        |    |        |
| 4.      | Application form                |        |    |        |
| 5.      |                                 |        |    |        |
| 6.      |                                 |        |    |        |
| 7.      |                                 |        |    |        |
|         | Total                           |        |    | 43750  |

  
 For Member Secretary  
 APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

**MONEY RECEIPT**

47832

Date. 15/07/21

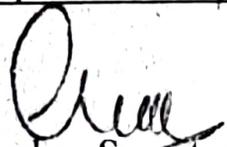
No.....

Received from M/s. Hotel Downland,  
Grange Market, Itanagar a sum of  
Rs. 43,750 (Rupees fourty three  
thousand seven hundred fifty.....) only by Cash/Cheque/DD/

Pay Order vide No. "084827"

Dtd. 15/07/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                               | Period |    | Amount          |
|---------|--|--------|----|-----------------|
|         |  | From   | To |                 |
| 1.      | <del>Consent fees (Red/Green/Orange)</del> |        |    |                 |
| 2.      | <del>Authorization Fees</del>              |        |    |                 |
| 3.      | <del>NOC</del>                             |        |    |                 |
| 4.      | <del>Application form</del>                |        |    |                 |
| 5.      | <u>EC Fee</u>                              |        |    | <u>43,750</u>   |
| 6.      |  |        |    |                 |
| 7.      |  |        |    |                 |
|         | Total                                      |        |    | <u>43,750/-</u> |

  
For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21571

Date. 04/04/2022

Received from M/s. Hotel Pine Ridge  
Ganga Market, Itanagar, P/Pare a sum of  
Rs. 26250/- (Rupees Twenty six thousand  
two hundred fifty .....) only by Cash/Cheque/DD/  
Pay Order vide No. 1501414  
Dtd. 04/04/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount         |
|---------|---------------------------------|--------|----|----------------|
|         |                                 | From   | To |                |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                |
| 2.      | Authorization Fees              |        |    |                |
| 3.      | NOC                             |        |    |                |
| 4.      | Application form                |        |    |                |
| 5.      | <u>EC Fee</u>                   |        |    | <u>26250</u>   |
| 6.      |                                 |        |    |                |
| 7.      |                                 |        |    |                |
|         | Total                           |        |    | <u>26250/-</u> |

For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

21559

MONEY RECEIPT

No.....

Date. 29/10/21

Received from M/s. Hotel Blue Pine,  
Granga, Itanagar a sum of  
Rs. 43,750 (Rupees Seventy three thousand  
seven hundred fifty) only by Cash/Cheque/DD/  
Pay Order vide No. 020610  
Dtd. 28/10/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period   |          | Amount          |
|---------|---------------------------------|----------|----------|-----------------|
|         |                                 | From     | To       |                 |
| 1.      | Consent fees (Red/Green/Orange) |          |          |                 |
| 2.      | Authorization Fees              |          |          |                 |
| 3.      | NOC                             |          |          |                 |
| 4.      | Application form                |          |          |                 |
| 5.      | <u>Env. Compensation</u>        | <u>—</u> | <u>—</u> | <u>43,750</u>   |
| 6.      |                                 |          |          | <u>1</u>        |
| 7.      |                                 |          |          |                 |
|         | Total                           |          |          | <u>43,750/-</u> |

Shifted from

Book No. 390

Sl. no. 21744

  
For Member Secretary  
APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

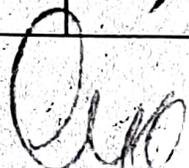
58756

MONEY RECEIPT

Date. 15/07/21

Received from M/s. Arunsubansiri Hotel,  
Itanagar. a sum of  
 Rs. 26,250 (Rupees Twenty six thousand  
two hundred fifty) only by Cash/Cheque/DD/  
 Pay Order vide No. 020515  
 Dtd. 13/07/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period     |               | Amount        |
|---------|---------------------------------|------------|---------------|---------------|
|         |                                 | From       | To            |               |
| 1.      | Consent fees (Red/Green/Orange) |            |               |               |
| 2.      | Authorization Fees              |            |               |               |
| 3.      | NOC                             |            |               |               |
| 4.      | Application form                |            |               |               |
| 5.      | <u>EC Fine</u>                  | <u>Jan</u> | <u>7 days</u> | <u>26,250</u> |
| 6.      |                                 |            |               |               |
| 7.      |                                 |            |               |               |
|         | Total                           |            |               | <u>26,250</u> |

  
 For Member Secretary  
 APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD: ITANAGAR

17833

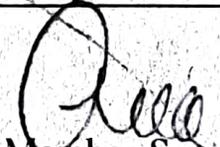
MONEY RECEIPT

No.....

Date. 15/07/21

Received from M/s. Hotel Tado,  
B-sector Itanagar a sum of  
 Rs. 43,750 (Rupees fourty three  
thousand seven hundred fifty) only by Cash/Cheque/DD/  
 Pay Order vide No. "002262"  
 Dtd. 15/07/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                               | Period |    | Amount        |
|---------|--|--------|----|---------------|
|         |  | From   | To |               |
| 1.      | <del>Consent fees (Red/Green/Orange)</del> |        |    |               |
| 2.      | <del>Authorization Fees</del>              |        |    |               |
| 3.      | <del>NOC</del>                             |        |    |               |
| 4.      | <del>Application form</del>                |        |    |               |
| 5.      | <u>EC Fee</u>                              |        |    | <u>43,750</u> |
| 6.      |  |        |    | <u>1</u>      |
| 7.      |  |        |    |               |
|         | Total                                      |        |    | <u>43,750</u> |

  
 For Member Secretary  
 APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

21754

MONEY RECEIPT

No.....

Date. 20/01/2024

Received from M/s. Hotel Tubung, A-Sector,  
Naherlagu, P/Pore a sum of  
Rs. 26250/- (Rupees.....)

.....) only by Cash/Cheque/DD/

Pay Order vide No. 533526

Dtd. 19/01/2024 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount         |
|---------|---------------------------------|--------|----|----------------|
|         |                                 | From   | To |                |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                |
| 2.      | Authorization Fees              |        |    |                |
| 3.      | NOC                             |        |    |                |
| 4.      | Application form                |        |    |                |
| 5.      |                                 |        |    |                |
| 6.      |                                 |        |    |                |
| 7.      |                                 |        |    |                |
|         | Total                           |        |    | <u>26250/-</u> |

  
 For Member Secretary  
 APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD: ITANAGAR

MONEY RECEIPT

No. 21558

Date 28/10/2021

Received from M/s. HOTEL RIVER VIEW  
BARAKANI, N/A, P/PORE a sum of  
Rs. 26250/- (Rupees Twenty six thousand  
and hundred fifty) only by Cash/Cheque/DD/  
Pay Order vide No. 673484  
Dtd. 28/10/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount         |
|---------|---------------------------------|--------|----|----------------|
|         |                                 | From   | To |                |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                |
| 2.      | Authorization Fees              |        |    |                |
| 3.      | NOC                             |        |    |                |
| 4.      | Application form                |        |    |                |
| 5.      | <u>Compensation Fee</u>         |        |    | <u>26250</u>   |
| 6.      |                                 |        |    | <u>/</u>       |
| 7.      |                                 |        |    |                |
|         | Total                           |        |    | <u>26250/-</u> |

Environmental  
Compensation

For Member Secretary  
APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

## MONEY RECEIPT

47031

No.....

Date..... 15/07/21

Received from M/s. Rising Sun Hotel,  
Baramoni, Naherlagun a sum of  
 Rs. 47,750 (Rupees forty seven thousand  
seven hundred fifty) only by Cash/Cheque/DD/  
 Pay Order vide No. 000860  
 Dtd. 13/07/21 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                               | Period |    | Amount        |
|---------|--|--------|----|---------------|
|         |  | From   | To |               |
| 1.      | <del>Consent fees (Red/Green/Orange)</del> |        |    |               |
| 2.      | <del>Authorization Fees</del>              |        |    |               |
| 3.      | <del>NOC</del>                             |        |    |               |
| 4.      | <del>Application form</del>                |        |    |               |
| 5.      | <u>EC Fees</u>                             |        |    | <u>47,750</u> |
| 6.      |  |        |    | <u>1</u>      |
| 7.      |  |        |    |               |
|         | Total                                      |        |    | <u>47,750</u> |

*Quill*  
 For Member Secretary  
 APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21572

Date. 12/04/22

Received from M/s. Hotel Newko B sector, Mahaslagun, Papum Pare a sum of Rs. 43750/- (Rupees Forty three thousand Seven hundred fifty) only by Cash/Cheque/DD/ Pay Order vide No. 018184 Dtd. 11/04/22 for the purpose(s) mentioned below :

Table with 5 columns: Sl. No., Descriptions, Period (From, To), Amount. Row 5: EC Charge, 43750. Row 7: Total, 43750/-

For Member Secretary APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21575

Date. 20/04/2022

Received from M/s. Hotel 3D, Chandranagar, Itanagar, P/Parre. a sum of Rs. 26250/- (Rupees Twenty Six thousand two hundred fifty -) only by Cash/Cheque/DD/ Pay Order vide No. 137727 Dtd. 18/03/22 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charge-                      |        |    | 26250   |
| 6.      |                                 |        |    |         |
| 7.      |                                 |        |    |         |
|         | Total                           |        |    | 26250/- |

For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

21573

No.....

Date 18/04/2022

Received from M/s.

Hotel Town, Opposite  
Daily Market, Itanagar, I/Part

a sum of  
Rs. 26250/- (Rupees Two Six Thou-

Sand two hundred only) by Cash/Cheque/DD/  
Pay Order vide No. 137705

Dtd. 13/04/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charge                       |        |    | 26250   |
| 6.      |                                 |        |    | /       |
| 7.      |                                 |        |    |         |
|         | Total                           |        |    | 26250/- |

For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21578

Date: 21/04/22

Received from M/s. Hotel Tsangpo,  
Itanagar, P/Pane a sum of

Rs. 43750/- (Rupees Forty three thou-

sand Seven hundred fifty) only by Cash/Cheque/DD/  
Pay Order vide No. 6666/1

Dtd. 20/04/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charge                       |        |    | 43750   |
| 6.      |                                 |        |    | /       |
| 7.      |                                 |        |    |         |
|         | Total                           |        |    | 43750/- |

  
For Member Secretary  
APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

21576

MONEY RECEIPT

No.....

Date. 21/04/2022Received from M/s. Hotel Greenland, GangaMarket, Itanagar, P/Palle a sum ofRs. 26,250/- (Rupees Twenty six thou-sand two hundred fifty.) only by Cash/Cheque/DD/Pay Order vide No. 501436Dtd. 21/04/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount          |
|---------|---------------------------------|--------|----|-----------------|
|         |                                 | From   | To |                 |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                 |
| 2.      | Authorization Fees              |        |    |                 |
| 3.      | NOC                             |        |    |                 |
| 4.      | Application form                |        |    |                 |
| 5.      | <u>EC Charge —</u>              |        |    | <u>26250</u>    |
| 6.      |                                 |        |    | <u>1</u>        |
| 7.      |                                 |        |    |                 |
|         | Total                           |        |    | <u>26,250/-</u> |

  
 For Member Secretary  
 APSPCB, Itanagar

**ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR**

21577

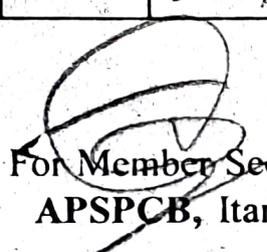
MONEY RECEIPT

No.....

Date. 21/02/2022

Received from M/s. Hotel Ato-Ayo, Ganga  
Market, Itanagar, P/Paru a sum of  
 Rs. 26250/- (Rupees Twenty Six thousand  
two hundred fifty) only by Cash/Cheque/DD/  
 Pay Order vide No. 501435  
 Dtd. 20/04/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount         |
|---------|---------------------------------|--------|----|----------------|
|         |                                 | From   | To |                |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                |
| 2.      | Authorization Fees              |        |    |                |
| 3.      | NOC                             |        |    |                |
| 4.      | Application form                |        |    |                |
| 5.      | <u>EC Charge-</u>               |        |    | <u>26250</u>   |
| 6.      |                                 |        |    | <u>/</u>       |
| 7.      |                                 |        |    |                |
|         | Total                           |        |    | <u>26250/-</u> |

  
 For Member Secretary  
 APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 2579

Date. 28/04/22

Received from M/s. Hotel Achi Ama

alchallagan, Papum Pare a sum of

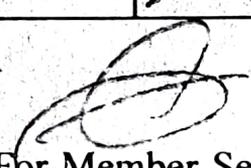
Rs. 26250/- (Rupees Twenty Six

thousand two hundred fifty) only by Cash/Cheque/DD/

Pay Order vide No. 351355/

Dtd. 22/04/22 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charge                       |        |    | 26250   |
| 6.      |                                 |        |    | /       |
| 7.      |                                 |        |    |         |
|         | Total                           |        |    | 26250/- |

  
For Member Secretary  
APSPCB, Itanagar

# ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

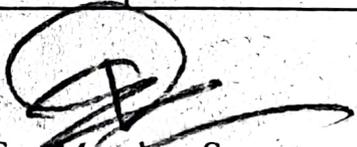
## MONEY RECEIPT

No. 1436Date. 20/08/2021

Received from M/s. Neni Himalai Automobile Service Centre Chandranagar, Itanagar a sum of  
Rs. 43750/- (Rupees Forty three thousand Seven hundred fifty) only by Cash/Cheque/DD/  
 Pay Order vide No. 190605  
 Dtd. 11/08/2021 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount         |
|---------|---------------------------------|--------|----|----------------|
|         |                                 | From   | To |                |
| 1.      | Consent fees (Red/Green/Orange) |        |    |                |
| 2.      | Authorization Fees              |        |    |                |
| 3.      | NOC                             |        |    |                |
| 4.      | Application form                |        |    |                |
| 5.      | <u>EC</u>                       |        |    | <u>43750</u>   |
| 6.      |                                 |        |    |                |
| 7.      |                                 |        |    |                |
|         | Total                           |        |    | <u>43750/-</u> |

# Environmental Compensation

  
 For Member Secretary  
 APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

21580

MONEY RECEIPT

No.....

Date.....

Received from M/s.....

Hotel Barapani, Bara-  
pani, Nlg, P/pane a sum of  
Rs. 26250/- (Rupees Twenty six thousand  
two hundred fifty) only by Cash/Cheque/DD/  
870347

Pay Order vide No.....

Dtd. 25/05/22 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charge -                     |        |    | 26250   |
| 6.      |                                 |        |    |         |
| 7.      |                                 |        |    |         |
|         | Total                           |        |    | 26250/- |

  
For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

21581

No.....

Date.

13/08/22

Received from M/s.....

Hotel Rajhans, Barapani,  
Naharlagun, D/pare..... a sum of

Rs. 43750/- (Rupees.....)

Forty three thousand  
seven hundred fifty..... /only by Cash/Cheque/DD/  
Pay Order vide No.....

6666341

Dtd. 25/07/22..... for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount  |
|---------|---------------------------------|--------|----|---------|
|         |                                 | From   | To |         |
| 1.      | Consent fees (Red/Green/Orange) |        |    |         |
| 2.      | Authorization Fees              |        |    |         |
| 3.      | NOC                             |        |    |         |
| 4.      | Application form                |        |    |         |
| 5.      | EC Charges                      |        |    |         |
| 6.      |                                 |        |    | 43750   |
| 7.      |                                 |        |    | 1       |
|         | Total                           |        |    | 43750/- |

For Member Secretary  
APSPCB, Itanagar

ARUNACHAL PRADESH STATE POLLUTION  
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. .... 15384

Date. .... 19/18/2022

Received from M/s. Hotel Trends  
Vivek Vihar Itanagar a sum of  
Rs. 43750 (Rupees fourty three thousand  
seven hundred fifty) only by Cash/Cheque/DD/  
Pay Order vide No. 547147  
Dtd. 18/08/2022 for the purpose(s) mentioned below :

| Sl. No. | Descriptions                    | Period |    | Amount |
|---------|---------------------------------|--------|----|--------|
|         |                                 | From   | To |        |
| 1.      | Consent fees (Red/Green/Orange) |        |    |        |
| 2.      | Authorization Fees              |        |    | 43750  |
| 3.      | NOC                             |        |    |        |
| 4.      | Application form                |        |    |        |
| 5.      |                                 |        |    |        |
| 6.      |                                 |        |    |        |
| 7.      |                                 |        |    |        |
|         | Total                           |        |    | 43750  |

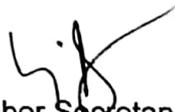
  
For Member Secretary  
APSPCB, Itanagar

**Form No. 2**  
**Requisition for a Certificate**  
(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor  | Amount of public demand for which this requisition is made | Nature of the public demand of which this requisition is made  |
|----------------------------|--|--|--|
| (1)                        | (2)  | (3)  | (4)  |
| The Commissioner,          | Itanagar Municipal Corporation Government of Arunachal Pradesh. Itanagar | Rs.28 lakhs  | The Environmental Compensation Charges for violation of Solid Waste Management Rules, 2016 within the township of Itanagar and Naharlagun. |

I request you to recover the above mentioned sum of Rs.28 lakhs only which I am satisfied, after inquiry, is due from the said 01.04.2017 till filing of this certificate in respect of The Environmental Compensation Charges for violation of Solid Waste Management Rules, 2016 within the township of Itanagar and Naharlagun. Verified by me on the 18<sup>th</sup> day of Oct....2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**



Government of Arunachal Pradesh  
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Department of Environment &amp; Forests

Naharlagun

APSPCB-119/2020/NGT/OA606/PART2/ 4140-47

Date: ...30.../07/2021

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**ORDER****IMPOSITION OF ENVIRONMENTAL COMPENSATION FOR FAILURE TO COMMENCE WORK ON LEGACY WASTE REMEDIATION.**

**WHEREAS**, as per Hon'ble National Green Tribunal Order dated 28.02.2020 in the matter of OA No. 606 of 2018: "*Legacy waste remediation was to 'commence' from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 28<sup>55</sup> even though statutory timeline for 'completing' the said step is till 07.04.2021 (as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places and delay in clearing legacy waste is causing huge damage to environment in monetary terms as noted in para 33 above, pending assessment and recovery of such damage by the concerned State PCB within four months from today, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body.*"

**WHEREAS**, as per the quarterly compliance report of the Itanagar Municipal Corporation (IMC), the work on legacy waste remediation has not commenced in IMC.

**WHEREAS**, there is continued failure by the IMC on commencing the work of legacy waste sites remediation from 01.04.2020 onwards.

**WHEREAS**, the Hon'ble NGT laid down the compensation rate for continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance and failure to do so will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body.

**NOW THEREFORE**, considering the above facts and in exercise of the powers conferred under section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, Environmental Compensation Charges amounting to Rs. 15, 00,000/- (Rupees fifteen lakhs only) is hereby imposed against IMC for continued failure from 01.04.2020 till compliance @ Rs. 1 lakh per month as worked out below w.e.f 01.04.2020 till 01.07.2021, i.e. 15 months x Rs. 1 lakhs = Rs. 15.00 lakhs.



ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Government of Arunachal Pradesh  
Department of Environment & Forests  
Naharlagun

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The Environmental Compensation Charges shall be deposited in the form of bank draft drawn in favour of the Member Secretary, APSPCB payable at SBI, Naharlagun within a period of one month from the date of issue of this order. If the IMC is unable to bear the financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local body.

This issues with the approval of the Competent Authority.

  
(Koj Rinya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun

To,

The Commissioner  
Itanagar Municipal Corporation  
Government of Arunachal Pradesh  
Itanagar.

APSPCB-119/2020/NGT/OA606/PART2/4140-47

Date: ....30.../07/2021

Copy to:

1. The US to the CS, Government of Arunachal Pradesh, Itanagar for information.
2. The PS to the PCCF cum Prl Secy, Dept of Env & Forests, Itanagar for information.
3. The PS to the PCCF, Env & CC, Itanagar for information.
4. The Secretary, UD&H and TP&ULBs, Govt. of Arunachal Pradesh for information.
5. The Member Secretary, CPCB, Delhi for information.
6. Divya Sinha, DH, UPC-II, CPCB Delhi for information.
7. The Regional Director, NE Zonal Office, CPCB Shillong for information.
8. Office copy.

  
(Koj Rinya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun



Government of Arunachal Pradesh  
**ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD**

Department of Environment & Forests  
 Paryavaran Bhawan, Yupia Road, Naharlagun -791110  
 Email ID: [arunachalspcb@gmail.com](mailto:arunachalspcb@gmail.com), website : [www.apspcb.net](http://www.apspcb.net)

No.APSPCB-353/2021/HNGT-EB/ 7024 - 7030  
 ORDER

01/8/2022

IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGES AGAINST ITANAGAR MUNICIPAL CORPORATION FOR VIOLATION OF ENVIRONMENTAL NORMS

WHEREAS, the Hon'ble National Green Tribunal (NGT), Eastern Zone, Kolkata Bench in its order dated 14.07.2022 in O.A. No.94/2020/EZ in the matter of S.D. Loda Versus Union of India & Ors has passed following orders:

"We may further observed that as per the Order of the National Green Tribunal, the Principal Bench dated 20.08.2018 in O.A.606/2018 the Itanagar Municipal Corporation (IMC) is liable to pay at least Rupees One Lakh (Rs.1,00,000/-) per month by way of towards Environmental Compensation with effect from 01.04.2020 as they are in violation of Solid Waste Management Rules, 2016".

NOW THEREFORE, as per the direction of the Hon'ble National Green Tribunal order dated 14.07.2022 the Itanagar Municipal Corporation (IMC) is hereby asked to deposit the Environmental Compensation Charge of Rs.28,00,000/- (Rupees Twenty Eight Lakhs only) in the form of bank draft drawn in favour of the Member Secretary, Arunachal Pradesh State Pollution Control Board (APSPCB) payable at SBI Naharlagun within a period of one week from the date of issue of this order without fail.

This issue with the approval of Competent Authority.

(T. Riba, IFS)  
 Member Secretary

No.APSPCB-353/2021/HNGT-EB/ 7024 - 7030

01/8/2022

To,

The Commissioner  
 Itanagar Municipal Corporation (IMC)  
 Itanagar, Arunachal Pradesh.

Copy to for kind information:

1. The PS to Prl. Secy. (Env, Forest & Climate Change) cum Chairman (APSPCB) Govt. of Ar.P.
2. The Member secretary, Central Pollution Control Board, Govt. of India, Delhi.
3. The Regional Director, RDNE, Central Pollution Control Board, Tumsir, Shillong.
4. The Deputy Commissioner, Itanagar Capital region, Itanagar.
5. The Superintendent of Police, Itanagar Capital region, Itanagar.
6. Office copy.

(T. Riba, IFS)  
 Member Secretary  
**Member Secretary**  
**APSPCB**  
**Naharlagun**



APSPCB-119/2020/NGT/OA606/PART2/ 4140-47

Date: ....30./07/2021

**ORDER****IMPOSITION OF ENVIRONMENTAL COMPENSATION FOR FAILURE TO COMMENCE WORK ON LEGACY WASTE REMEDIATION.**

**WHEREAS**, as per Hon'ble National Green Tribunal Order dated 28.02.2020 in the matter of OA No. 606 of 2018: "*Legacy waste remediation was to 'commence' from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 28<sup>55</sup> even though statutory timeline for 'completing' the said step is till 07.04.2021 (as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places and delay in clearing legacy waste is causing huge damage to environment in monetary terms as noted in para 33 above, pending assessment and recovery of such damage by the concerned State PCB within four months from today, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body.*"

**WHEREAS**, as per the quarterly compliance report of the Pasighat Municipal Council (PMC), the work on legacy waste remediation has not commenced in PMC.

**WHEREAS**, there is continued failure by the PMC on commencing the work of legacy waste sites remediation from 01.04.2020 onwards.

**WHEREAS**, the Hon'ble NGT laid down the compensation rate for continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance and failure to do so will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body.

**NOW THEREFORE**, considering the above facts and in exercise of the powers conferred under section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, Environmental Compensation Charges amounting to Rs. 15,00,000/- (Rupees fifteen lakhs only) is hereby imposed against PMC for continued failure from 01.04.2020 till compliance @ Rs. 1 lakh per month as worked out below w.e.f 01.04.2020 till 01.07.2021, i.e. 15 months x Rs. 1 lakhs = Rs. 15.00 lakhs.



ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Government of Arunachal Pradesh  
Department of Environment & Forests  
Naharlagun

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The Environmental Compensation Charges shall be deposited in the form of bank draft drawn in favour of the Member Secretary, APSPCB payable at SBI, Naharlagun within a period of one month from the date of issue of this order. If the PMC is unable to bear the financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local body.

This issues with the approval of the Competent Authority.

  
(Koj Rinya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun

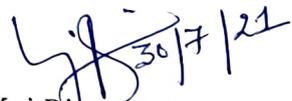
To,  
The Municipal Secretary  
Pasighat Municipal Council  
Government of Arunachal Pradesh  
Pasighat.

APSPCB-119/2020/NGT/OA606/PART2/4140-47

Date: .....30/07/2021

Copy to:

1. The US to the CS, Government of Arunachal Pradesh, Itanagar for information.
2. The PS to the PCCF cum Prl Secy, Dept of Env & Forests, Itanagar for information.
3. The PS to the PCCF, Env & CC, Itanagar for information.
4. The Secretary, UD&H and TP&ULBs, Govt. of Arunachal Pradesh for information.
5. The Member Secretary, CPCB, Delhi for information.
6. Divya Sinha, DH, UPC-II, CPCB Delhi for information.
7. The Regional Director, NE Zonal Office, CPCB Shillong for information.
8. Office copy.

  
(Koj Rinya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun

# ANNEXURE-XVIII

131

159

*Abhimat*  
*30/05*

GOVERNMENT OF ARUNACHAL PRADESH  
DEPARTMENT OF IT & COMMUNICATION  
ROOM.NO.107, BLOCK NO.1, 1<sup>ST</sup> FLOOR  
A.P.CIVIL SECRETARIAT:ITANAGAR:791112



NO.DIT/246-2019 / 4062-65

Dated Itanagar, the 29<sup>th</sup> April' 2019

## NOTIFICATION

In compliance of the Hon'ble Green Tribunal order dated 12/2/2019 passed in OA No.512/21 to implement the provision of the E-Waste Management Rules-2016, the Governor of Arunachal Pradesh is pleased to make the following policy for implementation of the E-Waste Management in the State of Arunachal Pradesh.

### 1.Short title and commencement:

- (1) These Policy may be called Arunachal Pradesh E-Waste Management Policy 2019.
- (2) They shall come into force on the date of publication in the Official Gazette.

### 2.Application:

These rules shall apply to every manufacturer, producer, consumer, bulk consumer, collection centres, dealers, e-retailer, refurbisher, dismantler and recycler involved in manufacture, sale, transfer, purchase, collection, storage and processing of e-waste or electrical and electronic equipment listed in Schedule I, including their components, consumables, parts and spares which make the product operational but shall not apply to - (a) used lead acid batteries as covered under the Batteries (Management and Handling) Rules, 2001 made under the Act; (b) micro enterprises as defined in the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006); and 2 (c) radio-active wastes as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under.

### 3.Definitions:

- (1) In these policy, unless the contexts otherwise requires:-
  - (a) 'Act' means the Environment (Protection) Act, 1986 (29 of 1986);
  - (b) 'authorisation' means permission for generation, handling, collection, reception, storage, transportation, refurbishing, dismantling, recycling, treatment and disposal of e-waste, granted to manufacturer, dismantler, refurbisher and recycler;
  - (c) 'bulk consumer' means bulk users of electrical and electronic equipment such as Central Government or State Government Departments, public sector undertakings, banks, educational institutions, multinational organisations, international agencies, partnership and public or private companies that are registered under the Factories Act, 1948 (63 of 1948) and the Companies Act, 2013 (18 of 2013) and health care facilities which have turnover of more than one crore or have more than twenty employees;

Office of the Chief Secretary  
Dy. No. 1255  
Date 30/4/19

*[Signature]*  
29/4

*Cour (Law)*  
*PCCF*  
*Member Secy*  
*ALL DCB*

(d) 'Central Pollution Control Board' means the Central Pollution Control Board constituted under sub-section (1) of section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974);

(e) 'collection centre' means a centre or a collection point or both established by producer individually or as association jointly to collect e-waste for channelising the e-waste to recycler and play such role as indicated in the authorisation for Extended Producer Responsibility granted to the producer and having facilities as per the guidelines of Central Pollution Control Board, including the collection centre established by the dismantler or refurbisher or recycler which should be a part of their authorisation issued by the State Pollution Control Board where the facility exists;

(f) 'component' means one of the parts of a sub-assembly or assembly of which a manufactured product is made up and into which it may be resolved and includes an accessory or attachment to another component;

(g) 'consumables' means an item, which participates in or is required for a manufacturing process or for functioning of the electrical and electronic equipment and may or may not form part of end-product. Items, which are substantially or totally consumed during a manufacturing process, shall be deemed to be consumables;

(h) 'consumer' means any person using electrical and electronic equipment excluding the bulk consumers;

(i) 'channelisation' means to direct the path for movement of e-wastes from collection onwards to authorised dismantler or recycler. In case of fluorescent and other mercury containing lamps, where recyclers are not available, this means path for movement from collection centre to Treatment, Storage and Disposal Facility;

(j) 'dealer' means any individual or firm that buys or receives electrical and electronic equipment as listed in Schedule I of these rules and their components or consumables or parts or spares from producers for sale;

(k) 'deposit refund scheme' means a scheme whereby the producer charges an additional amount as a deposit at the time of sale of the electrical and electronic equipment and returns it to the consumer along with interest when the end-of-life electrical and electronic equipment is returned;

(l) 'dismantler' means any person or organisation engaged in dismantling of used electrical and electronic equipment into their components and having facilities as per the guidelines of Central Pollution Control Board and having authorisation from concerned State Pollution Control Board;

(m) 'disposal' means any operation which does not lead to recycling, recovery or reuse and includes physico-chemical or biological treatment, incineration and deposition in secured landfill;

(n) 'end-of-life' of the product means the time when the product is intended to be discarded by the user;

(o) 'environmentally sound management of e-waste' means taking all steps required to ensure that e-waste is managed in a manner which shall protect health and environment against any adverse effects, which may result from such e-waste;

(p) 'electrical and electronic equipment' means equipment which are dependent on electric current or electro-magnetic field in order to become functional;

(q) 'e-retailer' means an individual or company or business entity that uses an electronic network such as internet, telephone, to sell its goods;

(r) 'e-waste' means electrical and electronic equipment, whole or in part discarded as waste by the consumer or bulk consumer as well as rejects from manufacturing, refurbishment and repair processes;

(s) 'e-waste exchange' means an independent market instrument offering assistance or independent electronic systems offering services for sale and purchase of e-waste generated from end-of-life electrical and electronic equipment between agencies or organisations authorised under these rules;

(t) 'Extended Producer Responsibility' means responsibility of any producer of electrical or electronic equipment, for channelisation of e-waste to ensure environmentally sound management of such waste. Extended Producer Responsibility may comprise of implementing take back system or setting up of collection centres or both and having agreed arrangements with authorised dismantler or recycler either individually or collectively through a Producer Responsibility Organisation recognised by producer or producers in their Extended Producer Responsibility - Authorisation;

(u) 'Extended Producer Responsibility - Authorisation' means a permission given by Central Pollution Control Board to a producer, for managing Extended Producer Responsibility with implementation plans and targets outlined in such authorisation including detail of Producer Responsibility Organisation and e-waste exchange, if applicable;

(v) 'Extended Producer Responsibility Plan' means a plan submitted by a producer to Central Pollution Control Board, at the time of applying for Extended Producer Responsibility - Authorisation in which a producer shall provide details of e-waste channelisation system for targeted collection including detail of Producer Responsibility Organisation and e-waste exchange, if applicable;

(w) 'facility' means any location wherein the process incidental to the collection, reception, storage, segregation, refurbishing, dismantling, recycling, treatment and disposal of e-waste are carried out;

(x) 'Form' means a form appended to these rules;

(y) 'historical e-waste' means e-waste generated from electrical and electronic equipment as specified in Schedule I, which was available on the date from which these rules come into force;

(z) 'manufacturer' means a person or an entity or a company as defined in the Companies Act, 2013 (18 of 2013) or a factory as defined in the Factories Act, 1948 (63 of 1948) or Small and Medium Enterprises as defined in Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), which has facilities for manufacture of electrical and electronic equipment;

(aa) 'orphaned products' means non-branded or assembled electrical and electronic equipment as specified in Schedule I or those produced by a company, which has closed its operations;

(bb) 'part' means an element of a sub-assembly or assembly not normally useful by itself, and not amenable to further disassembly for maintenance purposes. A part may be a component, spare or an accessory;

(cc) 'producer' means any person who, irrespective of the selling technique used such as dealer, retailer, e-retailer, etc.; (i) manufactures and offers to sell electrical and electronic equipment and their components or consumables or parts or spares under its own brand; or (ii) offers to sell under its own brand, assembled electrical and electronic equipment and their components or consumables or parts or spares produced by other manufacturers or suppliers; or (iii) offers to sell imported electrical and electronic equipment and their components or consumables or parts or spares;

(dd) 'Producer Responsibility Organisation' means a professional organisation authorised or financed collectively or individually by producers, which can take the responsibility for collection and channelisation of e-waste generated from the 'end-of-life' of their products to ensure environmentally sound management of such e-waste;

(ee) 'recycler' - means any person who is engaged in recycling and reprocessing of waste electrical and electronic equipment or assemblies or their components and having facilities as elaborated in the guidelines of Central Pollution Control Board;

(ff) 'refurbishment' means repairing of used electrical and electronic equipment as listed in Schedule I for extending its working life for its originally intended use and selling the same in the market or returning to owner;

(gg) 'refurbisher' for the purpose of these rules, means any company or undertaking registered under the Factories Act, 1948 or the Companies Act, 1956 or both or district industries centre engaged in refurbishment of used electrical and electronic equipment;

(hh) 'Schedule' means the Schedule appended to these rules;

(ii) "spares" means a part or a sub-assembly or assembly for substitution which is ready to replace an identical or similar part or sub-assembly or assembly including a component or an accessory;

(jj) 'State Government in relation to an Union territory means, the Administrator thereof appointed under article 239 of the Constitution;



(kk) 'State Pollution Control Board' means the concerned State Pollution Control Board or the Pollution Control Committee of the Union Territories constituted under sub-section (1) of section 4 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974);

(ll) 'target' means the quantity of e-waste to be collected by the producer in fulfilment of Extended Producer Responsibility;

(mm) 'transporter' means a person or company or entity engaged in the off-site transportation of e-waste by air, rail, road or water carrying a manifest system issued by the person or company or entity who has handed over the e-waste to the transporter, giving the origin, destination and quantity of the e-waste being transported; (2) Words and expressions used in these rules and not defined but defined in the Act shall have the meanings respectively assigned to them in the Act

#### **4. Responsibilities**

The Central Ministry of Environment and Forests has notified the e-Waste (Management) Rules, 2016 in March 2016. Extensive focus has been on Extended Producer Responsibility with clear responsibilities outlined for manufacturers, producers, consumers, bulk consumers, refurbishers, collection centres, dismantlers, recyclers, State Government, and urban local bodies. The Government aims to complement these rules by playing an active role in promoting refurbishing and recycling of electronic products through the right channels.

In line with the responsibilities mentioned in these rules, the State Government shall undertake the following activities:

The State shall earmark industrial space or shed for e-Waste dismantling and recycling in the existing and upcoming industrial parks, estates and industrial clusters.

A mandatory registration process shall be notified for workers involved in dismantling and recycling after consultation with the Department of Labour, Employment Training and Factories.

Under the State Skills Development Mission, skills involved in dismantling and recycling shall be taken up as a priority area to ensure safety & health of the workers. TASK shall collaborate with the Skill Council for Green Jobs to develop and drive programs for these workers.

The Government shall prepare an integrated plan for effective implementation of these provisions.

## **5.FOR BULK CONSUMERS**

### **FOR THE CONSUMERS OF ELECTRONIC PRODUCTS**

The consumers of electronic products are the producers of e-Waste. The Government of Arunachal Pradesh understands that initiatives targeting just the producers of electronic products will not suffice and shall take a slew of initiatives to raise awareness and incentivize consumers to channelize End-of-Life products through the intended chain.

### **6.Collaboration with Major Industry Organizations**

The Government shall collaborate with major industry organizations to further identify challenges in handling of e-Waste. Moreover, collective programs to refurbish and resell products will be launched.

### **7.Promotion of Refurbished Goods**

All organizations, especially NGOs and other non-profit organizations, shall be promoted to procure refurbished goods. A subsidy shall be extended to all organization procuring refurbished goods, subject to proper handling of disposal.

### **8.Standard Operating Procedures**

The State shall come up with a sample Standard Operating Procedure for handling of e-Waste which can be then be used by any company with minor modifications. This document shall take into account best practices from across the globe and the rules and regulations set by the e-Waste (Management) Rules 2016.

### **9.Government Handling of e-Waste**

Maintaining a Standard Operating Procedure shall be mandated to all Government Departments and Offices. Moreover, a mandatory take-back clause shall be included in all Government procurement wherever plausible.

### **10. Records of e-Waste Generated**

Bulk Consumers shall maintain records of e-Waste generated by them in Form-2 and shall submit annual returns to the State Pollution Control Board before 30 June following the financial year to which that returns relates.

## **11.FOR RETAIL CONSUMERS**

### **Awareness Campaigns**

A portion of the ITE&C Budget shall be set aside for running an awareness campaign to educate citizens of the effects of irregular disposal and handling of e-Waste.

### **12. Mobile and Web Application**

The Government shall set up an application to help citizens dispose e-Waste through the right channels and raise any other issue with respect to disposal and handling of e-Waste.

### **13. Collection Centres**

In coordination with the State PCB, collection centres shall be established in an appropriate number in residential areas, commercial complexes, retail outlets, customer care stores, educational and research institutes etc. These collection centres shall be a part of producers' collection and channelization plan under EPR. The hazardous waste collected by these centres shall be either sent for recycling, wherever possible, or transported to the Hazardous Waste Disposal Facility.

### **(14) Extended Consumer Responsibility**

It takes two hands to clap. The State recognizes the roles played by both producers and consumers to ensure the effective handling of e-Waste. In this regard, every consumer of electronics products is expected to fulfil the following duties to ensure products are recycled in an appropriate manner:

- (i) Participate in take-back programs launched by the producers
- (ii) Channelize EOL products to authorized collection centres if there is no take-back program
- (iii) Ensure e-Waste isn't dumped with regular waste
- (iv) Educate fellow consumers on the harmful effects caused by irregular handling of EOL products

### **15. FOR THE PRODUCERS OF ELECTRONIC PRODUCTS**

Although the State of Arunachal Pradesh is a late starter or nil in terms of electronic manufacturing the Government of Arunachal Pradesh shall encourage the setting up of collection and disposal channels, the Government of Arunachal Pradesh shall enter into partnerships with OEMs in the state by providing financial and regulatory assistance.

While establishing a well laid system at source for collection of e-Waste is a defining step, it is also equally critical to reduce the usage of harmful chemicals and substances used for manufacturing equipment. Manufacturers with focused efforts on reducing usage of toxic material shall receive additional benefits apart from those already mentioned in the Electronics Policy 2016. Further, the manufacturer with the best efforts in this direction shall be recognized by the government on the following State Formation Day

### **16. FOR THE GREEN WARRIORS**

#### **Green Warriors**

As technology enabled solutions continue to become more and more intertwined with the day to day processes, the consumption and disposal of hardware is rising incessantly. It is, hence, imperative to not only ensure the collection of unused hardware, but also ascertain that every step in the value chain, from dismantling to recycling or refurbishing, follows the prescribed standards. The Government recognizes the efforts of every Green Warrior who has

been a part of the recycling / refurbishing chain, and has contributed towards the successful implementation of measures to control e-pollution. Moving forward, the Government assures extensive support to Green Warriors to recognize their contributions and, also, encourage others to become a part of these joint efforts.

### **Collection, Dismantling and Recycling Units**

Working at the processing end of electronic waste inadvertently exposes the Green Warriors to hazardous substances, which could, in a few cases, be life threatening. The Government of Arunachal Pradesh, in coordination with the State Pollution Control Board and Department of Industries, shall ensure strict adherence to provision of safety equipment by the processing unit to their staff. Moreover, to encourage establishment of more e-Waste processing units, the Government shall provide financial assistance to such units for procuring safety equipment and ensure a healthy set of working conditions. Moving forward, the Government shall explore the prospects of setting up an SPV to set up e-Waste Parks and a comprehensive material recycling complex.

(i) Moreover, dismantlers/recyclers/manufacturers shall be required to obtain authorization from the SPCB and shall ensure that dismantling/recycling/manufacturing processes do not have any adverse effect on the health of workers or environment. Refurbishers shall be required to obtain one time authorization from SPCB.

(ii) Additionally, the Government shall provide performance based financial incentives to the e-Waste processing units, subject to submission of audited records.

### **Drive the Shift Towards Refurbishing**

While the focus has predominantly been on recycling of unused electrical and electronic equipment, the Government intends to boost the idea of refurbishing activities in the state. Sale and use of refurbished goods is the proper way to truly realize the Reduce - Reuse - Recycle motto. In order to drive this shift towards refurbishing, the Government shall itself come forward as the anchor client by promising a minimum of 20% of the business to startups and SMEs in electrical and electronic equipment refurbishing.

Further, the Government shall actively encourage every large corporate and academic institution in the state to prefer local refurbishing establishments. To boost this area, the Government shall also consider bilaterally procuring electronic hardware for government schools and colleges from eligible refurbishing enterprises and organizations. Additionally, refurbished goods shall be given a higher preference over newer equipment in public tendering processes concerning light duty applications. Moreover, the Government shall channelize second-grade recycled/refurbished products/components to State/Centre funded Research Institutes for performing research.

### **17. Conversion of Unorganized Sector to Organized Sector**

Statistics pertaining to electrical and electronic waste processing point towards the largely unorganized recycling sector that, in many cases, also engages in hazardous activities such as metal extraction. About 95% of the recycling happens in the unorganized sector. This is

a matter of concern primarily because of the life threatening risks individuals in the sector are exposed to. To curtail the rampant growth of the unorganized sector, and to provide formal, safer and better opportunities to the unorganized sector employees, the Government shall focus on the following:

**Awareness drives** - The Government, through collaborations with NGOs, Non-Profits and Industry Associations shall initiate an awareness drive to educate every employee in the unorganized sector about the adverse effects on their health due to unsafe practices

**Absorption into Organized Sector** - The Government shall introduce vocational training programs to rightly skill the current unorganized sector employees to ensure their smoother transition to working with organized sector recycling and refurbishing units that shall benefit from this policy. Moreover, the Government shall aim to create strong SHGs and conduct pilot programs such as providing workers in the unorganized sector with health cards etc. to absorb them into the organized sector.

## 18. INCENTIVES TO BOOST REFURBISHING AND RECYCLING

### Incentives for Recyclers, Refurbishers, Dismantlers, and Collection Centres

**Capital Investment Subsidy:** A subsidy of Rs.25 lakhs shall be provided for a minimum capital investment of Rs.2 Crores for the first 5 recyclers and refurbishers. For dismantlers and collection centres, Rs.10 Lakhs shall be provided as subsidy for a minimum capital investment of Rs.50 lakhs, for the first 5 collection centres and 5 dismantlers.

**Subsidy on Lease Rentals:** 25% subsidy on lease rentals shall be applicable for each company for the first three years of operation. The maximum subsidy applicable shall be Rs. 5,00,000.

**Training Subsidy:** Training subsidy of Rs.1,000/month/person for 3 months shall be provided for a maximum of 1000 people.

**Reimbursement of Municipal/Panchayat Taxes:** Reimbursement of municipal taxes for first three years of operation for first 5 units in each town.

### Incentives for Bulk Consumers

**Subsidy on purchase of refurbished products:** The Government of Arunachal Pradesh shall provide a subsidy of 10% of the total expenditure incurred on purchase of refurbished goods subject to a minimum of 100 units procured and maximum subsidy of Rs.2,00,000.

For projects of strategic importance, a tailor-made package of incentives shall be designed.

  
(S.K.Jain)IAS  
Secretary to the  
Government of Arunachal Pradesh  
Deptt.of IT & Communication

140  
150

Itanagar

Memo No. NO.DIT/246-2019

Dated Itanagar, the 29<sup>th</sup> April'2019

Copy to:

1. The PPS to Hon'ble Chief Minister, Arunachal Pradesh.
2. The PS to Chief Secretary, Govt. of Arunachal Pradesh.
3. The Principal Chief Conservator of Forest, Govt. of Arunachal Pradesh.
4. The All Principal Secretaries/Commissioners, Secretaries, Govt. of Arunachal Pradesh.
5. The Director, IT & Communication, Govt. of Arunachal Pradesh.
6. The Member Secretary, State Pollution Control Board, Govt. of Arunachal Pradesh.
5. All Deputy Commissioners, Govt. of Arunachal Pradesh.
6. The Director(Printing), Govt. of Arunachal Pradesh to publish in the Gazette Notification.
7. Office copy.



(S.K. Jain) IAS

Secretary to the  
Government of Arunachal Pradesh  
Deptt. of IT & Communication

# ANNEXURE-XIX

141 (21) (26)

2

Form No. 2

## Requisition for a Certificate

(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor                                    | Amount of public demand for which this requisition is made         | Nature of the public demand of which this requisition is made   |
|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Hotel Benjamin, Papu Nala, Naharlagun, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 01.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary  
APSPCB  
Naharlagun**



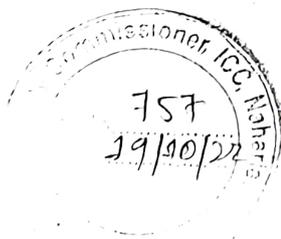
**Form No. 2**  
**Requisition for a Certificate**  
(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor                        | Amount of public demand for which this requisition is made         | Nature of the public demand of which this requisition is made   |
|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Hotel Chandni, Naharlagun, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 01.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
 Member Secretary  
 Arunachal Pradesh State Pollution Control Board  
 Paryavaran Bhawan, Papu Hill  
 Yupia Road, Naharlagun  
 Govt of Arunachal Pradesh.



**Member Secretary**  
**APSPCB**  
**Naharlagun**

**Form No. 2**  
**Requisition for a Certificate**  
(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE, ARUNACHAL PRADESH.

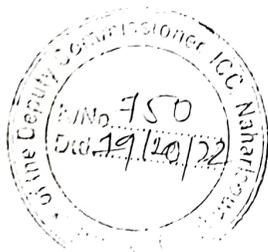
| Name of certificate-debtor | Address of certificate-debtor                                     | Amount of public demand for which this requisition is made         | Nature of the public demand of which this requisition is made   |
|----------------------------|---|--|---|
| (1)                        | (2)   | (3)  | (4)   |
| The Manager                | The M/s Tajam Motors, Model village, Naharlagun Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 06.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

Member Secretary  
APSPCB  
Naharlagun



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TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor                          | Amount of public demand for which this requisition is made      | Nature of the public demand of which this requisition is made   |
|----------------------------|--|---|---|
| (1)                        | (2)  | (3)   | (4)   |
| The Manager                | The M/s Hotel Arunachal, Naharlagun, Arunachal Pradesh | Rs.26,250/- (Rupees twenty six thousand two hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.26,250/-(Rupees twenty six thousand two hundred fifty) only which I am satisfied, after inquiry, is due from the said 01.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**



**Form No. 2**  
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TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor                      | Amount of public demand for which this requisition is made            | Nature of the public demand of which this requisition is made   |
|----------------------------|--|---|---|
| (1)                        | (2)  | (3)   | (4)   |
| The Manager                | The M/s Hotel Alena, Naharlagun, Arunachal Pradesh | Rs.43,750/-<br>(Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 01.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

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Yupia Road, Naharlagun  
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**Naharlagun**



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|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Hotel S.C. Continental, Vivek Vihar, Itanagar, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 01.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

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Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

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**APSPCB**  
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|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Chukhu Automobile, Bage Tinali, Nirjuli, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 06.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
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 Paryavaran Bhawan, Papu Hill  
 Yupia Road, Naharlagun  
 Govt of Arunachal Pradesh.

**Member Secretary**  
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**Naharlagun**



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|----------------------------|---|--|---|
| (1)                        | (2)   | (3)  | (4)   |
| The Manager                | The M/s D.Y. Motors Maruti Arena, Borum village, Naharlagun Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/-(Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 06.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
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 Yupia Road, Naharlagun  
 Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**

754  
 19/10/22

**Form No. 2**  
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| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Ita Ford, Model village, Naharlagun, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

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Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**

753  
19/10/22

**Form No. 2**  
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TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT PAPUMPARE, ARUNACHAL PRADESH.

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|----------------------------|---|--|---|
| (1)                        | (2)   | (3)  | (4)   |
| The Manager                | The M/s J.J. Garage, 6KM, Itanagar, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 06.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**

752  
19/10/22

**Form No. 2**  
**Requisition for a Certificate**  
**(See section 5)**

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE, ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor  | Amount of public demand for which this requisition is made         | Nature of the public demand of which this requisition is made   |
|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Manager                | The M/s Nigla Nissan Automobile Workshop, Nirjuli, Arunachal Pradesh | Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only | The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. |

I request you to recover the above mentioned sum of Rs.43,750/- (Rupees forty three thousand seven hundred fifty) only which I am satisfied, after inquiry, is due from the said 06.07.2021 till filing of this certificate in respect of The Environmental Compensation Charges for not installing Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) in their unit. Verified by me on the 19<sup>th</sup> day of October 2022.

  
Member Secretary

Arunachal Pradesh State Pollution Control Board  
Paryavaran Bhawan, Papu Hill  
Yupia Road, Naharlagun  
Govt of Arunachal Pradesh.

**Member Secretary**  
**APSPCB**  
**Naharlagun**

751  
29/10/22

# ANNEXURE-XX

Prescribed  
No. 152  
T63

GOVERNMENT OF ARUNACHAL PRADESH  
DEPARTMENT OF ENVIRONMENT & FORESTS  
ITANAGAR

NOTIFICATION

In pursuance of Rule 2(c) of the NOISE POLLUTION (REGULATION AND CONTROL) RULES, 2000, the Governor of Arunachal Pradesh is pleased to appoint and designate the following officers as the Prescribed Authority in their respective districts for the maintenance of Ambient Air Quality Standards in respect of NOISE under any law for the time being in force.

1. District Magistrate/Deputy Commissioner.
2. Superintendent of Police.

Sd/- T. Bam  
Chief secretary  
Government of Arunachal Pradesh  
Itanagar.

Memo No. APSPCB-32/2005/NOISE/ 1367^408 Dated Itanagar the <sup>17</sup>4<sup>th</sup> Jan. 2006.

Copy to:-

1. The Secretary to HE Governor of Arunachal Pradesh, Itanagar.
2. The Principal Private Secretary to Hon'ble Chief Minister, Arunachal Pradesh, Itanagar.
3. The Private Secretary to Hon'ble Minister, (Env. & Forests), Arunachal Pradesh, Itanagar.
4. The Private Secretary to the Chief Secretary, Arunachal Pradesh, Itanagar.
5. The Director General of Police, Arunachal Pradesh, Itanagar.
6. The Member Secretary, Arunachal Pradesh State Pollution Control Board, Itanagar.
7. All Commissioners, Arunachal Pradesh, Itanagar.
8. All Deputy Commissioners, Arunachal Pradesh, Itanagar.
9. All District Superintendent of Police, Arunachal Pradesh.
10. Office copy.

  
(Hibu Dole) 04.01.06.  
Joint Secretary (Env. & Forest)  
Department of Env. & Forests,  
Itanagar.



## ORDER

### IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGE FOR FAILURE TO REDUCE POLLUTION LOAD ON RECIPIENT WATER BODIES.

**WHEREAS**, as per Hon'ble National Green Tribunal Order dated 28.02.2020 in the matter of OA No. 606 of 2018: " *Discharge of untreated sewage is statutorily prohibited under the provisions of the Water Act, 1974 as well as under the orders of this Tribunal. Untreated waste water and raw sewage being continuously discharged in water bodies needs to be stopped. As already observed, prompt action needs to be taken to reduce pollution load on recipient river systems by way of phytoremediation/bio-remediation of any other alternative low capital intensive natural remediation processes and to successfully tap the sewage containing storm water drains so as to channelize the untreated sewage to central STP. Phytoremediation/bio-remediation or other such remediation must commence at or nearest the source of generation as a supplement to setting up of STPs as an interim measure to reduce the load of pollution on recipient water bodies before 31.03.2020. Setting up of STPs must also commence before the said date so as to complete the same by 31.03.2021.*"

**WHEREAS**, there are no Sewage Treatment Plants (STPs) set up or commissioned as on date by the urban local body, Itanagar Municipal Corporation (IMC).

**WHEREAS**, the Hon'ble National Green Tribunal laid down the timelines to be followed strictly, as below:

- i. Commencement of setting up of STPs – 31.03.2020.
- ii. Commissioning of STPs – 31.03.2021.

**WHEREAS**, the IMC has failed to adhere to the timelines set by Hon'ble National Green Tribunal for setting up and commissioning of STPs.

**WHEREAS**, the Hon'ble NGT laid down the compensation regime for non-compliance as below:

- i. Commencement of setting up of STPs - Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2020.
- ii. Commissioning of STPs - Compensation is payable for failure to do so at the rate of Rs. 10 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2021.



ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Government of Arunachal Pradesh  
Department of Environment & Forests  
Naharlagun

154

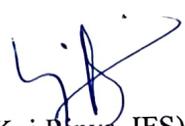
239

**NOW THEREFORE**, considering the above facts and in exercise of the powers conferred under section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, Environmental Compensation Charges amounting to Rs. 75,00,000/- (Rupees seventy five lakhs only) is hereby imposed against IMC for violation as worked out below,

- i. Compensation payable for failure to set up STPs at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2020 till 01.07.2021, i.e. 15 months = (15 months x Rs. 5.00 lakhs) = Rs. 75.00 lakhs.

The Environmental Compensation Charges shall be deposited in the form of bank draft drawn in favour of the Member Secretary, APSPCB payable at SBI, Naharlagun within a period of one month from the date of issue of this order. If the IMC is unable to bear the financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local body.

This issues with the approval of the Competent Authority.

  
(Koj Rinya, IFS)  
Member Secretary  
APSPCB  
Naharlagun

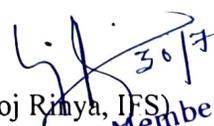
To,  
The Commissioner  
Itanagar Municipal Corporation  
Government of Arunachal Pradesh, Itanagar.

APSPCB-119/2020/NGT/OA606/PART2/ 4118-25

Date: .....30/07/2021

Copy to:

1. The US to the CS, Government of Arunachal Pradesh, Itanagar for information.
2. The PS to the PCCF cum Prl Secy, Dept of Env & Forests, Itanagar for information.
3. The PS to the PCCF, Env & CC, Itanagar for information.
4. The Secretary, UD &H and TP & ULBs, Itanagar for information.
5. The Member Secretary, CPCB, Delhi for information.
6. Divya Sinha, DH-UPC-II, CPCB, Delhi for information.
7. The Regional Director, NE Zonal Office, CPCB Shillong for information.
8. Office copy.

  
(Koj Rinya, IFS)  
Member Secretary  
APSPCB  
Naharlagun  
30/7/21



## ORDER

### IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGE FOR FAILURE TO REDUCE POLLUTION LOAD ON RECIPIENT WATER BODIES.

**WHEREAS**, as per Hon'ble National Green Tribunal Order dated 28.02.2020 in the matter of OA No. 606 of 2018: “ *Discharge of untreated sewage is statutorily prohibited under the provisions of the Water Act, 1974 as well as under the orders of this Tribunal. Untreated waste water and raw sewage being continuously discharged in water bodies needs to be stopped. As already observed, prompt action needs to be taken to reduce pollution load on recipient river systems by way of phytoremediation/bio-remediation of any other alternative low capital intensive natural remediation processes and to successfully tap the sewage containing storm water drains so as to channelize the untreated sewage to central STP. Phytoremediation/bio-remediation or other such remediation must commence at or nearest the source of generation as a supplement to setting up of STPs as an interim measure to reduce the load of pollution on recipient water bodies before 31.03.2020. Setting up of STPs must also commence before the said date so as to complete the same by 31.03.2021.*”

**WHEREAS**, there are no Sewage Treatment Plants (STPs) set up or commissioned as on date by the urban local body, Pasighat Municipal Council (PMC).

**WHEREAS**, the Hon'ble National Green Tribunal laid down the timelines to be followed strictly, as below:

- i. Commencement of setting up of STPs – 31.03.2020.
- ii. Commissioning of STPs – 31.03.2021.

**WHEREAS**, the PMC has failed to adhere to the timelines set by Hon'ble National Green Tribunal for setting up and commissioning of STPs.

**WHEREAS**, the Hon'ble NGT laid down the compensation regime for non-compliance as below:

- i. Commencement of setting up of STPs - Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2020.
- ii. Commissioning of STPs - Compensation is payable for failure to do so at the rate of Rs. 10 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2021.



ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Government of Arunachal Pradesh  
Department of Environment & Forests  
Naharlagun

156

241

**NOW THEREFORE**, considering the above facts and in exercise of the powers conferred under section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, Environmental Compensation Charges amounting to Rs. 75,00,000/- (Rupees seventy five lakhs only) is hereby imposed against PMC for violation as worked out below,

- i. Compensation payable for failure to set up STPs at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States w.e.f. 01.04.2020 till 01.07.2021, i.e. 15 months = (15 months x Rs. 5.00 lakhs) = Rs. 75.00 lakhs.

The Environmental Compensation Charges shall be deposited in the form of bank draft drawn in favour of the Member Secretary, APSPCB payable at SBI, Naharlagun within a period of one month from the date of issue of this order. If the PMC is unable to bear the financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local body.

This issues with the approval of the Competent Authority.

To,

The Municipal Secretary  
Pasighat Municipal Council  
Government of Arunachal Pradesh, Pasighat.

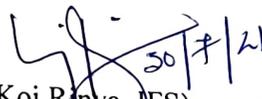
  
(Koj Ranya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun

APSPCB-119/2020/NGT/OA606/PART2/4126-32

Date: .....30/07/2021

Copy to:

1. The US to the CS, Government of Arunachal Pradesh, Itanagar for information.
2. The PS to the PCCF cum Prl Secy, Dept of Env & Forests, Itanagar for information.
3. The PS to the PCCF, Env & CC, Itanagar for information.
4. The Secretary, UD &H and TP & ULBs, Itanagar for information.
5. The Member Secretary, CPCB, Delhi for information.
6. Divya Sinha, DH-UPC-II, CPCB, Delhi for information.
7. The Regional Director, NE Zonal Office, CPCB Shillong for information.
- ✓ 8. Office copy.

  
(Koj Ranya, IFS)  
Member Secretary  
Member Secretary  
APSPCB  
Naharlagun

Form No. 2

## Requisition for a Certificate

(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT  
PAPUMPARE ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor  | Amount of public demand for which this requisition is made | Nature of the public demand of which this requisition is made   |
|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Commissioner,          | Itanagar Municipal Corporation Government of Arunachal Pradesh. Itanagar | 90 lakhs   | The Environmental Compensation Charges for failure to set up Sewage Treatment Plant (STP) and failure to work on legacy waste sites remediation within the township of Itanagar and Naharlagun. |

I request you to recover the above mentioned sum of Rs.90 lakhs only which I am satisfied, after inquiry, is due from the said 01.04.2017 till filing of this certificate in respect of The Environmental Compensation Charges for failure to set up Sewage Treatment Plant (STP) and failed to work on legacy waste sites remediation within the township of Itanagar and Naharlagun. Verified by me on the 17 day of Oct... 2022.



Member Secretary,

Arunachal Pradesh State Pollution Control Board, Paryavaran Bhawan, Papu Hill, Yupia Road Naharlagun. Govt of Arunachal Pradesh,

Member Secretary  
APSPCB  
Naharlagun



**Form No. 2**  
**Requisition for a Certificate**  
(See section 5)

TO THE CERTIFICATE OFFICER OF THE ITANAGAR CAPITAL REGION, DISTRICT PAPUMPARE ARUNACHAL PRADESH.

| Name of certificate-debtor | Address of certificate-debtor  | Amount of public demand for which this requisition is made | Nature of the public demand of which this requisition is made   |
|----------------------------|--|--|---|
| (1)                        | (2)  | (3)  | (4)   |
| The Commissioner,          | Itanagar Municipal Corporation Government of Arunachal Pradesh. Itanagar | 90 lakhs   | The Environmental Compensation Charges for failure to set up Sewage Treatment Plant (STP) and failure to work on legacy waste sites remediation within the township of Itanagar and Naharlagun. |

I request you to recover the above mentioned sum of Rs.90 lakhs only which I am satisfied, after inquiry, is due from the said 01.04.2017 till filing of this certificate in respect of The Environmental Compensation Charges for failure to set up Sewage Treatment Plant (STP) and failed to work on legacy waste sites remediation within the township of Itanagar and Naharlagun. Verified by me on the 17 day of Oct... 2022.



Member Secretary,  
Arunachal Pradesh State Pollution Control Board, Paryavaran Bhawan, Papu Hill, Yupia Road Naharlagun. Govt of Arunachal Pradesh,

**Member Secretary**  
**APSPCB**  
**Naharlagun**



ANNEXURE - B

ANNEXURE-XXIV

GOVERNMENT OF ARUNACHAL PRADESH  
DEPARTMENT OF ENVIRONMENT & FORESTS  
ITANAGAR



NO. FOR.(Env)-22/2018/Part-I/306-513

Dated 25<sup>th</sup> February 2021

## ORDER

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi in its order dated 2<sup>nd</sup> May 2019, in OA No.606/2018, an Environment Monitoring Cell is constituted with following members:

|                                 |                  |
|---------------------------------|------------------|
| Chief Secretary                 | Chairperson      |
| PCCF                            | Member           |
| Secretary/Spl.Secy.,UD          | Member           |
| ADM, Capital Complex            | Member           |
| Secretary, RD                   | Member           |
| Spl.Secretary, Monitoring       | Member           |
| MS, APS Pollution Control Board | Member Secretary |

2. The principal function of the Environment Monitoring Cell will be to identify gaps in compliance of the various environmental laws. The Cell shall monitor the compliance level of the major cities, towns and villages which would function as models for other cities/towns/villages to follow, as desired by the Hon'ble Tribunal in its directions in the above case. The cell will identify areas of cooperation and endeavour to bring in synergies amongst various stakeholder departments of the State. The cell will meet at least once in three months and report to the Chief Secretary its observations and recommendations. The report submitted by the cell, would form the basis for submission of the quarterly report by the State to the Central Pollution Control Board.

3. This issues with the approval of the Chief Secretary.

Sd/-

(R K Singh)

Principal Secretary (E&amp;F)

Distribution:

All the Members

Copy to US to Chief Secretary, Arunachal Pradesh

(D. Riba)

Joint Secretary (E&amp;F)